

Sovereign Developers & Infrastructure Ltd.																
Statement of claim by Financial Creditors in a class (Home buyers)																
Sr. No.	Name of Claimant	Flat / Shop No.	As per Claim Form Submitted by Claimants					Status of Documents					Voting Share			
			Principal Amount as Claimed in Form CA	Interest on principle as Claimed in Form CA	Litigation cost as Claimed in Form CA	Other amounts as Claimed in Form CA	Total as Claimed in Form CA	Documents Submitted (Captured upon re verification)	Documents Required / Awaited	Principal Amount as per Receipts submitted by Claimant and accepted	Interest on principle as Claimed in Form CA and accepted	Litigation Cost as per Court Order		Others as accepted	Total Amount Accepted	
1	Mr. Gaurav Narang	B5-04-02	15,89,026	-	-	26,61,602	42,50,628		1) No claim bifurcation available 2) Receipts for the payment made to SDIL		12,91,868	-	-	-	12,91,868	0.04%
2	Mr. Ajay Kumar & Supriya Rani	C6-04-02	16,81,277	19,49,140	-	3,01,740	39,32,157	1. Covering Letter 2. Statement of Accounts 3. Paymnet Schedule. 4. Receipts to the tune of INR 1594150 is available.	Balance receipts or bank statement		16,28,951	19,49,140	-	-	35,78,091	0.12%
3	Mr. AKBAR ALI	D3-01-03	16,77,500	18,90,763	10,000	3,25,230	39,03,493				16,77,500	18,90,763	5,000	-	35,73,263	0.12%
4	Mr. Amalan Mariadasan	D5-13-03	33,12,575	34,50,419	10,000	4,02,047	71,75,041				27,05,567	34,50,419	5,000	-	61,60,986	0.21%
5	Mr. Amit Gera	C5-10-01	17,97,202	21,01,725	10,000	3,47,916	42,56,843				17,48,561	21,01,725	5,000	-	38,55,286	0.13%
6	Mr. Anish Thomas	C1-06-01 & C1-06-02	35,06,362	39,94,941	10,000	6,44,992	81,56,295				35,06,362	39,94,941	5,000	-	75,06,303	0.26%
7	Buddharaju Suraparaju	27 flats	5,23,97,040	-	-	-	5,23,97,040				-	-	-	-	-	0.00%
8	Srinivas Chakravarty	13 Flats	2,62,26,480	-	-	-	2,62,26,480				-	-	-	-	-	0.00%
9	H. Kashinath & Mrs Meenakshi Kashinath	A1-09-02	78,00,000	-	-	-	78,00,000	1. Absolute sale deed 2. Aadhaar card 3. NOC from Pheonix	1. Addendum Agreement 2. Receipts or bank statement or demand note from SDIL or Loan disbursal statement 3. Form CA 4. Agreement to Sell		-	-	-	-	-	0.00%
10	Mr. Nalam Kalyan Chakravarthy	D1-13-04	18,56,140	20,54,281	-	37,931	39,48,352				16,82,232	20,54,281	-	-	37,36,513	0.13%
11	Mr. Srikumar Viswanath & Mrs Srividya Venkatesan	B4-13-03	20,27,884	23,01,100	-	1,55,831	44,84,815				17,80,884	23,01,100	-	-	40,81,984	0.14%
12	Mr. Dairdree Fallon & Ian Fallon	A4-08-01	17,26,714	20,68,739	-	37,917	38,33,370				14,74,114	20,68,739	-	-	35,42,853	0.12%
13	Mahesh B Byadgi & Beena M Byadgi	C6-09-03	51,30,000	-	-	-	51,30,000	1. Covering Letter 2. Form CA 3. Statement of Account 4. Agreement to Sell	1. Receipts or Bank statement or Demand Notes or Loan Disbursal Statement from SDIL. 2. Addendum Agreement		-	-	-	-	-	0.00%

14	M Niramal	C5-02-03	43,59,200	-	-	-	43,59,200	1. Letter from SDIL 2. NOC from Karnataka Bank 3. Agreement to Sell 4. Receipts to the tune of INR 650000 is available	1. Addendum Agreement 2. Balance receipts or bank statement or demand letter from SDIL or Loan disbursal statement	6,50,000	-	-	-	6,50,000	0.02%
15	Ranganyakulu Konduri	D5-12-01	41,81,438	43,99,451	10,000	5,54,889	91,45,778	1. Form CA 2. Demand letter from SDIL dated on 29th July, 2019 (Amount paid till date is INR 4258853) 3. Court Order 4. Agreement to Sell 5. PAN Card	1. Agreement to Sell 2. Addendum to Agreement 3. Receipts or bank statement or demand note from SDIL or Loan disbursal statement 4. Identity Proof	41,81,438	43,99,451	5,000	-	85,85,889	0.30%
16	Mr. Jeevanthilal Piskala Jothilal	A1-03-02	26,97,372	23,18,428	-	3,18,860	53,34,660	1. Statement of Accounts 2. Receipts to the tune of INR 1241503 is available 3. PAN Card 4. Form CA 5. Agreement to Sell	1. Addendum Agreement 2. Loan Disbursal statement 3. Bank Statement 4. Receipts to the tune of INR 1455869 is pending	12,41,503	23,18,428	-	-	35,59,931	0.12%
17	Nanda Kishor P N	D3-01-01	40,00,000	-	-	-	40,00,000			-	-	-	-	-	0.00%
18	Ranjit Roychoudhary		39,25,578	-	5,000	-	39,30,578	Form CA	1. Agreement to Sell 2. Addendum Agreement 3. Identity Proof 4. Receipts or bank statement or demand letter from SDIL or loan disbursal statement	-	-	5,000	-	5,000	0.00%
19	Mr. Mahesh Kopp	B4-06-03	21,95,286	24,44,946	10,000	3,81,533	50,31,765	1. Statement of account 2. Receipts to the tune of INR 2197346 is available 3. Aadhaar Card 4. Form CA 5. Court Order dated 31st July, 2017 6. Agreement to Sell	1. Addendum Agreement 2. Demand letter from SDIL or Bank Statement or Loan disbursal statement	21,97,346	24,44,946	5,000	-	46,47,292	0.16%
20	Mrs. Mainus Baruha	C7-08-01	18,11,677	18,13,376	-	35,128	36,60,180	1. Statement of Account 2. Agreement to Sell 3. Receipts to the tune of INR 575577 is available 4. Consumer complaint 5. Form CA 6. ID Proof	1. Receipts to the tune of INR 1236100 is pending 2. Addendum Agreement 3. Bank statement or Loan disbursal statement or Demand letter from SDIL is pending.	5,75,577	18,13,376	-	-	23,88,953	0.08%
21	Ms. Maninder Kaur	B7-03-23	-	-	-	8,60,000	8,60,000			39,990	-	-	-	39,990	0.00%
22	Mr. Manish Nair & Mrs Raji Nair	C5-08-01	18,65,134	21,49,722	-	3,24,662	43,39,518			15,26,511	21,49,722	-	-	36,76,233	0.13%
23	Deepak Avtar Gupta	A4-13-03 & A4-13-04	38,79,518	46,97,615	-	6,50,560	92,27,693			-	46,97,615	-	-	46,97,615	0.16%
24	Mr. V Narayanan	B6-12-04	18,80,711	22,70,916	10,000	3,22,278	44,83,905			16,33,430	22,70,916	5,000	-	39,09,346	0.13%
25	H V Janardana	B5-04-01	37,24,191	-	-	-	37,24,191			-	-	-	-	-	0.00%

26	Mr. Pawan Peter Minj & Mrs. Teresa Minj	B4-01-02	16,80,144	20,46,953	10,000	3,47,801	40,84,898	1. Aadhaar Card 2. Statement of Account 3. Consumer court order dated 29th November 2018 4. Receipts to the tune of INR 1680144 is available 5. Form CA 6. Agreement to Sell	Demand letter from SDIL or Bank Statement or Loan disbursement Statement	16,80,144	20,46,953	5,000	-	37,32,097	0.13%
27	Mr. Prajwal Shenava	D1-3-1 & D2-02-4	-	-	-	43,33,143	43,33,143			29,60,013	-	-	-	29,60,013	0.10%
28	Mr. Rabindra Kumar Mahapatra	C8-11-02	17,99,520	20,51,455	-	3,46,062	41,97,037			17,63,876	20,51,455	-	-	38,15,331	0.13%
29	Mr. Rakesh Ranjan	C7-02-03	16,43,012	18,94,842	-	3,39,190	38,77,044			11,83,324	18,94,842	-	-	30,78,166	0.11%
30	Mr. Mithun Rao & Mrs Ramya Raj	C6-14-03	22,15,509	6,32,271	10,000	3,54,896	32,12,676	1. Form CA 2. Statement of Accounts 3. Sale Deed 4. Aadhaar Card 5. Demand letter dated on 23rd September 2017 (Paid upto INR 2021559) 6. Receipts to the tune of INR 1238158 is available	1. Receipts to the tune of INR 193950 is pending 2. Addendum Agreement 3. Bank Statement or Loan Disbursement Statement	20,21,559	6,32,271	5,000	-	26,58,830	0.09%
31	Mr. Ravindra Nagraj	CS-11-01	20,65,676	23,70,276	10,000	3,37,559	47,83,511			20,53,636	23,70,276	5,000	-	44,28,912	0.15%
32	Mrs. Reena Suman	C8-02-02	16,43,012	18,94,012	-	3,49,890	38,86,914			13,96,424	18,94,012	-	-	32,90,436	0.11%
33	Mr. Roji Thomas	C6-04-01	16,48,078	19,13,673	10,000	3,21,593	38,93,344			14,76,078	19,13,673	5,000	-	33,94,751	0.12%
34	Mr. Sam K Mathew	B5-10-01	19,66,264	22,30,845	-	37,935	42,35,044			18,70,824	22,30,845	-	-	41,01,669	0.14%
35	Vasim Ahmed Siddiqui	B4-5-03 & B4-5-04	35,79,694	43,29,311	10,000	7,06,621	86,25,626	1. Statement of Account 2. Statement from LIC housing finance limited 3. Form CA 4. HDFC Bank Statement 5. Civil Breakup of the project 6. Sale Agreement 7. Aadhaar Card 8. Complaint submitted to District Court on 31st July, 2017 9. Receipts to the tune of INR 218400	1. Receipts or Bank Statement or Demand Notes or Loan Disbursement Statement from SDIL.	2,18,400	43,29,311	5,000	-	45,52,711	0.16%
36	Mr. Vineet Shukla & Mrs Sweta Shukla	C7-11-03 & C7-11-04	35,43,798	49,07,176	25,000	5,17,054	89,93,028	1. Statement of Account 2. Form CA	1. Agreement to Sell 2. Addendum Agreement 3. Receipts or bank statement or demand letter from SDIL or loan disbursement statement 4. Identity Proof	35,43,798	49,07,176	5,000	-	84,55,974	0.29%

37	Mr. Sumit Kumar	D4-06-01 & D4-06-02	35,30,953	39,02,784	-	37,593	74,71,331	1. Form CA 2. Statement of Account	1. Identity Proof 2. Receipts or Bank Statement or Disbursal Statement or Demand Note from SDIL. 3. Agreement to Sell	-	39,02,784	-	-	39,02,784	0.13%
38	Mr. Sumit Pandey	D3-07-01	17,15,136	19,34,376	10,000	2,99,600	39,59,112			16,13,556	19,34,376	5,000	-	35,52,932	0.12%
39	Mr. Vijayakumar Balakrishnan	C8-12-02	19,38,238	22,36,933	10,000	3,46,988	45,32,159	1. Statement of Accounts 2. Receipts to the tune of INR 596132 is available 3. Demand letter from SDIL dated 20th May 2013 (Amount paid till date is INR 1721656) 4. Form CA 5. Confirmation Statement letter from SDIL dated 12th February, 2019 (Amount paid till date is INR 1955538) 6. Aadhaar Card	1. Agreement to Sell 2. Addendum Agreement 3. Balance receipts or bank statement or Loan disbursal statement.	19,38,238	22,36,933	5,000	-	41,80,171	0.14%
40	Parveen Kumar & Mrs Sonia Dhiman	C5-09-01 & C5-09-02	35,11,297	40,97,226	10,000	3,59,545	79,78,068	1. Agreement to Sell 2. Passport Copy 3. Statement of Account 4. ICICI Bank statement (INR 270000) 5. Loan Disbursal Statement 6. Confirmation statement letter (Paid INR 3543696)	1. Receipts or bank statement 2. Addendum Agreement	35,43,696	40,97,226	5,000	-	76,45,922	0.26%
41	Mr. Pratyush	C1-01-02- & C1-01-03	35,00,000	37,13,260	-	6,24,854	78,38,114	1. Statement of Accounts 2. Agreement to Sell 3. PAN card 4. Form CA 5. Aadhaar Card	1. Addendum Agreement 2. Receipts or bank statement or demand letter from SDIL or loan disbursal statement	-	37,13,260	-	-	37,13,260	0.13%
42	Ms. Ella Panduranga Vitthal	D5-12-04	34,05,716	36,41,710	-	37,593	70,85,019			34,05,716	36,41,710	-	-	70,47,426	0.24%
43	Ashish chamoli & Bharti mulasi	B3-03-03 & B3-03-04	34,31,938	41,30,113	10,000	6,72,258	82,44,309	1. Agreement to Sell (INR 200000 in advance) 2. Form CA	1. Addendum Agreement 2. Identity Proof 3. Receipts from SDIL or Demand Notes from SDIL or Bank Statement or Loan Disbursal Statement	2,00,000	41,30,113	5,000	-	43,35,113	0.15%
44	Mr. Anil kumar & Mrs Gurupadappa Gobbur	C6-01-04	15,08,010	17,65,232	-	3,46,062	36,19,304			15,08,010	17,65,232	-	-	32,73,242	0.11%
45	Mr. Amajabdulla Khan	B6-04-04	17,08,958	20,63,365	10,000	3,14,580	40,96,903			17,08,958	20,63,365	5,000	-	37,77,323	0.13%
46	Mr. Anil Kumar P & Ms. Jyothi M Unni	C7-04-04	19,39,325	21,56,152	-	3,40,865	44,36,342			17,67,825	21,56,152	-	-	39,23,977	0.14%
47	Mr. Gajjala Chinna Hanuma Reddy	D4-08-03	17,57,930	19,92,803	-	3,37,207	40,87,940			9,50,865	19,92,803	-	-	29,43,668	0.10%

48	Mr. Dhananjoy Kumar Jha	A1-05-03 & A1-05-04	30,00,000	-	10,000	1,22,22,560	1,52,32,560	Form- CA SOA in Excel Aadhar Card Pan Card Agreement to Sell	Payment Receipts/ Disbursement Statement from Bank / Bank Statement / Demand Notes with Payment received so far by SDIL	-	-	5,000	-	5,000	0.00%
49	Anand Muninagar Nagarajaiah	B3-12-03	29,51,042	24,93,330	-	9,94,831	64,39,203	1. Form CA 2. Absolute sale agreement 3. Receipts to the tune of INR 1813500 isavailable 4. Demand note dated on 6th March 2018 (Paid till date INR 2336616)	1. Balance receipts or Bank Statement or Demand notes or Loan Disbursal statement from SDIL 2. Last mail sent to allotee on 11th December 2019 (No response) 3. Statement of accounts	23,36,616	24,93,330	-	-	48,29,946	0.17%
50	Mr. Indranil sen & Mrs : Swati Bhatacharjee	A2-08-02	29,02,175	25,77,220	10,000	61,41,275	1,16,30,670	1. Agreement to Sell 2. Statement of Account 3. NOC from Pheonix ARC 4. Form CA	1. Addedndum Agreement 2. Receipts or bank statement or Demand note from SDIL or Loan disbursal statement	-	25,77,220	5,000	-	25,82,220	0.09%
51	Mr. Danda Jagamohana Rao	B4-12-03	23,58,170	25,67,256	-	3,62,827	52,88,253			23,58,170	25,67,256	-	-	49,25,426	0.17%
52	Raghavendra Patil	B2-02-03	28,81,267	24,89,312	10,000	3,53,100	57,33,679	1. News paper advertisement of sovereign 2. Corrigendum to Form A 3. Public Announcement 4. Form CA	1. Agreement to Sell 2. Addendum to Agreement 3. Receipts or bank statement or demand note from SDIL or Loan disbursal statement 4. Identity Proof	-	24,89,312	5,000	-	24,94,312	0.09%
53	Mr. Vittal Lad S & Mrs. Suman V. Lad	C5-06-02	28,59,758	4,28,963	-	1,76,000	34,64,721	1. Form CA 2. Agreement to Sell	1. Identity Proof 2. Receipts or Bank Statement or Disbursal Statement or Demand Note from SDIL	-	4,28,963	-	-	4,28,963	0.01%
54	Mr. Vikas Mishra and Mrs. Richa Mishra	B3-02-02	28,18,725	22,64,463	10,000	3,43,696	54,36,884	1. Agreement to Sell 2. Form CA	1. Identity Proof 2. Receipts or bank staement or Disbursal Statement or Demand Note from Sdil	-	22,64,463	5,000	-	22,69,463	0.08%
55	Mr. Mohan Murali K. S.	D2-08-03	17,51,070	-	-	19,18,005	36,69,075	1. Statement of Accounts 2. Confirmation Statement letter (Amount paid till date is INR 1751070) 3. PAN Card 4. HDFC loan disbursal statement (Amount paid is INR 1437042) 5. Declaration 6. Form CA	1. Agreement to Sell 2. Addendum Agreement	17,51,070	-	-	-	17,51,070	0.06%

56	Prajnya Prabhu	A1-01-03	27,20,000	-	-	-	27,20,000			-	-	-	-	-	0.00%
57	Mr. Vijay V Malamardi	B5-08-03	17,26,714	18,15,865	-	3,64,550	39,07,129			16,78,704	18,15,865	-	-	34,94,569	0.12%
58	Ms. Annapurna Mamadapur	C6-02-01	15,05,223	20,54,320	5,000	3,44,578	39,09,121	1. Statement of Accounts 2. Sale Agreement 3. Addendum Agreement 4. Form CA 5. Receipts to the tune of INR 1397723 is available	1. Receipts to the tune of INR 107500 2. Identity Proof	13,97,723	20,54,320	5,000	-	34,57,043	0.12%
59	Ms. SUBARNA TRIPATHI & Mr. MRINAL KANTI PAUL	C7- 05-01 & C7-05-02	35,70,089	40,69,600	10,000	6,12,325	82,62,014	1. Form CA 2. Passport Copy 3. Statement of Account 4. Receipt to the tune of INR 3570089 is available 5. Court order dated 7th June 2017 6. Agreement to Sell	1. Addendum Agreement 2. Demand letter from SDIL or Bank statement or Loan Disbursal Statement	35,70,089	40,69,600	5,000	-	76,44,689	0.26%
60	Prabhat Singh / Pooja Singh	B3-03-01	25,92,454	-	-	-	25,92,454	1. Form CA 2. NOC from Pheonix 3. Absolute sale deed 4. Statement of Accounts 5. LIC loan account statement 6. Addendum Agreement 7. Aadhaar Card 8. Statement Confirmation Letter from SDIL dated 12th February, 2018 (Amount paid till date is INR 2603254) Extra amount paid is INR 10800	NIL	25,92,454	-	-	-	25,92,454	0.09%
61	Mr. Kaneria Pravinbhai C	D4-07-02	16,78,556	18,70,796	-	3,712	35,53,064			16,78,556	18,70,796	-	-	35,49,352	0.12%
62	Mr. Pradeep Sharma & Mrs. Priyanka Sharma	B3-08-01 & B3-08-02	-	-	-	93,12,565	93,12,565			7,86,250	-	-	-	7,86,250	0.03%
63	Mr. Prasad Korwarkar	D1-01-03	15,64,090	17,52,469	10,000	3,35,134	36,61,693	1. Court order dated 29th November 2018 2. Agreement to Sell 3. Statement of Accounts	1. Addendum Agreement 2. Identity Proof 3. Receipts or bank Statement or Demand letetr from SDIL or Loan Disbursal Statement	-	17,52,469	5,000	-	17,57,469	0.06%
64	Sumita Dutta & Subhasish Dhar	A4-02-01	25,28,144	23,22,083	-	2,97,000	51,47,227	1. PAN card 2. Form CA 3. Agreement to Sell (Only 5 pages are available)	1. Addendum Agreement 2. Receipts or bank statement or loan disbursal statement or Demand letter from SDIL	51,47,227	23,22,083	-	-	74,69,310	0.26%
65	Mr. Shyam Gundala	C5-02-02	16,49,164	18,99,241	10,000	3,33,691	38,92,096			10,89,053	18,99,241	5,000	-	29,93,294	0.10%

66	BAGGAM RAJA	C2-07-04	25,20,099	18,56,873	-	18,400	43,95,372	Statement of Accounts	1. Individual Proof 2. Form CA 3. Receipts or Demand Notes or Disbursal Statement or Bank Statement from SDIL 4. Sale Agreement 5. Addendum Agreement	-	18,56,873	-	-	18,56,873	0.06%
67	Mr. Kartikeswar Rath	B7-12-02	19,74,570	22,50,066	10,000	3,46,062	45,80,698	1. Statement of Accounts 2. Bank statement of Citi bank account (318349 is paid) 3. Form CA 4. Agreement to Sell 5. Letter to IRP regarding addendum agreement 6. Receipts to the tune of INR 1489529 is available 7. Aadhaar Card 8. Consumer court order 10th October 2014	1. Agreement to Sell 2. Addendum to Agreement 3. Balancereceipts or Bank Statement or DemandnOte from SDIL or Loan Disbursal Statement	14,89,529	22,50,066	5,000	-	37,44,595	0.13%
68	Mr. Ravi Ranjan	D3-10-03	19,28,200	21,63,481	5,000	2,86,760	43,83,441	1. District court order dated 10th October 2014 2. Form CA 3. Statement of Account 4. Aadhaar Card 5. PAN Card 6. Loan Disbursal Statement (Total amount to INR 1555967) 7. Receipts to the tune of INR 832800 8. Demand letter dated 29th July, 2019 (Amount paid till date is INR 2057907)	1. Balance receipts to the tune of INR 372233 is pending. 2. Addendum Agreement	19,28,200	21,63,481	5,000	-	40,96,681	0.14%
69	Mr. R Swaminathan & Srimathy Swaminathan	B1-03-01	25,66,680	26,84,645	-	35,262	52,86,586	1. Receipts to the tune of INR 2425219 is available 2. Demand letter from SDIL (Amount paid till date is 1039950) 3. Form CA 4		24,25,219	26,84,645	-	-	51,09,864	0.18%
70	Mr. Sajeev Ck	B4-06-01	16,49,086	19,02,449	3,16,720	90,804	39,59,058			12,88,446	19,02,449	5,000	-	31,95,895	0.11%

71	Rohit Kumar Singh	D3-06-04	24,84,903	25,40,061	19,034	3,21,335	53,65,333	1. Statement of Accounts 2. Receipts to the tune of INR 1896374 is available 3. ICICI Bank Statement 4. Demand letter dated on 31st October 2013 (Amount paid till date 2451863) 5. Identity Proof 6. Agreement to Sell 7. Addendum Agreement 8. Receipt dated 20th November 2013 (INR 48640)	1. Balance receipts or Bank Statement or Demand Notes or Disbursal Statement from SDIL.	25,00,503	25,40,061	5,000	-	50,45,564	0.17%
72	Mr. Mahesh B Byadgi and Ms. Beena Mahesh Byadgi	D5-09-03	24,59,629	3,71,944	-	45,578	28,77,151	1. Agreement to Sell 2. Form CA	1. Receipts or Bank Statement or Disbursal statement or demand note from SDIL. 2. Identity Proof	-	3,71,944	-	-	3,71,944	0.01%
73	Beena M Byadgi	D5-09-03	24,59,629	27,03,537	-	20,000	51,83,166	Form CA Agreement to Sell SOA in pdf	ID Proof Payment Receipts/ Disbursement Statement from Bank/ Bank Statement/ Demand Notes with Payment received so far by SDIL	1,00,000	27,03,537	-	-	28,03,537	0.10%
74	Sneha Rajan	B6-02-02	23,81,824	18,48,235	-	37,685	42,67,744	1. Aadhaar Card 2. Agreement to Sell 3. DHFL Statement of Account 4. Statement of Account 5. Form CA 6. Demand letter dated on 18th May 2013 (Amount paid till date is INR 1536503) 7. Copy of Passport	1. Addendum Agreement 2. Receipts or bank statement or Demand notes from SDIL or Loan disbursal statement	15,36,503	18,48,235	-	-	33,84,738	0.12%
75	Mr. Santosh Rangarao Patil	B3-04-01	-	-	-	49,93,524	49,93,524			24,34,211	-	-	-	24,34,211	0.08%
76	Mrs. Ramandeep Kaur	D2-06-03	16,59,913	18,51,529	-	35,250	35,46,692			16,40,467	18,51,529	-	-	34,91,996	0.12%
77	Deepak Kumar Sinha	D3-12-01	23,54,940	23,44,446	-	2,50,000	49,49,386	Form CA	1. Agreement to Sell 2. Addendum to Agreement 3. Receipts or bank statement or demand note from SDIL or Loan disbursal statement 4. Statement of Account 5. Identity proof	-	23,44,446	-	-	23,44,446	0.08%
78	Manjunatha Reddy H V	B4-14-04	22,52,341	-	-	-	22,52,341			-	-	-	-	-	0.00%
79	Ms. Ankita & Mrs Vinita Gaur	C6-G-01	16,41,565	19,04,180	10,000	3,43,694	38,99,439			16,41,565	19,04,180	5,000	-	35,50,745	0.12%

80	Mrs. Vinita Gaur	B3-G-03 & B3-G-04	34,64,438	41,74,429	10,000	6,63,698	83,12,565			34,64,438	41,74,429	5,000	-	76,43,867	0.26%
81	Mr. Vinod Venkatesh H & Indumathi C	C6-13-03	-	-	-	41,49,712	41,49,712			21,70,373	-	-	-	21,70,373	0.07%
82	Mr. Vishal Rathi & Mrs. Hema Rathi	B3-05-3 & B3-05-04	35,14,194	42,01,999	10,000	6,62,782	83,88,975			35,14,194	42,01,999	5,000	-	77,21,193	0.27%
83	Mr. Linet Zuzarte & Vincent Zuzarte	D5-02-03	20,57,773	42,13,485	-	4,35,590	67,06,848			20,57,773	42,13,485	-	-	62,71,258	0.22%
84	Mr. Yerupalle Suresh Kumar & Yerupalle Jayalaxmi	D3-07-04	18,77,455	21,22,262	-	3,12,440	43,12,157			15,91,856	21,22,262	-	-	37,14,118	0.13%
85	Vikas Kumar	D5-04-03	22,33,000	-	-	3,64,145	25,97,145	1. Form CA 2. Loan Arrangement Letter 3. PAN card 4. Demand letter dated 14th October 2017 (Amount paid till date is INR 2103917) 5. Statemnet of Account	1. Addendum Agreement 2. Receipts or bank statement or loan disbursal statement or Demand letter from SDIL 3. Agreement to Sell	21,03,917	-	-	-	21,03,917	0.07%
86	Anshul Jain	C1-11-04	22,26,853	21,37,206	10,000	3,50,502	47,24,561	1. Addendum Agreement 2. Statement of Accounts 3. Aadhaar Card 4. Form CA 5. Sale Agreement	1. Receipts or Bank Statement or Demand Notes or Disbursal Statement from SDIL.	-	21,37,206	5,000	-	21,42,206	0.07%
87	Prabha N Tainwal & Narendra Kumar	LVAAS5022(serial Number of Apartment allotted)	50,000	-	-	-	50,000			50,000	-	-	-	50,000	0.00%
88	Shreekant C Amble and Mrs.Bina S Amble	C5-14-02	22,21,159	25,58,803	-	3,28,882	51,08,844			-	25,58,803	-	-	25,58,803	0.09%
89	Asha Srivastava		21,73,700	-	-	-	21,73,700			-	-	-	-	-	0.00%
90	Mrs. Trupthi & Mohini Kalra	D2-11-04	21,45,621	-	-	18,76,390	40,22,011			21,45,621	-	-	-	21,45,621	0.07%
91	Mr.Debasis Bhattacharya & Mrs.Soma Bhattacharya	B6-13-01	21,58,504	24,68,159	10,000	3,46,062	49,82,725	1. Statement of Account 2. ID Proof	1. Form CA 2. Receipts or Bank Statement or Demand notes or Loan Disbursal statement from SDIL 3. Agreement to Sell 4. Addendum to Agreement	-	24,68,159	5,000	-	24,73,159	0.09%
92	Ganga Nikila Chinni and Nagaraj Chinni	C5-05-07	17,43,120	21,31,901	-	3,59,966	42,34,987			17,43,120	21,31,901	-	-	38,75,021	0.13%

93	Mr. Lokesh Shetty and Anita Raj k	C2-14-02	21,21,559	24,40,996	-	1,11,393	46,73,948	1. Covering Letter 2. Sale Agreement 3. Aadhaar Card 4. City bank Account Statement 5. Form CA 6. Aadhaar Card 7. Statement of Account 8. Receipts to the tune of INR 1865859 is available 9. Demand Letter from SDIL dated 29th July, 2019 (Amount paid till date is INR 2121559) 10. Copy of gmail communications	Nil	21,21,559	24,40,996	-	-	45,62,555	0.16%
94	Dubaria Rajesh Bechara	B2-07-04	17,18,999	20,81,359	-	15,800	38,16,158			17,18,995	20,81,359	-	-	38,00,354	0.13%
95	Murali Krishna B	C1-12-01	20,69,510	22,95,138	-	-	43,64,648	1. Sale Agreement 2. Form CA 3. Statement of Accounts 4. Receipts to the tue of INR 1790988 is available 5. Demand Letter dated on 20th May 2013 (Amount paid till date is INR 1738269) 6. HDFC Loan disbursal statement (INR 48641) 7. PAN Card	1. Identity Proof 2. Balance Receipts or Bank Statement	18,39,629	22,95,138	-	-	41,34,767	0.14%
96	Magesh Harji Patel	B1-11-04	20,03,556	22,49,637	-	-	42,53,193			-	22,49,637	-	-	22,49,637	0.08%
97	Mr. Arjun Chowdhary & Mrs : Richa Chaudhary	B3-14-01	19,94,289	24,38,841	10,000	3,58,796	48,01,926			-	24,38,841	5,000	-	24,43,841	0.08%
98	Kanji Chatur Bhai Patel	B3-07-02	17,03,905	20,79,412	-	37,123	38,20,440			17,03,905	20,79,412	-	-	37,83,317	0.13%
99	Mrs : sandhya Chaudhary	B3-14-02	19,94,289	24,14,567	10,000	3,58,796	47,77,652			-	24,14,567	5,000	-	24,19,567	0.08%
100	POLAMURI YOGINDHAR	C6-06-03	19,75,886	16,33,130	-	33,413	36,42,429	1. Statement of Account 2. Agreement to Sell 3. Demand letter from SDIL dated on 20th May 2013 (Amount paid till date is 1610525) 4. Consumer court order dated 8th March, 2018 5. Form CA 6. Aadhaar Card	1. Addendum Agreement 2. Receipts or Bank statement or Loan disbursal statement	16,10,525	16,33,130	-	-	32,43,655	0.11%
101	S Vidhya	B6-11-01	19,54,916	22,06,258	-	3,45,918	45,07,092	1. Aadhaar Card 2. Statement of Account 3. Form CA	1. Agreement to Sell 2. Addendum Agreement 3. Receipts or bank statement or loan disbursal statemnet or Demand notes from SDIL	-	22,06,258	-	-	22,06,258	0.08%
102	Nitin Tupkari	B7-07-03	17,39,300	21,12,085	10,000	3,49,369	42,10,754			17,39,300	21,12,085	5,000	-	38,56,385	0.13%

103	Amitha Mohan	D2-07-04	17,49,355	-	-	18,50,693	36,00,048			11,20,555	-	-	-	11,20,555	0.04%
104	Mr.Venkata Sreedhar Reddy Bovilla	D1-05-03	19,02,654	20,73,223	10,000	3,46,062	43,31,939	Form- CA SOA in Excel Demand Note from SDIL DL13239 Receipt No.17464	Agreement to Sell ID proof Balance receipts/ Disbursement Statement from Bank/ Bank Statement/ Demand Notes with Payment received so far by SDIL	16,50,928	20,73,223	5,000	-	37,29,151	0.13%
105	Amit Kumar Maurya and Arpitha Chatterjee	B4-11-02	17,91,156	22,19,226	-	16,600	40,26,982	1. Form CA 2. ID Proof 3. Agreement to sell 4. Receipts from SDIL		17,91,156	22,19,226	-	-	40,10,382	0.14%
106	Mr. Anurag shukla	B1-13-03	19,00,934	22,88,161	-	3,47,963	45,37,059	NIL	1. Form CA 2. Agreement to Sell 3. Addendum Agreement 4. Statement of Accounts 5. Receipts or bank statement or Demand letter from SDIL or Loan disbursal statement 6. Identity Proof	-	22,88,161	-	-	22,88,161	0.08%
107	N ESWARA RAJAGOPALAN	B7-08-01	18,86,073	23,13,510	10,000	37,902	42,47,485	1. Form CA 2. PAN Card 3. Receipt to the tune of INR 50000 4. Agreement to Sell 5. Statement of Account	1. Receipts or Demand notes or Disbursal Statement or Bank Statement from SDIL	-	23,13,510	5,000	-	23,18,510	0.08%
108	Soumendra Kumar Das	B4-11-01	20,43,206	22,82,168	-	37,494	43,62,868			17,93,306	22,82,168	-	-	40,75,474	0.14%
109	VINITA KRISHNASWAMY BENEDICT	C8-07-02	18,81,454	21,69,584	-	6,85,750	47,36,788	1. Payment details 2. Aadhaar Card 3. Agreement to Sell 4. Statement of Account	1. Form CA 2. Addendum to Agreement 3. Receipts or bank statement or Demand letter from SDIL or Loan disbursa statement	-	21,69,584	-	-	21,69,584	0.07%
110	S Ramesh	C5-08-02	18,79,834	21,49,777	-	36,383	40,65,994	1. Form CA 2. Statement of Accounts 3. Reimbursement reminder letter 4. Confirmatio statement letter (Paid till 12th February, 2018 to the extent of INR 1894834) 5. Receipt to the tune of INR 1998033 is available 6. Addendum agreement 7. Agreement to sell 8. Aadhaar Card & PAN card	Nil	18,94,834	21,49,777	-	-	40,44,611	0.14%

111	Ramakrishna N	C5-14-04	21,97,009	24,45,356	-	37,697	46,80,062	1. Aadhaar & PAN Card 2. Form CA 3. Statement of Accounts 4. Loan disbursement statement (Amount disbursed till 27th July, 2011 is INR 1029515) 5. Confirmation statement letter received from SDIL dated 12th February, 2018 (Amount paid till date is INR 2215509) 6. Addendum Agreement 7. Agreement to Sell	Receipts or bank statement	21,97,009	24,45,356	-	-	46,42,365	0.16%
112	MOHAMED RIYAZUDDIN & MRS. RUBINA HUSSAIN	D4-14-01	18,77,873	-	-	-	18,77,873	1. Agreement to Sell 2. Form CA (Unsigned) 3. Booking Application form 4. Statement of Accounts	1. Addendum agreement 2. Receipts or bank statement or demand notes from SDIL or Loan Disbursal Statement	-	-	-	-	-	0.00%
113	Vasudevrao M Deshpande	B1-02-03	18,69,614	20,95,321	10,000	3,48,066	43,23,001	1. Statement of Account 2. Form CA 3. Agreement to Sell 4. Receipt to the tune of INR 193950 5. Aadhaar Card 6. Demand letter from SDIL dated 29th July, 2019 (Amount paid till date is INR 1814094)	1. Addendum Agreement 2. Balance receipts or bank statement or Loan Disbursal statement	18,14,094	20,95,321	5,000	-	39,14,415	0.14%
114	Mr Somanna TU	D3-08-01	18,65,610	22,24,947	-	3,23,393	44,13,950	1. Statement of Account	1. identity Proof 2. Receipts or Bank Statement or Disbursal Statement or Demand Note from SDIL. 3. Form CA 4. Agreement to Sell	-	22,24,947	-	-	22,24,947	0.08%
115	John Shandrach Roberts	B6-02-01	36,15,714	-	-	-	36,15,714			15,67,694	-	-	-	15,67,694	0.05%
116	Anamika Tiwari	B2-09-01	18,48,028	22,16,701	-	37,990	41,02,719	1. Statement of Account 2. Agreement to Sell 3. Form CA 4. Confirmation Statement letter (Amount paid till date 1848028) 5. Aadhaar Card 6. Addendum Agreement	1. Receipts or Demand letter from SDIL or Bank Statement or Loan disbursement letter	18,48,028	22,16,701	-	-	40,64,729	0.14%

117	Sreekanth Sasidhara	C1-12-03	18,36,990	18,56,752	10,000	4,75,820	41,79,562	1. Letters from SDIL 2. Loan Approval letter (INR 1322111 already released) 3. Request letter from SDIL 4. Demand letter as on 20th May 2013 (Paid as on date to the extent of INR 1753350) 5. Receipt to the extent of INR 42839 is available 6. Form CA	1. Addendum agreement 2. Agreement to Sell 3. Balance receipts or bank statement or loan disbursal statement	17,53,350	18,56,752	5,000	-	36,15,102	0.12%
118	Anjanya Reddy	B6-03-04	18,32,544	-	-	-	18,32,544	1. Covering Letter 2. Statement of Account 3. Receipts to the tune of INR 1330948 is available 4. Form CA 5. Statement of Account 6. Demand letter from SDIL dated 29th July, 2019 (Amount paid till date is INR 1832544) 7. Tripartite Agreement 8. Agreement to Sell	1. Individual Proof	18,32,544	-	-	-	18,32,544	0.06%
119	Mrs : Gayatri & Mr. Arvind singh Pal	C2-12-04	20,00,804	23,00,380	10,000	3,28,856	46,40,040			20,00,804	23,00,380	5,000	-	43,06,184	0.15%
120	Mr.George Chavely varkey	B4-04-04	18,67,058	17,03,690	10,000	3,12,440	38,93,188	1. Form CA 2. Demand letter dated on 22 May 2012 (INR 1388400) 3. Receipts to the tune of INR 478658	1. Balance receipts or Demand letter or Loan Disbursal Statement or Bank Statement 2. Addendum Agreement	13,88,400	17,03,690	5,000	-	30,97,090	0.11%
121	Mrs. Gopa Adhikari	C2-07-02	17,40,220	19,90,893	-	35,786	37,66,899	1.PAN Card 2. Demand letter dated on 20 May 2013 (Paid INR 1644780) 3. Receipts to the tune of INR 48640 is available 4. Receipts to the tune of INR 1611105 is shared by email on 6th January 2020	1. Balance receipts or Demand letter or Loan Disbursal Statement or Bank Statement 2. Addendum Agreement	16,44,780	19,90,893	-	-	36,35,673	0.13%
122	Mr. Pradip Kumar Mohapatra	B7-10-01	28,73,338	30,48,295	-	-	59,21,633			17,08,348	30,48,295	-	-	47,56,643	0.16%
123	Mr.gouranga ghosal & Sonali Ghosal	D4-12-01	16,52,578	19,05,995	-	3,29,408	38,87,981			16,52,578	19,05,995	-	-	35,58,573	0.12%
124	Mr.Anil kumar Gupta & Preeti gupta	D1-12-03	18,05,954	20,25,323	10,000	3,30,802	41,72,079			17,72,754	20,25,323	5,000	-	38,03,077	0.13%
125	Mr.Gurucharan Panda & Mrs : Priyanka Panda	D2-08-02	24,58,671	25,71,354	-	4,32,752	54,62,777			22,17,791	25,71,354	-	-	47,89,145	0.17%
126	Mrs :Tadepally Padmavathi	B2-12-04	19,78,170	23,75,962	-	3,27,309	46,81,441			19,78,170	23,75,962	-	-	43,54,132	0.15%
127	Mr. Aishvarya P ratanaparkhi, Mrs Reema ratnaparkhi	C1-11-01	17,00,036	19,72,825	10,000	3,46,062	40,28,923			17,00,036	19,72,825	5,000	-	36,77,861	0.13%
128	Abdul Khyum	B2-04-02	16,23,449	19,93,428	10,000	3,14,580	39,41,457			10,12,900	19,93,428	5,000	-	30,11,328	0.10%
129	Mr Abhijit Raj	B6-01-03	16,50,144	19,80,407	5,000	3,47,974	39,83,525			16,35,795	19,80,407	5,000	-	36,21,202	0.12%
130	Aditya Kumar	B6-14-04	18,17,094	3,74,570	-	10,000	22,01,664			18,17,094	3,74,570	-	-	21,91,664	0.08%

131	Ajay Kumar	D4-02-01	27,33,790	28,36,449	-	4,166	55,74,404			27,33,790	28,36,449	-	-	55,70,239	0.19%
132	Ajay Singh & Pammi Singh	B1-14-04	29,50,052	-	-	22,82,610	52,32,662			22,82,290	-	-	-	22,82,290	0.08%
133	Ajit N & Anupama Sukumaran	D3-01-04	17,52,500	19,55,969	5,000	3,07,314	40,20,783			17,52,500	19,55,969	5,000	-	37,13,469	0.13%
134	Ajums Thankachan thannimoottil	B1-02-04	16,47,644	19,72,638	-	3,62,621	39,82,903			16,47,644	19,72,638	-	-	36,20,282	0.12%
135	Akash Parihar & Mrs.Pooja parihar	D2-05-01	16,22,018	18,16,952	-	2,90,408	37,29,378	1. Sale of Agreement 2. Statement of Account 3. ID Proof 4. Loan Disbursal Statement (INR 1284318) 5. Form CA 6. Receipts to the tune of INR 306790 is available	Balance receipts or Loan Disbursal Statement or Demand letter from SDIL or Bank Statement.	12,84,318	18,16,952	-	-	31,01,270	0.11%
136	Mr.Akhilesh Gautam & Mrs.Shweta Gautam	A2-06-01 & A2-06-02	57,43,661	50,30,652	-	10,76,547	1,18,50,860	1. Absolute Sale Deed 2. Agreement to Sell 3. Form CA 3. Addendum Agreement 4. Statement of Accounts 5. Aadhaar Card 6. Court Order dated 10th October 2014 7. NOC from Pheonix 8. Receipts to the tune of INR 5412186 is available	1. Demand Letter from SDIL or bank statement or loan disbursal statement	54,12,186	50,30,652	-	-	1,04,42,838	0.36%
137	Supriya Lakshmi	B5-12-02	18,28,167	21,89,885	-	3,21,000	43,39,052			-	21,89,885	-	-	21,89,885	0.08%
138	Alok Ranjan	B1-06-02	18,56,286	37,73,968	-	79,30,096	1,35,60,350			17,77,800	37,73,968	-	-	55,51,768	0.19%
139	Ameet Kittur and Preeti Kittur nee Sunadholi	B4-14-03	19,94,289	24,81,375	10,000	3,72,731	48,58,395			17,03,889	24,81,375	5,000	-	41,90,264	0.14%
140	Amit Agarwal	D5-09-01	31,88,125	34,16,760	-	46,992	66,51,876			31,88,125	34,16,760	-	-	66,04,885	0.23%
141	Amit Awasthi and Richa Awasthi	D2-09-04	20,85,014	22,98,974	10,000	2,86,760	46,80,748			20,85,014	22,98,974	5,000	-	43,88,988	0.15%
142	Amit Kumar	B2-02-04	26,72,861	18,14,536	-	31,243	45,18,640	1. Agreement to Sell (INR 100000 is paid in advance) 2. Statement of Accounts 3. Aadhaar Card 4. HDFC Loan disbursal statement (INR 1284318 is total disbursed amount) 5. Form CA 6. Receipts to the tune of INR 291390 is available	1. Addendum agreement 2. Demand letter from SDIL or balance receipts or bank statement	12,84,318	18,14,536	-	-	30,98,854	0.11%
143	Amit Kumar	B1-04-01	24,59,358	27,58,943	-	3,44,193	55,62,494			24,59,358	27,58,943	-	-	52,18,301	0.18%
144	Amit Kumar Mondal	B1-06-03	17,14,686	20,61,446	-	36,654	38,12,785			15,66,046	20,61,446	-	-	36,27,492	0.13%
145	Amit Saxena	C6-09-01	17,55,648	20,52,330	5,000	37,191	38,50,169			17,55,648	20,52,330	5,000	-	38,12,978	0.13%
146	Amit Kumar Shah	D2-12-04	16,90,178	19,30,657	10,000	3,50,441	39,81,276			16,90,178	19,30,657	5,000	-	36,25,835	0.13%
147	Mr. Amresh Kumar	D1-02-01	16,45,859	18,23,287	5,000	2,90,121	37,64,267			16,45,859	18,23,287	5,000	-	34,74,146	0.12%

148	Amresh Singh & Priyanka Singh	D3-02-02	17,54,495	6,93,243	-	-	24,47,738	1. Form CA 2. ID Proof 3. Agreement to sell 4. Addendum agreement 5. Receipts from SDIL		17,54,595	6,93,243	-	-	24,47,838	0.08%
149	Puneet Kumar	B2-11-03	18,19,156	21,60,461	-	38,983	40,18,600	1. Statement of Account 2. Receipts to the tune of INR 1724115 is available 3. Form CA (Not signed by allottee)	1. Agreement to Sell 2. Addendum to Agreement 3. Demand Letter from SDIL or bank statement or Bank Statement or Baklance receipts	17,24,115	21,60,461	-	-	38,84,576	0.13%
150	V Anandkrishnan & Sudha Anandkrishnan	C6-12-12	-	-	-	4,00,000	4,00,000			18,25,733	-	-	-	18,25,733	0.06%
151	N M Parvathy	C6-12-04	-	-	-	4,00,000	4,00,000			17,99,600	-	-	-	17,99,600	0.06%
152	Mr. Anandkrishna S. Sharma & Mrs. Sonika Sharma	C8-12-03	21,96,368	25,69,047	10,000	2,78,501	50,53,916			21,96,368	25,69,047	5,000	-	47,70,415	0.16%
153	G.ANBARASU	C5-01-04	17,39,164	19,68,032	-	-	37,07,196			16,90,524	19,68,032	-	-	36,58,556	0.13%
154	Mr.Ajay B Gaikwad & Mrs Rohini A Gaikwad	A4-12-02	18,12,570	21,73,888	-	3,51,858	43,38,316	1. HDFC Loan disbursal statement till 29th July, 2019 is available - Disbursement upto date is 1562570 2. Form CA 3. Statement of Accounts 4. Aadhaar Card 5. Booking application form along with receipt to the extent of INR 1 lakh only.	1. Addendum Agreement 2. Balance receipts or demand notes from SDIL or Bank staement	15,62,570	21,73,888	-	-	37,36,458	0.13%
155	AnilKumar K K	B4-02-01	19,52,294	21,73,169	-	35,373	41,60,836			17,02,294	21,73,169	-	-	38,75,463	0.13%
156	Mr.Anil Kumar N & Mrs.Latha C	B2-04-04	19,46,408	21,97,585	10,000	3,35,607	44,89,600			16,52,458	21,97,585	5,000	-	38,55,043	0.13%
157	Goutam Das and Anisa das panja	B2-09-02	17,48,028	21,16,397	10,000	3,50,663	42,25,088			16,40,307	21,16,397	5,000	-	37,61,704	0.13%
158	Ankur Jain	A2 06-03	16,98,586	20,84,453	-	36,679	38,19,718			16,49,946	20,84,453	-	-	37,34,399	0.13%
159	Annada Prasad Ghanto	A2-04-02	16,28,458	19,44,244	-	29,642	36,02,344			11,89,418	19,44,244	-	-	31,33,662	0.11%
160	Annamalal S and Alagu R	B1-12-01	20,49,520	22,50,383	10,000	3,25,280	46,35,183			20,49,520	22,50,383	5,000	-	43,04,903	0.15%
161	Ravindra kumar upadhyay & Annapurna upadhyay	B5-11-01	19,06,816	23,18,216	10,000	3,17,860	45,52,892			17,55,816	23,18,216	5,000	-	40,79,032	0.14%
162	Syama Pada Mukherjee & Anshuman Mukherjee	C5-13-03	21,69,174	24,82,058	10,000	2,86,760	49,47,992			20,69,174	24,82,058	5,000	-	45,56,232	0.16%
163	Anuj Kumar Jha	B7-05-01	17,42,882	20,96,492	-	3,58,902	41,98,276			15,94,231	20,96,492	-	-	36,90,723	0.13%
164	Anup Kumar Kalita	D3-11-01	-	-	-	33,16,770	33,16,770			25,39,094	-	-	-	25,39,094	0.09%
165	Anup Somashekharan	B7-12-01	17,24,890	20,40,988	-	37,902	38,03,780			17,24,890	20,40,988	-	-	37,65,878	0.13%
166	Ankit Goel	C8-06-03	19,27,953	20,07,913	-	3,441	39,39,307			16,65,554	20,07,913	-	-	36,73,467	0.13%
167	Aravind G Patil and Hemanth A patil	B7 -01	-	-	-	43,49,273	43,49,273			15,35,460	-	-	-	15,35,460	0.05%
168	Arijit Ghosh & Manisha Ghosh	B6-09-03 & B6-09-04	33,28,775	41,00,320	-	7,31,915	81,61,011			33,28,775	41,00,320	-	-	74,29,095	0.26%
169	Arijit Sarkar	A4-06-03	13,90,121	4,14,255	-	5,22,181	23,26,557			13,86,571	4,14,255	-	-	18,00,826	0.06%
170	Arindam Sinha & Smitha Indu	B5-10-03 & B5-10-04	41,64,634	46,30,831	-	-	87,95,465			41,64,634	46,30,831	-	-	87,95,465	0.30%
171	Mrs.Dipika Khandelwal and Mr.Vinoy V Thaliaparambil	D1-12-02	18,11,216	20,88,770	-	2,90,508	41,90,494			-	20,88,770	-	-	20,88,770	0.07%
172	Arun Kumar J	C6-05-02 & C6-05-03	32,75,184	37,78,558	10,000	6,46,482	77,10,224			32,75,184	37,78,558	5,000	-	70,58,742	0.24%
173	Arun JP	C7-06-03	17,09,163	19,63,404	10,000	3,12,440	39,95,007			14,71,963	19,63,404	5,000	-	34,40,367	0.12%
174	Arun Patial	C8-11-03	17,97,122	16,17,410	-	-	34,14,532			17,97,122	16,17,410	-	-	34,14,532	0.12%
175	Arun Kumar Rai & Sunyana Dadhwal	D5-08-02	28,54,690	31,20,699	-	5,44,853	65,20,242			20,53,206	31,20,699	-	-	51,73,905	0.18%
176	Prajwal Shenava	D2-02-04	-	-	-	43,33,143	43,33,143			29,60,013	-	-	-	29,60,013	0.10%

177	Asheesh Chauhan	B3-11-02	18,29,756	22,32,430	10,000	3,47,484	44,19,670			16,42,556	22,32,430	5,000	-	38,79,986	0.13%
178	Ashish Balasaheb Mhetre	B2-09-03	17,47,848	21,15,726	10,000	3,50,763	42,24,337			17,47,848	21,15,726	5,000	-	38,68,574	0.13%
179	Ashutosh Gupta	C1-09-03	18,06,648	20,75,569	10,000	3,23,732	42,15,949			18,06,648	20,75,569	5,000	-	38,87,217	0.13%
180	Ashwini Vijai	B3-11-01	18,00,456	21,79,055	10,000	46,83,987	86,73,498			15,71,456	21,79,055	5,000	-	37,55,511	0.13%
181	Athar Hussain	C6-01-11	19,77,736	21,24,797	-	3,16,206	44,18,739			19,44,335	21,24,797	-	-	40,69,132	0.14%
182	Avanit Kumar	C7-05-03 & C7-05-04	36,36,198	41,47,790	-	4,05,320	81,89,308			36,36,198	41,47,790	-	-	77,83,988	0.27%
183	Mr.Beeram Avinash	B2-12-03	20,97,120	22,72,600	3,08,160	38,116	47,15,996			20,97,120	22,72,600	5,000	-	43,74,720	0.15%
184	Mrs.Avneet Anand & Mr.Surjit Singh Anand	B2-01-04	16,35,144	17,16,901	-	3,59,520	37,11,565			14,41,795	17,16,901	-	-	31,58,696	0.11%
185	B R Pawan Kumar & Shailaja Ramaprasad	B3-07-03 & B3-07-04	36,49,950	37,67,121	-	7,02,915	81,19,986			36,49,950	37,67,121	-	-	74,17,071	0.26%
186	Dinesh Kumar Jain	D4 -13-01	18,11,000	20,36,000	-	37,593	38,84,594	1.Form CA	1. Agreement to Sell 2. Addendum Agreement 3. Receipts or bank statement or demand notes from SDIL or loan disbursal statement 4. Identity Proof	-	20,36,000	-	-	20,36,000	0.07%
187	Balaji Rajan	B5-0G-04	25,74,503	5,80,215	-	1,65,126	33,19,844			20,16,696	5,80,215	-	-	25,96,911	0.09%
188	Bibekananad	C6-13-04	18,10,063	21,35,618	10,000	3,47,062	43,02,743			-	21,35,618	5,000	-	21,40,618	0.07%
189	Balasubramanian Shanmugam	C2-10-04	22,09,297	25,23,178	-	3,03,880	50,36,355			22,09,297	25,23,178	-	-	47,32,475	0.16%
190	Mathew Basil thomas	B1-07-01	15,74,128	19,25,389	10,000	3,45,076	38,54,593			13,18,128	19,25,389	5,000	-	32,48,517	0.11%
191	Bhabani Sankar Das	B4-05-01	17,94,273	21,71,978	10,000	3,46,062	43,22,313			12,56,723	21,71,978	5,000	-	34,33,701	0.12%
192	Bhushan Sanjeev Oulkar	B1-05-03	17,85,672	21,84,705	-	3,08,160	42,78,537			13,49,424	21,84,705	-	-	35,34,129	0.12%
193	Mr. Bijaya Kumar Singh & Mrs Aprimita S Das	C6-01-03	16,41,165	19,00,095	15,000	3,08,160	38,64,420			15,91,565	19,00,095	5,000	-	34,96,660	0.12%
194	BIKRAM BHOLA	A1-08-02	27,92,779	25,64,528	10,000	3,18,860	56,86,167			27,28,139	25,64,528	5,000	-	52,97,667	0.18%
195	BINOY VAZHOTH KANCHIROT	B1-14-01	19,41,099	23,48,824	-	3,62,442	46,52,365			17,46,289	23,48,824	-	-	40,95,113	0.14%
196	Birendra Prasad Gupta	D4-07-01	17,19,216	19,04,262	10,000	3,24,662	39,58,140			15,51,005	19,04,262	5,000	-	34,60,267	0.12%
197	Bishnu Prasad Bhatta	A1-14-01	19,47,649	23,68,218	-	42,943	43,58,810			18,98,308	23,68,218	-	-	42,66,526	0.15%
198	Bishnu Charan sahuo	B1-10-03	17,69,792	21,51,802	10,000	3,46,794	42,78,388			17,69,792	21,51,802	5,000	-	39,26,594	0.14%
199	Pooriben Velji	B1-11-03	17,91,155	22,31,684	-	39,667	40,62,506			-	22,31,684	-	-	22,31,684	0.08%
200	Ch.Dillip Kumar Subudhi , Sobhalisha.K	D3-05-04	16,74,109	19,29,893	-	3,25,280	39,29,282			16,40,828	19,29,893	-	-	35,70,721	0.12%
201	Chandan Kumar Jha & Preeti Kumari	B2-11-01	17,70,516	21,60,676	-	37,685	39,68,878			10,17,016	21,60,676	-	-	31,77,692	0.11%
202	Mr. K R NAGENDRA PRASAD	C1-10-02	17,81,302	16,12,480	-	3,16,720	37,10,502	1. Statement of Account 2. Form CA	1. Identity Proofs 2.Receipts or Demand Notes or Disbursal Statement or Bank Statement from SDIL	-	16,12,480	-	-	16,12,480	0.06%
203	CHANDRA SEKHARA RAO V	C8-08-03	17,50,582	19,81,532	-	38,768	37,70,882			17,50,582	19,81,532	-	-	37,32,114	0.13%
204	Chandra Shekar Mittal	C5-07-04	17,28,420	20,05,107	50,000	1,65,280	39,48,807			17,28,420	20,05,107	5,000	-	37,38,527	0.13%
205	Chinmaya hardas & Sudhir hardas	D2-13-03 & D2-12-04	39,12,130	43,58,494	-	6,19,073	88,89,697			38,82,130	43,58,494	-	-	82,40,624	0.28%
206	Chitra Prasad Dixit & Prasad Ramesh Dixit	B2-08-01	17,26,714	21,13,062	5,000	3,58,922	42,03,698			14,99,508	21,13,062	5,000	-	36,17,570	0.12%
207	Mr. Chudamani Padhan & Mrs Manasi Bhoi	D3-14-04	20,43,995	23,05,687	-	2,99,600	46,49,282			20,43,995	23,05,687	-	-	43,49,682	0.15%
208	K Nithyanandan Nair	B5-02-04	17,29,000	-	-	-	17,29,000			15,29,100	-	-	-	15,29,100	0.05%
209	D BALASUBRAMANIAN	D3 -12-04	19,12,054	21,20,160	-	38,051	40,70,265			19,12,054	21,20,160	-	-	40,32,214	0.14%

210	Smt. STELLA KARUNA BHASKER	D4-01-04	17,76,217	18,06,240	-	32,088	36,14,545	Statement of Accounts	1. Agreement to Sell 2. Addendum Agreement 3. Receipts or bank statement or demand notes from SDIL or loan disbursal statement 4. Identity Proof 5. Form CA	-	18,06,240	-	-	18,06,240	0.06%
211	Daljit Singh	D5-11-02	-	-	-	70,36,412	70,36,412			19,44,134	-	-	-	19,44,134	0.07%
212	Ms. Madhusmita Duttaand Subharnab Majumdar	B6- 10-02	17,69,792	21,61,913	-	3,72,501	43,04,207	1. PAN Card 2. Form CA 3. Statement of Account 4. Sale Agreement	1. Receipts or Demand Notes or Disbursal Statement or Bank Statement from SDIL	-	21,61,913	-	-	21,61,913	0.07%
213	Mr. Aurockia Dhas G	B1-09-01	17,58,026	21,62,359	10,000	3,50,435	42,80,820	Form-CA Agreement to sell Aadhar Card SOA in excel Various Receipts	Balance receipts/ Disbursement Statement from Bank/ Bank Statement/ Demand Notes with Payment received so far by SDIL	3,26,708	21,62,359	5,000	-	24,94,067	0.09%
214	Jagadeesh G & Vidyakumary L	D3-03-04	17,57,320	19,76,492	5,000	3,07,314	40,46,126	1. Aadhaar Card 2. Form CA 3. Consumer court order dated 10th October 2014 4. Statement of Account 5. Agreement to Sell	1. Addendum Agreement 2. Receipts or Bank statement or demand note from SDIL or Loan disbursal statement	-	19,76,492	5,000	-	19,81,492	0.07%
215	Deepak D Channavar	B4-12-01	28,88,466	32,53,118	-	4,96,800	66,38,384			26,81,631	32,53,118	-	-	59,34,749	0.20%
216	Deepak Deb	D4-04-01	17,07,214	15,87,709	-	3,27,640	36,22,563			13,64,414	15,87,709	-	-	29,52,123	0.10%
217	Mr. Hemanth kumar B. S.	D2 -06 -4	17,52,633	-	-	18,33,035	35,85,668	Form CA	1. Identity Proofs 2. Receipts or Bank Statement or Demand Note from SDIL 3. Agreement to Sell	-	-	-	-	-	0.00%
218	Manjunatha Reddy H V	B5-09-04	17,49,528	-	-	-	17,49,528	1. Covering Letter 2. Statement of Account	1. Individual Proof 2. Form CA 3. Receipts or Demand Notes or Disbursal Statement or Bank Statement from SDIL 4. Sale Agreement	-	-	-	-	-	0.00%

219	Mr. Pandurang Deshmukh	B1-03-03	27,60,958	11,00,000	-	3,51,400	42,12,358	1. Statement of Accounts 2. Addendum Agreement 3. Receipts to the tune of INR 1520144 is available 4. NOC from Pheonix 5. Form CA 6. Demand letter from SDIL dated 18th May 2013 (Amount paid till date is INR 15365504 7. Absolute Sale Deed	1. Balance receipts or bank statement or loan disbursement statement 2. Identity Proof	1,53,65,504	11,00,000	-	-	1,64,65,504	0.57%
220	Dharmraj S Patil	C6-02-03	16,19,424	18,86,691	5,000	5,31,020	40,42,135			16,19,424	18,86,691	5,000	-	35,11,115	0.12%
221	Mr. Goutam Das & Anita Das panja	B2-09-02	17,48,028	21,16,397	10,000	3,50,663	42,25,088			-	21,16,397	5,000	-	21,21,397	0.07%
222	DHEERAJ SHARMA	C1-14-03	23,49,428	24,25,063	-	43,467	48,17,958			22,05,528	24,25,063	-	-	46,30,591	0.16%
223	Dherendra Singh	C8-10-04	17,93,609	20,30,518	10,000	2,90,763	41,24,890			17,93,609	20,30,518	5,000	-	38,29,127	0.13%
224	Dhiman Ghosh	B4-07-01	16,70,400	20,52,150	-	37,143	37,59,694			15,74,549	20,52,150	-	-	36,26,699	0.13%
225	Diana Francis	B4-09-03	18,30,543	6,58,995	-	22,923	25,12,461			16,69,588	6,58,995	-	-	23,28,583	0.08%
226	Digvijay Singh	B3-10-04	17,74,892	21,87,039	10,000	3,51,384	43,23,315			17,28,092	21,87,039	5,000	-	39,20,131	0.14%
227	Manjula Ramesh Gothi	B3-09-02	17,48,027	-	-	20,97,346	38,45,373			-	-	-	-	-	0.00%
228	Dinesh Luke	A4-12-04	18,57,570	19,18,232	-	36,601	38,12,403			15,40,662	19,18,232	-	-	34,58,894	0.12%
229	Dinesh Kumar Malviya	C5-02-01	16,71,964	19,36,252	10,000	3,22,294	39,40,510			16,71,964	19,36,252	5,000	-	36,13,216	0.12%
230	Mrs. Dipika Pednekar	C8-11-01	20,16,193	22,48,357	10,000	3,46,062	46,20,612			18,32,224	22,48,357	5,000	-	40,85,581	0.14%
231	Sathya Neela Madhu Reddy	C5-G-01	16,93,018	19,21,818	-	37,593	36,52,430			14,76,564	19,21,818	-	-	33,98,382	0.12%
232	Mr. Anik Chakravorty & Mrs. Subhasree Mukherjee	C2-08-02	17,31,134	17,82,783	-	-	35,13,917	1. Form CA (Not signed) 2. Statement of Accounts 3. Receipts to the tune of INR 1374010 is available 4. Demand letter from SDIL dated 20th May 2013 (Amount paid till date is INR 1666493) 5. Agreement to Sell 6. Addendum Agreement	1. Identity proof	16,66,493	17,82,783	-	-	34,49,276	0.12%
233	Mr. K.FASIULLA KHAN	C7-11-02	18,33,724	20,91,541	5,000	3,19,145	42,49,410			17,98,723	20,91,541	5,000	-	38,95,264	0.13%
234	Mr. Muzammil Khan	C6-12-01	18,19,590	21,00,161	10,000	3,03,392	42,33,143	1. Form CA 2. Identity Proof 3. Agreement to Sell 4. Statement of Accounts 5. Receipts to the tune of INR 487600 is available 6. Court order dated 31st July, 2017 7. HDFC loan disbursement statement (Amount disbursed is INR1432590)	1. Addendum Agreement 2. Balance receipts or Bank statement	14,32,590	21,00,161	5,000	-	35,37,751	0.12%

235	Mr. Kiron Nadukudy Krishnankutty	A2-05-03 & A2-05-04	35,34,694	42,53,386	10,000	6,72,061	84,70,141			35,34,694	42,53,386	5,000	-	77,93,080	0.27%
236	Mr. Kishore Kumar Pandurangan	A2-01-02	16,75,144	20,12,413	10,000	3,18,860	40,16,417			16,11,504	20,12,413	5,000	-	36,28,917	0.13%
237	Mr. Koushik Basu & Juhi Choudhary	D2-12-01	23,23,175	21,73,235	15,000	2,86,884	47,98,293			22,73,996	21,73,235	5,000	-	44,52,231	0.15%
238	Mr. Krishna mahesh Cherukuri	B6-14-01 & B6-14-02	34,23,694	40,40,595	-	37,593	75,01,882	1. Receipts to the tune of INR 378541 is available 2. Aadhaar Card 3. Assignment Agreement 4. Sale Agreement 5. PAN Card 6. HDFC Loan disbursement details 7. Form CA 8. Confirmation Statemnet Letter from SDIL dated 9th February, 2020 (Amount paid till date is INR 3478945)	1. Agreement to Sell	34,23,694	40,40,595	-	-	74,64,289	0.26%
239	Mr. KrishnaKumar Pujar	C5-06-01	17,01,106	19,63,781	10,000	3,22,465	39,97,352			16,29,510	19,63,781	5,000	-	35,98,291	0.12%
240	Mr. Krishnan Parameswaran & Mrs Sowmya Krishnan	B6-05-03 & B6-05-04	35,34,694	42,36,206	-	6,97,848	84,68,748		Receipts aor Bank Statement or Demand Notes from SDIL or Loan Disbursal Statement	28,18,400	42,36,206	-	-	70,54,606	0.24%
241	Mr. Krishnendu Roy	A1-06-01	17,40,586	12,74,838	10,000	79,893	31,05,318			17,40,586	12,74,838	5,000	-	30,20,424	0.10%
242	Mr. Krushna Chandra Sahoo and Mrs. Sujata Rout	C8-08-02	20,73,570	23,68,609	5,000	3,37,331	47,84,510	1. Agreement to Sell 2. Statement of Accounts 3. Aadhaar Card 4. Loan Disbursal Statement (Total disbursed amount is INR 2320962 5. Receipts to the tune of INR 96962 is available 6. Aadhaar Card 7. Addendum Agreement 8. Form CA	1. Balance receipts or bank statement or loan disbursal statement	20,73,570	23,68,609	5,000	-	44,47,179	0.15%
243	Mr. N. kumar	B5-08-01	17,20,558	20,58,392	-	37,593	38,16,543			16,19,979	20,58,392	-	-	36,78,371	0.13%
244	Mr. Kunal Kumar Singh / Suhasini Singh	D3-04-3 & D3-04-04	34,04,897	38,10,964	-	6,47,720	78,63,581			30,50,747	38,10,964	-	-	68,61,711	0.24%
245	Mohan Ram	D2-07-03	17,29,356	-	-	18,15,823	35,45,179	Form- CA Aadhar Card Pan Card SOA in Excel Advance Booking Receipt, Bank Statement, Receipts	Balance receipts/ Disbursement Statement from Bank/ Bank Statement/ Demand Notes with Payment received so far by SDIL	16,77,073	-	-	-	16,77,073	0.06%
246	Mr. M Musthaq Shaik	A2-03-01	18,10,749	-	-	20,59,024	38,69,773			10,40,000	-	-	-	10,40,000	0.04%
247	Dr. Mada Prasanna Kumar & Mrs. Mada Radha Manjari	D1-04-03	18,09,848	18,48,210	10,000	3,42,612	40,10,670			16,74,214	18,48,210	5,000	-	35,27,424	0.12%
248	Mr. G MADAN KUMAR	B3-12-01	18,27,570	22,23,102	5,000	3,43,928	43,99,600			17,77,221	22,23,102	5,000	-	40,05,323	0.14%
249	Mr. Madhu Krishna Mamidanna & Ms. Arti Singh	C6-G-04	16,69,264	19,33,856	-	3,21,061	39,24,181			16,24,264	19,33,856	-	-	35,58,120	0.12%
250	Damodaran	D3-08-04	17,17,570	-	-	18,67,570	35,85,140			-	-	-	-	-	0.00%

251	Mr. MAHESH VITHAL HAVAL	D4-04-03 &D4-04-04	35,22,178	38,47,581	-	46,836	74,16,595			34,44,897	38,47,581	-	-	72,92,478	0.25%
252	Mr. M Ganapathi Subramanian & Mrs. G Prathiba	B4-13-04	20,13,339	28,46,752	25,000	3,39,490	52,24,581			20,13,339	28,46,752	5,000	-	48,65,091	0.17%
253	Nighat Parveen Khan	D3-12-03	17,72,486	17,18,924	-	35,462	35,26,871			16,59,568	17,18,924	-	-	33,78,492	0.12%
254	Neeraj M, Nishta M	D5-11-01	-	-	-	61,30,045	61,30,045			23,05,416	-	-	-	23,05,416	0.08%
255	Neeraj Gupta	B6-07-03	19,15,150	21,52,256	-	3,31,985	43,99,391			17,05,400	21,52,256	-	-	38,57,656	0.13%
256	M.AKHEEL AHMED	B3-13-03	18,34,534	22,35,666	-	3,28,860	43,99,060			18,15,893	22,35,666	-	-	40,51,559	0.14%
257	Omkar Mohallick	C6-03-02	19,49,964	19,97,148	-	3,326	39,50,438			19,49,964	19,97,148	-	-	39,47,112	0.14%
258	Dr.K Chandrasekar & Mrs.Geeta Chandrasekar	B2-06-03	17,16,086	20,52,897	-	35,250	38,04,233	1. Agreement to Sell (INR1000000 in Advance) 2. Form CA 3. Statement of Accounts 4. Court order dated 23rd November 2016	1. Addendum agreement 2. Balance receipts or bank statement or demand notes from SDIL or Loan 3. Agreement to Sell	1,00,000	20,52,897	-	-	21,52,897	0.07%
259	RAHUL PRASAD	C6-14-01	21,92,294	24,77,706	-	10,000	46,80,000			21,92,294	24,77,706	-	-	46,70,000	0.16%
260	G VAMSEE KRISHNA	B3-05-01	16,79,772	20,51,881	5,000	3,40,947	40,77,600	1. Tripartite Agreement 2. Statement of Accounts 3. NOC from Karnataka Bank Limited 4. Letter to SBI for Loan 5. PAN Card 6. Aadhaar Card 7. Form CA 8. Consumer Court order dated 10th October, 2014. 9. Agreement to Sell(Paid as advance) 10. Receipts to the tune of INR 129600 is available	1. Receipts or bank statement or demand letter from SDIL or Loan Disbursal Statement	2,29,600	20,51,881	5,000	-	22,86,481	0.08%
261	Mohan Kumar V	D5-08-03	26,14,169	27,88,051	-	37,653	54,39,873			22,11,979	27,88,051	-	-	50,00,030	0.17%
262	Gajendra T Kumar and Hemalatha G Kumar	D1-01-01	17,72,066	19,72,749	-	3,37,502	40,82,317			15,60,372	19,72,749	-	-	35,33,121	0.12%
263	Ganga Upadhyaya	B7-08-02	66,573	18,01,205	25,000	41,352	19,34,130	Form CA SOA (With a mention of INR 1644500 as amount refunded) Receipts to the tune of INR 1669308 is available ID Proof Consumer court order dated 31st May 2016	Interest workings	16,69,308	18,01,205	5,000	-	34,75,513	0.12%
264	Dr V Balamurugan and Mrs. K Subhashini	B7-13-01	20,90,034	25,23,307	-	3,48,271	49,61,612			20,90,034	25,23,307	-	-	46,13,341	0.16%

265	Chaitanya Konduri	B4-02-04	17,12,784	20,66,723	10,000	3,20,382	41,09,889	1. Identity proof 2. Order dated 28th March 2018 3. Statement of Accounts 4. Agreement to Sell (INR 100000 in advance) 5. Demand letter dated 18th May 2013 (Amount paid till date is 1536504)	1. Addendum Agreement 2. Balance receipts or bank statement or loan disbursement statement	15,36,504	20,66,723	5,000	-	36,08,227	0.12%
266	Vinod Jesabhai Chamaria	B1-'07-02	17,05,400	20,79,474	-	3,18,860	41,03,734			-	20,79,474	-	-	20,79,474	0.07%
267	Ramesh Jakhabhai Chambriya	B2-07-03	17,04,800	20,46,320	-	-	37,51,120			-	20,46,320	-	-	20,46,320	0.07%
268	Gaurav Maheshwari & Priyanka Maheshwari	B1-07-03 & B1-07-04	-	-	-	86,43,146	86,43,146			30,34,131	-	-	-	30,34,131	0.10%
269	Gobinda Ghosh	B6-09-02	17,50,027	21,46,191	5,000	4,79,150	43,80,368	1. Form CA 2. Receipts to the tune of INR 1707748 is available 3. Demand letter from SDIL dated 22nd May 2012 (Amount paid till date is INR 1492400) 4. Court order dated 8th March, 2018 5. Agreement to Sell	1. Balance receipts or bank statement or loan disbursement statement 2. Identity Proof	17,50,027	21,46,191	5,000	-	39,01,218	0.13%
270	Ms. Lalithambika Krishna	A2-02-3	17,04,143	20,18,837	-	35,244	37,58,223	1. Agreement to Sell 2. Form CA 3. Statement of Account 4. District consumer order dated 8th March 2018 5. PANCard	Receipts or Bank Statement or Disbursement Statement or Demand Note from SDIL.	-	20,18,837	-	-	20,18,837	0.07%
271	Jagadeesh Venugopal & Vilasini Anbarasu	D1-06-04	17,60,404	19,65,145	10,000	1,46,324	38,81,873			16,30,063	19,65,145	5,000	-	36,00,208	0.12%
272	Mr. Sudhan aranakkal prabhakaran	D4-08-01	17,00,070	19,13,232	10,000	2,90,550	39,13,852	1. Form CA 2. Agreement to Sell (INR 100000 in advance)	1. Receipts or bank statement or Loan disbursement statement or Demand Letter from SDIL	-	19,13,232	5,000	-	19,18,232	0.07%
273	Jeboy P Chinnan	C1-06-04	25,17,700	26,71,567	-	35,730	52,24,997			25,17,700	26,71,567	-	-	51,89,267	0.18%
274	Jitendra Prasad Gupta & Ponam Kumari	B5-04-03	16,41,458	19,73,058	10,000	3,50,342	39,74,858			15,92,817	19,73,058	5,000	-	35,70,875	0.12%
275	Jyotsna Kanwar	D4-10-02	17,78,099	20,64,788	10,000	3,47,010	41,99,897			17,45,859	20,64,788	5,000	-	38,15,647	0.13%
276	Shivakumar Gurrar & Shradha Ramesh Wadnap	D1-06-03	16,92,042	18,86,524	-	2,90,300	38,68,866			-	18,86,524	-	-	18,86,524	0.07%
277	Kanu Priya	C2-12-02	30,52,056	32,85,716	-	4,701	63,42,472			30,52,056	32,85,716	-	-	63,37,771	0.22%
278	Mr. Karthik. S	C5-G-02	18,50,164	21,24,776	10,000	44,094	40,29,034			18,50,164	21,24,776	5,000	-	39,79,940	0.14%
279	KAVITHA.R	C6-03-04	17,10,164	19,48,925	10,000	3,46,576	40,15,665			13,03,613	19,48,925	5,000	-	32,57,538	0.11%

280	Rahul Maru & Manisha Maru	B4-09-02	16,80,000	-	-	24,36,712	41,16,712	1. Statement of Account 2. SBI loan disbursal statement till 23rd July, 2019 (Amount till date to the extent of INR 1003442) 3. SBI Loan approval letter 4. Receipt to the extent of INR 1024708 is available 5. Demand note till 18th May 2013 is available (Amount to the extent of INR 1664387 is paid till date) 6. Consumer court order dated 10th October 2014 7. Agreement to Sell 8. PAN Card	1. Addendum Agreement 2. Balance receipts or demand notes from SDIL or Bank statement	16,64,387	-	-	-	16,64,387	0.06%
281	Gaurab Dey	B6-05-01	16,69,772	20,45,443	10,000	3,48,921	40,74,136			16,69,772	20,45,443	5,000	-	37,20,215	0.13%
282	Gaurav Makhija	B4-03-01 & B4-03-02	31,90,288	38,91,545	-	6,59,120	77,40,953	1. Demand letter from SDIL as on 22nd May 2012 (Amount paid till date is INR 2735200 2. Receipts to the tune of INR 2170616 is available 3. PAN Card 4. Form CA 5. Agreement to Sell 6. Aadhar Card	1. Addendum Agreement 2. Balance receipts or bank statements or Demand letter from SDIL or Loan disbursal statement	21,70,616	38,91,545	-	-	60,62,161	0.21%
283	Inayatulla Desai	D3-10-04	18,48,598	20,39,932	-	3,08,160	41,96,690			15,33,398	20,39,932	-	-	35,73,330	0.12%
284	Mr. MALLIKARJUN C and Mrs.JAYASHRI M	C6-04-04	16,89,778	19,55,419	2,25,000	3,13,160	41,83,357			16,89,778	19,55,419	5,000	-	36,50,197	0.13%
285	Mangesh Devidas Nagrale	C8-10-03	16,96,328	19,29,622	-	39,708	36,65,658			16,96,328	19,29,622	-	-	36,25,950	0.13%
286	Manpreet Singh	D2-05-02	17,41,528	19,43,116	-	3,490	36,88,134			16,97,477	19,43,116	-	-	36,40,593	0.13%
287	Mr. K. Mohan Ram	D2-07-03	17,29,536	18,56,850	-	35,909	36,22,295	1. Aadhaar Card 2. PAN card	Receipts or Bank statement or Demand Notes from SDIL or Loan Disbursal Statement	17,29,536	18,56,850	-	-	35,86,386	0.12%
288	Mohit Bhatnagar	D4-12-02	26,72,587	27,55,965	-	3,732	54,32,283			26,25,627	27,55,965	-	-	53,81,592	0.19%
289	Mr. Nagaradona Muralidhar	D1-04-04	19,63,415	21,65,135	10,000	2,96,922	44,35,472			18,53,415	21,65,135	5,000	-	40,23,550	0.14%
290	Mr. Kamal Nayan	B2-02-01	16,77,144	20,24,673	5,000	3,20,370	40,27,187	1. Copy of Cheque 2. Statement of Account 3. Aadhaar Card 4. Agreement to Sell 5. Form CA 6. PAN Card 7. Details of Payment 8. District Court order dated 10th October 2014	Receipts or Bank Statement or Disbursal Statement or Demand Note from SDIL.	-	20,24,673	5,000	-	20,29,673	0.07%
291	Mrs. Madhusmita Mahapatra	A2-04-01	16,41,458	19,71,355	-	37,593	36,50,406			16,41,458	19,71,355	-	-	36,12,813	0.12%

292	S R Narayanan	A4-09-01 & A4-09-02	37,50,200	44,12,517	10,000	6,50,500	88,23,217	1. Form CA 2. Complaint to State Consumer dated 7th June 2017. 3. Receipts for INR 3341497 is submitted - till 22nd June, 2013 4. Demand note dated 31st December 2012 - Paid amount is INR 3328775 5. Sale Agreement 6. Statement of Account 7. Identity Proofs 8. Complaint to Karnataka State Consumer Court 7th June 2017	Receipts to the tune of INR 408703	33,41,497	44,12,517	5,000	-	77,59,014	0.27%
293	Shriniwas Subhash Gauli , Smitha Chavan	C8-03-01	16,68,511	18,90,047	10,000	3,34,413	39,02,971	1. Aadhaar card 2. Agreement to Sell 3. Consumer court order dated 22nd September 2017 4. Form CA 5. Receipts to the tune of INR 1746969 is available 6. Consumer court order dated 22nd September 2017 7. Statement of Account	1. Balance receipts or bank statement or Demand letter from SDIL or Loan disbursal statement 2. Addendum Agreement	17,46,969	18,90,047	5,000	-	36,42,016	0.13%
294	Pankaj Champanera	C7-03-03	18,97,561	34,98,141	-	-	53,95,702			17,14,111	34,98,141	-	-	52,12,252	0.18%
295	P. Manivannan	C2-06-03	17,11,106	23,88,845	25,000	39,633	41,64,584			17,11,106	23,88,845	5,000	-	41,04,951	0.14%
296	Manjulabai S	B2-11-04	17,91,156	21,73,004	-	39,003	40,03,163			17,81,156	21,73,004	-	-	39,54,160	0.14%
297	Mr. Shivamohan Policepatil	B2-G-04	16,62,772	20,01,870	10,000	3,48,744	40,23,386	1. Form CA 2. SOA in Excel 3. Court Order 4. Agreement to Sell 5. Aadhaar Card 6. Receipts to the tune of INR 1432308 is available	Payment Receipts/ Disbursement Statement from Bank/ Bank Statement / Demand Notes with Payment received so far by SDIL	14,32,308	20,01,870	5,000	-	34,39,178	0.12%
298	Mr. Manoj kumar Rakesh and mrs. Sunita Singh	D2-02-01	-	-	-	37,84,947	37,84,947	1. Identity Proof 2. Sale Agreement 3. Statement of Accounts	Balance receipts or bank statement or Loan disbursal statement or Demand note from SDIL	15,93,872	-	-	-	15,93,872	0.05%
299	Mayank Ambaselkar	A4-02-04	28,94,075	28,55,346	-	35,404	57,84,825	1. Aadhaar Card 2. NOC from Pheonix ARC 3. Absolute Sale Deed	1. Receipts or demand letter from SDIL or bank statement or loan disbursal statement 2. Agreement to Sell 3. Form CA 4. Statement of Accounts	25,13,382	28,55,346	-	-	53,68,728	0.19%
300	Mrs. Megha Oulkar and Avinash Patil	A4-04-02	18,56,858	22,18,166	-	3,08,160	43,83,184			15,42,817	22,18,166	-	-	37,60,983	0.13%

301	Kolluri Meher Kiran and Mrs. K Sarada	C8-G-01	16,45,011	18,69,814	-	3,21,535	38,36,360	1. Statement of Accounts 2. Demand letter from SDIL dated 20th May 2013 (Amount paid till date is INR 1526231) 3. Booking Application Form 4. Receipts to the tune of INR 609200 is available 5. ID Proof 6. Form CA 7. Agreement to Sell	1. Addendum Agreement 2. Balance receipts or bank statement or Loan disbursement statement	15,26,231	18,69,814	-	-	33,96,045	0.12%
302	Prabudha Pathak	D1-08-03	17,53,570	19,70,200	10,000	3,06,834	40,40,604			17,53,570	19,70,200	5,000	-	37,28,770	0.13%
303	Radha Natrajan	D1-03-02	16,82,419	19,05,233	-	-	35,87,652			15,02,910	19,05,233	-	-	34,08,143	0.12%
304	M Prasanna	B6-04-01	16,70,457	20,34,625	-	3,61,156	40,66,238			16,70,457	20,34,625	-	-	37,05,082	0.13%
305	Mrs Deepa Agarwal	A2-13-03	18,33,934	22,44,496	10,000	3,48,271	44,36,701			18,33,934	22,44,496	5,000	-	40,83,430	0.14%
306	Mr. Prabir Santra & Mrs. Poulomi Santra	B2-08-02	17,29,315	21,28,144	10,000	3,54,589	42,22,048			16,87,549	21,28,144	5,000	-	38,20,693	0.13%
307	Mr. Kripal Singh Gandhi	B2-G-01	16,54,144	20,15,049	10,000	3,43,694	40,22,887			-	20,15,049	5,000	-	20,20,049	0.07%
308	Mr. Naresh Garuda & G.N.Rajeswari	D1-05-04	18,99,328	18,73,701	15,000	3,08,160	40,96,189			15,57,760	18,73,701	5,000	-	34,36,461	0.12%
309	Mr. NAVIN SHEKHAR	B7-06-01	16,50,446	20,00,677	10,000	3,50,448	40,11,571	1. Statement of Account 2. Sale Agreement 3. Form C	1. Receipts or Bank Statement or Demand Note or Disbursement Statement from SDIL. 2. Individual Proof	-	20,00,677	5,000	-	20,05,677	0.07%
310	Subhash Sharma	C5-14-01	22,75,744	25,88,923	-	4,611	48,69,278	1. Form CA 2. PAN Card 3. Confirmation Statement Letter from SDIL dated 12th February, 2018 (Amount paid till date is INR 2277844) 3. Statement of Accounts 4. Booking Application Form 5. Agreement to Sell	1. Addendum to Agreement 2. Loan Disbursement Statement or Bank Statement	22,75,744	25,88,923	-	-	48,64,667	0.17%
311	Naveen Yadav	B2-05-02	18,75,173	20,84,426	-	3,48,953	43,08,552			16,14,132	20,84,426	-	-	36,98,558	0.13%
312	Neha Lhila	B4-05-03 & B4-05-04	21,31,059	23,04,074	-	-	44,35,133			20,77,014	23,04,074	-	-	43,81,088	0.15%
313	Nisha Rani	C2-14-03	19,37,651	22,32,278	-	2,90,896	44,60,825			19,37,651	22,32,278	-	-	41,69,929	0.14%
314	Nitin More	B1-12-02	19,31,170	23,16,273	-	-	42,47,443			16,84,508	23,16,273	-	-	40,00,781	0.14%
315	Mr. Nitin B Patil and Mrs. Seema Dalvi	C8-05-01	17,52,540	19,70,580	5,000	-	37,28,120			15,05,259	19,70,580	5,000	-	34,80,839	0.12%
316	Murali Ganesan	B5-07-04	17,05,399	20,58,121	-	36,909	38,00,430			15,66,759	20,58,121	-	-	36,24,880	0.13%
317	Mrinmay Jana	A1-11-03 & A1-11-04	-	-	-	90,13,556	90,13,556			33,94,181	-	-	-	33,94,181	0.12%
318	Mr. SHEKHAR SUMAN	D4-01-01	16,49,597	15,71,459	10,000	3,50,158	35,81,214			-	15,71,459	5,000	-	15,76,459	0.05%
319	Mukesh Kumar Singh	B1-03-02	16,27,744	19,80,249	10,000	3,47,974	39,65,967			12,94,371	19,80,249	5,000	-	32,79,620	0.11%
320	Mr Parag Mukherjee & Mrs Bhaswati mukherjee	C5-06-03	21,82,000	22,91,100	8,52,000	3,08,160	56,33,260			13,97,400	22,91,100	5,000	-	36,93,500	0.13%

321	Shantha Kumari G & Karunakara Reddy N	C5-02-04	16,43,564	18,74,308	10,000	3,08,160	38,36,032	1. Form CA 2. Statement of Accounts 3. Identity Proof 4. Bank Statement (to the tune of INR 478000) 5. Agreement to Sell (INR 100000 in advance) 6. Tripartite Agreement 7. Receipts to the tune of INR 1413600 is available	Balance receipts/ Disbursement Statement from Bank/ Bank Statement/ Demand Notes with Payment received so far by SDIL	13,13,600	18,74,308	5,000	-	31,92,908	0.11%
322	Nachiket Shrikant Hardas	C8-13-03 & C8-13-04	39,20,453	44,53,045	10,000	5,99,200	89,82,698			36,05,891	44,53,045	5,000	-	80,63,936	0.28%
323	Pramod Kumar and Swarna Padma	C7 - 10-03	18,06,110	20,53,954	10,000	3,37,818	42,07,882			17,08,829	20,53,954	5,000	-	37,67,783	0.13%
324	Mr. Narayann Swaami & Mrs Vijayalakshmi Bhaskaran	B3-13-02	22,28,417	23,72,876	-	1,40,622	47,41,915			15,75,600	23,72,876	-	-	39,48,476	0.14%
325	Gauri Kalra & Naveen Choudhary	A4-04-03	27,94,997	6,37,489	-	15,220	34,47,706	1. Form CA 2. Aadhaar Card 3. Reimbursement letter from SDIL dated 1st August, 2017 (Amount paid till date is INR 2250058)	1. Agreement to Sell 2. Addendum Agreement 3. Statement of Accounts 4. Receipts or Bank Statements or Demand letter from SDIL or Loan disbursal statement	22,50,058	6,37,489	-	-	28,87,547	0.10%
326	Jagdish Gupta	C6-06-02	16,42,455	18,95,281	10,000	3,46,062	38,93,798			15,04,800	18,95,281	5,000	-	34,05,081	0.12%
327	James Nirmal Kumar	C7-08-02	18,77,181	21,23,944	10,000	3,47,247	43,58,372			17,43,681	21,23,944	5,000	-	38,72,625	0.13%
328	Dilip Ranka	B6-04-02	16,41,458	20,12,414	-	3,18,860	39,72,732	Form-CA Aadhar Card SOA in PDF Various Receipts	Agreement to Sell Balance receipts/ Disbursement Statement from Bank/ Bank Statement/ Demand Notes with Payment received so far by SDIL	11,62,549	20,12,414	-	-	31,74,963	0.11%
329	Mr. Jitendra Kumar & Mrs. Gargi Singh	B5-02-02	16,77,144	20,29,287	10,000	3,47,974	40,64,405			16,77,144	20,29,287	5,000	-	37,11,431	0.13%
330	Kamallakannan S & Subha S	B1-G-01	-	-	-	15,38,344	15,38,344			14,91,544	-	-	-	14,91,544	0.05%
331	Kanchan Kumar Ghosh	A4-10-03	17,49,203	21,30,286	-	38,419	39,17,907			17,49,203	21,30,286	-	-	38,79,489	0.13%
332	Mr. Karthick SN & Mrs.Pradna KM Goudar	B1-01-02	19,52,505	21,02,832	-	35,244	40,90,581			16,67,145	21,02,832	-	-	37,69,977	0.13%
333	DL Sujai Kumar & Mrs.Savitha C	D3-05-01	16,38,528	18,45,596	10,000	3,26,293	38,20,417	1. Form CA 2. Statement of Account	1. Addendum agreement 2. Balance receipts or bank statement or demand notes from SDIL or Loan Disbursal Statement 3. Agreement to Sell	-	18,45,596	5,000	-	18,50,596	0.06%
334	Sumita Dutta & Subhasish Dhar	A4-02-02	16,37,144	15,03,705	-	2,97,000	34,37,849	1. PAN card 2. Form CA 3. Agreement to Sell (Only 5 pages are available)	1. Addendum Agreement 2. Receipts or bank statement or loan disbursal statement or Demand letter from SDIL	-	15,03,705	-	-	15,03,705	0.05%
335	Mrs.Savitha C.P & Mr.Bipin Chandra Lal	B6-G-01	13,67,600	20,59,479	10,000	9,43,107	43,80,186			12,73,800	20,59,479	5,000	-	33,38,279	0.12%
336	Karen Lobo and Gerard Lobo	B4-03-03	16,10,144	19,19,815	3,29,548	45,034	39,04,541			16,10,144	19,19,815	5,000	-	35,34,959	0.12%

337	B Gangadevi Reddy	B4-G-03	16,20,144	19,76,856	10,000	3,46,062	39,53,062			15,71,503	19,76,856	5,000	-	35,53,359	0.12%
338	Charusheela Kulkarni & Amit Kulkarni	C6-01-01	16,71,564	18,98,689	-	3,332	35,73,585			16,21,564	18,98,689	-	-	35,20,253	0.12%
339	Harish Suranna Shetty	D4-02-03	-	-	-	41,27,537	41,27,537			16,27,640	-	-	-	16,27,640	0.06%
340	Suresh JK	B3-09-01	17,03,228	20,74,733	-	38,116	38,16,077			17,03,228	20,74,733	-	-	37,77,961	0.13%
341	Jahangir Shaikh & Khadija Begum	B2-10-02	17,76,192	21,79,050	-	3,41,985	42,97,227			16,34,748	21,79,050	-	-	38,13,798	0.13%
342	Jayamohan P/Suma.S	B3-03-02	16,40,744	23,58,432	25,000	-	40,24,176			16,40,744	23,58,432	5,000	-	40,04,176	0.14%
343	Gerard Lobo and Jennifer Lobo	B4-03-4	16,20,144	19,29,330	3,29,548	45,034	39,24,056	Form CA		15,39,077	19,29,330	5,000	-	34,73,407	0.12%
344	John Patrick Menezes/Edna Cynthia Menezes	B3-06-02	16,84,086	20,62,693	-	3,62,087	41,08,866			13,85,446	20,62,693	-	-	34,48,139	0.12%
345	Mr. Hanumantha reddy maddikera	D3-04-1	18,74,868	19,15,313	-	3,18,860	41,09,041			16,76,984	19,15,313	-	-	35,92,297	0.12%
346	Mrs : Helen Joseph & Mr.Anthony Vimal H.	C8-G-02	19,05,930	21,88,049	10,000	3,22,230	44,26,209			19,05,930	21,88,049	5,000	-	40,98,979	0.14%
347	Mrs : Chhaya H. Khadse & Mr. Hemant D. Khadse	B4-04-01 & B4-04-02	-	-	-	83,84,561	83,84,561	1. Statement of Account 2. Claim Bifurcation 3. Payment Details	1. Receipts or Bank Statement or Demand Notes from SDIIL or Loan Disbursal Statement 2. Individual Proof 3. Agreement	32,93,466	-	-	-	32,93,466	0.11%
348	Mr. Himanshu Rai	D3-08-03	26,28,819	6,38,700	-	1,56,799	34,24,318			21,06,166	6,38,700	-	-	27,44,866	0.09%
349	Mr. Himanshu Kumar Shee	C8-01-03	14,60,728	16,39,567	5,000	3,47,578	34,52,874			14,60,728	16,39,567	5,000	-	31,05,295	0.11%
350	Mr. Hitesh Sharma	D2-09-02	20,83,094	22,95,988	5,000	2,91,014	46,75,096			20,83,094	22,95,988	5,000	-	43,84,082	0.15%
351	Sriram Hota	B6-G-03	16,20,144	19,20,290	10,000	3,42,522	38,92,956	1. Sale Agreement 2. LIC loan payment details (Beneficiary for disbursal not available) 3. Form CA 4. Aadhaar Card	1. Statement of Account 2. Receipts or Bank Statement or Demand Notes or Loan Disbursal Statement from SDIL.	-	19,20,290	5,000	-	19,25,290	0.07%
352	Mr.Indrajit mazumder	C7-03-04	17,29,612	19,96,615	10,000	3,21,516	40,57,743	1. Statement of Accounts 2. Receipts to the tune of INR 1745111 3. Demand Note 4. E stamp paper 5. PAN card 6. HDFC Loan disbursal statement 7. Consumer court order dated 7th June 2011 8. Cheque details 9. Form CA	1. Addendum agreement 2. Balance Receipts	17,45,111	19,96,615	5,000	-	37,46,726	0.13%
353	Sameer Rout	A2-03-04	16,20,144	19,38,767	-	35,244	35,94,155	1. Form CA 2. Statement of Account 3. Aadhaar Card 4. Consumer court order dated 29th November 2018 5. Agreement to Sell	1. Addendum Agreement 2. Receipts or Bank statement or demand note from SDIL or Loan disbursal statement	-	19,38,767	-	-	19,38,767	0.07%
354	Mr.Lawrence antony raj	C1-08-01 & C1-08-02	59,90,493	62,46,292	10,000	5,87,982	1,28,34,767	1. ID Proofs 2. Form CA 3. SOA 4. Agreement to sell 5. Consumer Court Order dated 22nd Sept 2017 6. Letter from SDIL 7. Receipts to the tune of INR 5990493 is available	Demand letter from SDIL or Balance receipts or loan disbursal statement	59,90,493	62,46,292	5,000	-	1,22,41,785	0.42%
355	Poornima M	C5-04-04	16,13,228	18,68,550	-	3,03,073	37,84,851			-	18,68,550	-	-	18,68,550	0.06%

356	Mr. VINAYAK VITHAL HAVAL	D4-02-04	15,78,859	17,77,656	10,000	3,25,230	36,91,745	1. Aadhaar Card 2. Form CA 3. PAN Card 4. Statement of Account	1. Receipts or Demand Notes or Bank Statement or Disbursal Statement from SDIL 2. Agreement to Sell	-	17,77,656	5,000	-	17,82,656	0.06%
357	Mr. Anil kumar kota	B4-04-03	16,43,458	20,32,055	5,000	3,44,080	40,24,593			16,43,458	20,32,055	5,000	-	36,80,513	0.13%
358	Mr. Anil shivram raiker & Mrs : Tanuja anil Raiker	C6-14-02	23,14,744	26,63,432	-	4,934	49,83,110			23,14,744	26,63,432	-	-	49,78,176	0.17%
359	Mr. S. Parthasarathy	D3-07-03	15,77,500	17,41,129	10,000	3,58,902	36,87,531	1. Aadhaar Card 2. Statement of Account 3. Form CA 4. Power of Attorney details	Receipts or Bank Statement or Disbursal Statement or Demand Note from SDIL.	-	17,41,129	5,000	-	17,46,129	0.06%
360	Mr.Ankit K Shrivastava & Mr Krishana Kumar Shrivastava	D2-06-01 & D2-06-02	34,75,127	39,01,871	35,000	6,12,034	80,24,032			26,09,117	39,01,871	5,000	-	65,15,988	0.22%
361	Mr.Ravindra K. Upadhyay & Mr. Annapurna Upadhyay	B5-11-01	-	-	-	-	-	1. Statement of Accounts 2. Agreement to Sell (INR 100000 paid in advance) 3. Receipts to the tune of INR 1712008 is available 4. Court order dated 28th March 2018 5. Aadhaar Card	1. Form CA 2. Demand letter from SDIL or balance receipts or bank statement or loan disbursal statement 3. Addendum Agreement	17,12,008	-	-	-	17,12,008	0.06%
362	Kedarnath Chawla	B5-09-02	15,46,408	6,48,000	-	-	21,94,408			-	6,48,000	-	-	6,48,000	0.02%
363	Purushotham Prabhu K	A1-02-04	15,00,000	-	-	-	15,00,000			-	-	-	-	-	0.00%
364	Mr. Appasab Birader	B2-05-04	16,62,772	20,14,413	10,000	3,48,744	40,35,929			12,88,372	20,14,413	5,000	-	33,07,785	0.11%
365	Prasanth Prabhu K	A1-02-03	15,00,000	-	-	-	15,00,000			-	-	-	-	-	0.00%
366	Mr. Anurag Shukla	C8-12-04	14,75,437	16,89,105	10,000	3,29,041	35,03,583	1. Aadhaar Card 2. Form CA 3. Statement of Account	Receipts or Bank Statement or Disbursal Statement or Demand Note from SDIL. Email sent to allottee on 11th December 2019 (No Response)	-	16,89,105	5,000	-	16,94,105	0.06%
367	K Ramesh;Usha Ramesh	B2-03-03	25,87,219	27,20,082	-	15,000	53,22,301			25,48,024	27,20,082	-	-	52,68,106	0.18%
368	Kamatchi Saravanan	C6 -G-03	17,09,564	19,01,938	10,000	3,22,294	39,43,796	1. Court Order dated 29th November, 2018 2. Form CA 3. Statement of Accounts 4. Aadhaar Card 5. Receipts to the tune of INR 200000 is available 6. Demand Letter from SDIL dated 20th May 2013 (Amount paid till date is INR 1557923)	1. Agreement to Sell 2. Addendum Agreement 3. Balance Receipts or Bank Statement or Loan Disbursal Statement	15,57,923	19,01,938	5,000	-	34,64,861	0.12%
369	Kandarpa Bijoy Bhattacharjee	B2-07-01	17,55,500	21,12,410	-	36,968	39,04,878			14,19,660	21,12,410	-	-	35,32,070	0.12%

370	Karthik V	C7-12-01 & C7-12-02	37,49,925	42,10,462	10,000	6,64,249	86,34,636	1. Receipts to the tune of INR 3355460 is available 2. Demand letter from SDIL dated 20th May 2013 (Amount paid till date is INR 3675363) 3. Statement of Accounts 4. Agreement to Sell 5. Court Order dated 7th June 2017 6. Form CA 7. Aadhaar Card	1. Addendum Agreement 2. Balance receipts or bank statement or loan disbursal statement	36,75,363	42,10,462	5,000	-	78,90,825	0.27%
371	Sheetal R Kengale	C7-07-04	18,48,386	21,19,012	10,000	3,24,662	43,02,060			18,48,386	21,19,012	5,000	-	39,72,398	0.14%
372	RAJAT NIGAM	B7-07-02	17,26,715	17,18,460	-	35,128	34,80,302			17,06,910	17,18,460	-	-	34,25,370	0.12%
373	Atul Gourav Kalra	D2-05-04	20,00,878	22,20,230	-	2,99,600	45,20,708			17,13,038	22,20,230	-	-	39,33,268	0.14%
374	Bishnu Ghosh	C6-10-02	17,72,162	20,55,229	5,000	37,718	38,70,109			16,01,362	20,55,229	5,000	-	36,61,591	0.13%
375	Pranav Kumar Singh & Aman Adarsh	C7-03-02	15,47,474	17,43,318	-	2,99,600	35,90,392			15,45,924	17,43,318	-	-	32,89,242	0.11%
376	Chetan V Shirol	B5-12-03	-	-	-	46,42,448	46,42,448			18,24,570	-	-	-	18,24,570	0.06%
377	Samir Prasan Palai & Sasmita Jena	C5-13-02	18,44,203	20,82,647	10,000	2,90,787	42,27,637			17,95,563	20,82,647	5,000	-	38,83,210	0.13%
378	Biswajit Das & Sumana Das	C8-05-03	35,48,729	40,38,808	10,000	6,19,369	82,16,906			35,48,729	40,38,808	5,000	-	75,92,537	0.26%
379	Mr.Chhayakant Sahoo Mrs.Lopamudra Pradhan	D3-14-03	20,21,495	22,78,484	10,000	4,36,900	47,46,879			20,21,495	22,78,484	5,000	-	43,04,979	0.15%
380	A Anand Murthy & Deena Vathasala A	B6-07-02	27,02,141	27,02,141	21,622	28,38,296	82,64,200			25,03,200	27,02,141	5,000	-	52,10,341	0.18%
381	Sandipan Bhattacharjee	B6-06-03	18,62,686	22,52,393	-	3,62,164	44,77,243			18,52,131	22,52,393	-	-	41,04,524	0.14%
382	Sarat Kumar Singh	B6-05-02	17,40,131	21,19,204	-	3,65,744	42,25,079			17,40,131	21,19,204	-	-	38,59,335	0.13%
383	Priya S & Saravanan M	C7-02-02	16,91,512	19,01,650	5,000	1,31,060	37,29,222			12,78,731	19,01,650	5,000	-	31,85,381	0.11%
384	Senthil Selvaraj	C5-04-01 & C5-04-02	35,20,306	40,14,452	-	6,05,989	81,40,747			34,73,346	40,14,452	-	-	74,87,798	0.26%
385	Sharada S Bilgundi	B1-01-01	16,67,093	20,33,152	-	15,000	37,15,245			15,71,503	20,33,152	-	-	36,04,655	0.12%
386	Shiladitya Banerjee	D4-04-02	17,82,634	20,08,991	10,000	3,11,570	41,13,196	1. Agreement to Sell 2. Power of Attorney 3. Form CA 4. Court Order dated 13th December 2018	1. Receipts or bank statemnet or demand letter from SDIL or loan disbursal statement 2. Identity Proof 3. Statement of Accounts	17,82,634	20,08,991	5,000	-	37,96,625	0.13%
387	Shivendra Kumar Dwivedi	C6-11-04	21,85,522	23,04,387	-	3,16,720	48,06,629			21,85,522	23,04,387	-	-	44,89,909	0.15%
388	M Suresh Bhat	A1-01-01	10,00,000	-	-	-	10,00,000			-	-	-	-	-	0.00%
389	K Subrahmanian & K Sreekala	D3-01-04	16,64,000	18,62,461	5,000	3,38,224	38,69,684			13,56,236	18,62,461	5,000	-	32,23,697	0.11%
390	I V Shashidhara	B7-01-01	6,50,000	-	-	-	6,50,000	1. Form CA 2. PAN Card 3. Aadhaar Card	1. Agreement to Sell 2. Addendum Agreement 3. Receipts or bank statement or demand notes from SDIL or loan disbursal statement 4. Statement of Account	-	-	-	-	-	0.00%
391	Bappaditya Saha	C7-06-01 & C7-06-02	36,06,757	40,94,899	10,000	6,23,536	83,35,192			35,93,297	40,94,899	5,000	-	76,93,196	0.27%
392	DR.V.Balamurugan & Mrs. K. Subhashini	B7-13-01	20,90,034	25,23,307	-	3,48,271	49,61,612			20,90,034	25,23,307	-	-	46,13,341	0.16%
393	Abbas Ali Z	D3-09-04	22,23,694	24,65,951	-	2,95,292	49,84,937			22,23,694	24,65,951	-	-	46,89,645	0.16%

394	Mr. Balaji BS	A2-02-01	-	-	-	52,00,000	52,00,000	1. Form CA 2. Passport Copy 3. NOC from Pheonix 4. Absolute Sale deed	Receipts or Bank Statement or Disbursal Statement or Demand Note from SDIL.	-	-	-	-	-	0.00%
395	Adarsh Praharaj	C7-13-04	18,59,919	20,68,150	-	4,112	39,32,181			16,85,674	20,68,150	-	-	37,53,824	0.13%
396	Ajay Maiti & Tanushree Maiti Garai	B2-06-01 & B2-06-02	35,72,322	43,00,562	10,000	6,71,650	85,54,534			35,72,322	43,00,562	5,000	-	78,77,884	0.27%
397	Sathya Neela Madhu Reddy	C5-G-01	16,93,018	19,21,818	-	37,593	36,52,430			16,26,564	19,21,818	-	-	35,48,382	0.12%
398	P. Saravanakanth	C7-14-02	21,95,407	24,51,152	10,000	3,53,441	50,10,000			16,32,502	24,51,152	5,000	-	40,88,654	0.14%
399	Debi Prasad Singh	C5-10-04	27,51,525	27,35,889	10,000	3,24,662	58,22,076			16,38,590	27,35,889	5,000	-	43,79,479	0.15%
400	Dhanalakshmi S	D1-G-03	17,42,806	19,27,894	-	35,244	37,05,943			17,42,806	19,27,894	-	-	36,70,700	0.13%
401	Mr. Faroque Ahmed & Mrs Rousonara Ahmed	C7-09-01	18,98,096	21,49,237	10,000	3,26,321	43,83,654			17,83,514	21,49,237	5,000	-	39,37,751	0.14%
402	Gaurav Gupta	B6-08-01	17,79,214	21,68,341	10,000	3,50,342	43,07,897			17,79,214	21,68,341	5,000	-	39,52,555	0.14%
403	Mr.Gunturmadugu Prathap & Mrs.Konduru Srilatha	C8-09-01	-	-	-	28,86,809	28,86,809			8,38,300	-	-	-	8,38,300	0.03%
404	Pradeep Kumar Gupta & Sapna Gupta	D1-12-04	18,28,056	20,49,478	10,000	4,31,477	43,19,011			18,28,056	20,49,478	5,000	-	38,82,534	0.13%
405	Mrs.Rajita Hariprasad	B2-14-02	-	-	-	34,63,066	34,63,066			16,64,772	-	-	-	16,64,772	0.06%
406	Mr.Hemant Ghogre & Mrs.Sheetal Ghogre	B7-09-01	17,50,028	21,46,885	5,000	3,46,470	42,48,383			17,01,388	21,46,885	5,000	-	38,53,273	0.13%
407	Raju Teju Pawar	AA-12-03	29,43,758	25,69,300	-	4,05,028	59,18,086			26,07,304	25,69,300	-	-	51,76,604	0.18%
408	Atul D Nandekar	AA-01-02	-	-	-	67,36,197	67,36,197			8,30,404	-	-	-	8,30,404	0.03%
409	Mr. Dilip Kumar Lanka HUF	B6-04-02	-	-	-	-	-	1. Aadhaar Card 2. Receipts to the tune of INR 1261348 is available 3. Form CA 4. Payment details	1. Balance receipts or Bank Statement or Disbursal Statement or Demand Note from SDIIL 2. Agreement & Addendum Agreement	12,61,348	-	-	-	12,61,348	0.04%
410	Jayashree Sunderarajan	D4-01-03	15,77,500	17,41,129	10,000	3,58,902	36,87,531			15,77,500	17,41,129	5,000	-	33,23,629	0.11%
411	Jimmi Chacko	B7-13-02	-	-	-	38,04,067	38,04,067			15,94,294	-	-	-	15,94,294	0.06%
412	Jyoti Gharote & Aniruddha Gharote	B5-08-02	-	-	-	23,61,114	23,61,114			13,26,000	-	-	-	13,26,000	0.05%
413	Kamlesh Kumar Das	B3-05-02	-	-	-	18,40,172	18,40,172			11,36,332	-	-	-	11,36,332	0.04%
414	Natarajan Kannan	B5-12-01	18,21,021	24,09,983	-	38,235	42,69,239	1. Agreement to Sell 2. Form CA	1. Addendum Agreement 2. Receipts or bank statemnet or demand letter from SDIL or loan disbursal statement 3. Statement of Accounts 4. Identity proof	18,21,021	24,09,983	-	-	42,31,004	0.15%
415	Tapesh Maheshwari & Sapna Maheshwari	B2-05-01	16,62,772	20,33,692	10,000	3,48,921	40,55,385			16,62,772	20,33,692	5,000	-	37,01,464	0.13%
416	Utpal Sen & Susmita Sen	C6-01-02	15,93,664	18,86,479	10,000	2,23,854	37,13,997			15,93,664	18,86,479	5,000	-	34,85,143	0.12%
417	Mr. Nagashree.S	B6-12-02	-	-	-	27,58,095	27,58,095		Form- CA Agreement to Sell SOA Identity Proof Payment/Receipts/Disbursement Statement from Bank/ Bank Statement/ Demand Notes with Payment received so far by SDIL	-	-	-	-	-	0.00%
418	Kalpana Kumari	D1-07-01	-	-	-	21,28,823	21,28,823			21,28,823	-	-	-	21,28,823	0.07%
419	Nayeem Ahmed	D1-02-03	17,24,500	19,17,280	10,000	3,33,136	39,84,916			17,24,500	19,17,280	5,000	-	36,46,780	0.13%

420	Mrs.Neelima Yerra & Mr.Satish Kumar Yerra	B5-12-04	26,40,431	29,35,328	-	3,65,078	59,40,837			18,12,570	29,35,328	-	-	47,47,898	0.16%
421	Neeraj Sehgal	C5-14-03	20,03,059	23,04,472	-	3,28,752	46,36,283			20,03,059	23,04,472	-	-	43,07,531	0.15%
422	Mr. Adarsh Shenoy & Mr. Aravind Shenoy	B8-05-03 & B8-05-04	-	-	-	45,00,000	45,00,000	1. Form CA 2. Aadhaar Card 3. Loan Disbursal Statement from HDFC bank	1. Receipts or bank statement or Demand note from SDIL	-	-	-	-	-	0.00%
423	MOHAMED ZAHIRUDDIN & MRS. SAMEENA ZAHIR	D4-10-01 & D4-10-02	-	-	-	33,18,945	33,18,945			34,38,915	-	-	-	34,38,915	0.12%
424	Mohammed Shabeer& Mrs. Mujeera Hassan Bano	D2-10-04	17,46,457	19,59,482	5,000	3,19,145	40,30,084			17,36,457	19,59,482	5,000	-	37,00,939	0.13%
425	Renu Agarwal	A2-13-04	18,33,934	22,44,496	10,000	3,48,271	44,36,701			18,33,934	22,44,496	5,000	-	40,83,430	0.14%
426	Mr. Neeraj Sharma	D1-09-03	20,70,374	23,08,873	5,000	2,91,014	46,75,261			20,70,374	23,08,873	5,000	-	43,84,247	0.15%
427	Naneshwar Sadassiv Sawant	C2-14-04	20,81,329	26,21,548	10,000	3,14,885	50,27,762			20,81,329	26,21,548	5,000	-	47,07,877	0.16%
428	Altamash Mushtaque and Nishat Fatima Khan	D3- 12-02	17,72,486	17,16,167	-	35,462	35,24,114			13,71,813	17,16,167	-	-	30,87,980	0.11%
429	Nitesh Ranjan	B3-14-04	33,00,000	30,62,227	-	-	63,62,227	1. Form CA 2. Identity Proof 3. Agreement to Sell 4. Receipts to the tune of INR 2423610 5.Statement of Account Received from SDIL dated 29th July, 2019 6. Addendum Agreeent approval sheet	Receipts to the tune of INR 876390	24,23,610	30,62,227	-	-	54,85,837	0.19%
430	OP Choudhary & Poonam Coudhary	G4-G-02	18,88,554	21,00,654	-	35,582	40,24,790			15,26,204	21,00,654	-	-	36,26,858	0.13%
431	Padmesh Singh	D2-01-03	16,26,650	18,25,918	5,000	2,90,227	37,47,795			16,26,650	18,25,918	5,000	-	34,57,568	0.12%
432	Prashant Prabhakara Gupta	B5-07-03	17,05,399	20,55,012	10,000	3,62,287	41,32,698			17,05,399	20,55,012	5,000	-	37,65,411	0.13%
433	Prashant Kuamr & Nanditha Diwakar	C7-10-04	18,08,485	20,58,832	-	3,24,662	41,91,979			16,25,285	20,58,832	-	-	36,84,117	0.13%
434	Prashanth G Sanglikar	C6-08-02	18,96,534	19,19,796	-	37,080	38,53,410			15,13,434	19,19,796	-	-	34,33,230	0.12%
435	Prathap Venugopal & Mrs.Malathy T	D1-07-04	17,14,070	19,24,835	10,000	1,46,865	37,95,770	1. Addendum Agreement 2. Agreement to Sell 3. Form CA 4. Letter from SDIL 5. Aadhaar Card 6. Statement of Accounts 7. Receipts to the tuneof INR 510283 is available	Balance receipts or bank statement or loan disbursal statement or demand letter from SDIL	16,65,427	19,24,835	5,000	-	35,95,262	0.12%
436	Kamalamma & Karthik S	D3-G-03	18,74,550	11,42,936	-	1,33,688	31,51,174			17,33,308	11,42,936	-	-	28,76,244	0.10%
437	Kavita Sen	B2-09-04	15,89,682	19,57,102	-	3,63,182	39,09,966			15,89,682	19,57,102	-	-	35,46,784	0.12%
438	Keshav Kumar Gupta & Preeti Gupta	B2-07-02	17,05,400	20,86,581	10,000	3,49,869	41,51,850			17,05,400	20,86,581	5,000	-	37,96,981	0.13%
439	Lakshmi Priya & K Vaidianathan	B2-03-04	25,87,219	27,32,505	-	15,000	53,34,724			25,87,219	27,32,505	-	-	53,19,724	0.18%
440	Kappala Venkatchalopathy	C2-09-04	29,21,150	30,75,351	-	6,390	60,02,891			29,21,150	30,75,351	-	-	59,96,501	0.21%
441	P Nalini & M R Parmeshwaran	D2-14-01 & D2-14-02	46,57,165	49,95,811	-	3,42,605	99,95,581	1. Agreement to Sell 2. Form CA 3. Statement of Accounts 4. Aadhaar Card 5. Agreement to the tune of INR 4322661 is available	1. Balance receipts or demand letter from SDIL or loan disbursal statement	43,22,661	49,95,811	-	-	93,18,472	0.32%

442	Pankaj Kumar & Shailja Motani	C1-09-04	17,55,648	20,38,326	10,000	3,04,075	41,08,049	1. Copy email sent to IRP 2. Statement of Accounts 3. Form CA 4. Aadhaar Card 5. Receipts to the tune of INR 89337 is available 6. Demand letter from SDIL dated 14th October, 2017 (Amount paid till date is INR 1771848) 7. Court Order dated 28th March, 2018		17,55,648	20,38,326	5,000	-	37,98,974	0.13%
443	Deepa Agarwal & Pankaj Agrawal	D1-09-02	20,84,834	22,53,639	5,000	2,86,760	46,30,233			20,84,834	22,53,639	5,000	-	43,43,473	0.15%
444	Pankaj Nabha K N & B N Krishnamurthy	D3-01-02	-	-	-	40,88,288	40,88,288			17,77,500	-	-	-	17,77,500	0.06%
445	Pramod Saraf	D1-11-04	18,82,999	22,64,872	10,000	5,40,119	46,97,990	1. Statement of Account 2. Consumer complaint dated 3rd January, 2019 3. Form CA 4. Demand letter dated 31st October, 2013, amount is INR 1936251 5. SBI bank statement 6. Sale Agreement 7. Identity Proof 8. Receipts to the tune of INR 1750200 is available	1. Receipts to the tune of INR 132799 2. Addendum Agreement	19,36,251	22,64,872	5,000	-	42,06,123	0.15%
446	Goru Mahendra Rao & Mrs Goru Bhageeradhi	C6-06-01	16,91,106	19,54,127	10,000	3,22,150	39,77,383	Form CA	1. Statement of Accounts 2. PAN Card 3. Aadhaar Card 4. Receipts or bank statement or loan disbursement statement or Demand Letter from SDIL 5. Form CA 6. Agreement & Addendum Agreement	12,82,465	19,54,127	5,000	-	32,41,592	0.11%
447	Smita Mahapatra	A2-04-01	17,45,367	19,81,170	-	37,593	37,64,130			17,45,367	19,81,170	-	-	37,26,537	0.13%
448	Manjunath KP	C7-09-02	17,53,796	20,14,057	10,000	3,47,721	41,25,574			16,17,424	20,14,057	5,000	-	36,36,481	0.13%
449	Mr. Atul D Nandedkar and Prerna A Nandedkar	A4-01-02	-	-	-	67,36,197	67,36,197			-	-	-	-	-	0.00%
450	Prabhakaran Thiagarajan and Mrs Nithya Prabhakaran	B7-10-03	25,35,692	27,94,868	10,000	3,50,033	56,90,593			24,42,092	27,94,868	5,000	-	52,41,960	0.18%
451	Mr. Deepak Khushwaha	B3 - 02-04	-	-	-	26,03,494	26,03,494	1. Sale Deed 2. Form CA	1. Identity Proofs 2. Receipts or Bank Statement or Demand Note from SDIL	-	-	-	-	-	0.00%
452	prabhu R	D1-G-01	27,68,321	27,40,404	-	-	55,08,725			26,49,650	27,40,404	-	-	53,90,054	0.19%
453	Prabina kumar behra	B-06-04	16,92,938	20,56,167	-	3,29,143	40,78,248			15,26,938	20,56,167	-	-	35,83,105	0.12%

454	Mr. Ujjal Baruah	C5-09-04	-	-	-	35,54,570	35,54,570	1. Form CA 2. Agreement to Sell 3. PAN Card 4. Receipts to the tune of INR 1809705 is available	Demand letter from SDIL	18,09,705	-	-	-	18,09,705	0.06%
455	Kishore Kumar Panwar & Chitra Panwar	B4-07-02	17,05,400	20,78,490	5,000	3,49,161	41,38,051			37,88,891	20,78,490	5,000	-	58,72,381	0.20%
456	Krishna Murari Kumar	B6-01-04	16,50,144	19,86,416	5,000	3,47,974	39,89,534			16,50,144	19,86,416	5,000	-	36,41,560	0.13%
457	Col Shubir Kumar Chakravarty	B5-06-01 & B5-06-02	-	-	-	69,84,696	69,84,696			28,41,475	-	-	-	28,41,475	0.10%
458	Mr. Viswanath T	C3-07-01 & C3-07-02	-	-	-	-	-			-	-	-	-	-	0.00%
459	A V Narayanan	D1-14-02	27,79,945	23,99,420	-	3,14,808	54,94,174			27,79,945	23,99,420	-	-	51,79,365	0.18%
460	Mr. Naveen Dinesh Prabhu & Mrs. Shanthala Baliga	D1-12-01	17,86,126	20,02,271	10,000	2,90,531	40,88,928			17,86,126	20,02,271	5,000	-	37,93,397	0.13%
461	Mr. Govind Hegde	A2-14-01	20,46,289	24,78,972	-	3,73,385	48,98,646			20,46,289	24,78,972	-	-	45,25,261	0.16%
462	Narenthrakumar S	D4-12-04	-	-	-	39,61,515	39,61,515			12,35,395	-	-	-	12,35,395	0.04%
463	Mr. Prabhuswami Kallur and Mrs. Anita Tarangi	C3-13-03	-	-	-	35,43,897	35,43,897	1. Aadhaar Card 2. Demand Note 3. Form CA 4. HDFC loan disbursal statement 5. Agreement to Sell	1.Receipts or Bank Statement from SDIL.	-	-	-	-	-	0.00%
464	Mr. Amit Kumar	B5-14-01	-	-	-	28,13,825	28,13,825	1. Statement of Account 2. Covering Letter	1. Individual Proof 2. Receipts or Demand notes or Disbursal Statement or Demand Note from SDIL 3. Agreement to Sell	-	-	-	-	-	0.00%
465	Mr. Pawan Nagdeve	B2-04-01	17,00,958	20,50,176	-	3,48,335	40,99,469			14,96,817	20,50,176	-	-	35,46,993	0.12%
466	Mrs. Smita Aiyappa K & Mr. Pemmaiah BD	A2-07-03	29,53,560	31,90,691	-	4,77,490	66,21,741			29,53,560	31,90,691	-	-	61,44,251	0.21%
467	Pirtima Singh	B1-02-02	17,62,148	21,41,171	10,000	3,24,662	42,37,981			17,62,148	21,41,171	5,000	-	39,08,319	0.13%
468	Prashanta Kumar Goswami	B5-13-01 & B5-13-02	38,99,308	42,63,090	-	37,593	81,99,991			31,04,441	42,63,090	-	-	73,67,531	0.25%
469	P L Venkateswara Rao	B2-06-04	16,92,096	20,28,385	-	36,609	37,57,090			15,51,696	20,28,385	-	-	35,80,081	0.12%
470	Mr. Aditya Bennet Joshua Premkumar	B3-14-03	-	-	-	25,99,753	25,99,753	1. Agreement to Sell 2. Form CA 3. Modification Letter 4. Reimbursement Letter 5. Demand letter from SDIL dated on 7th January, 2017 (Amount paid till date is INR 2599753) 6. Receipts to the tune of INR 2345900 is available	1. Individual Proof 2. Balance Receipts or Demand notes or Disbursal Statement or Demand Note from SDIL 3. Last email from allottee on 12th December 2019	25,99,753	-	-	-	25,99,753	0.09%
471	Mr. Rajesh M Thakkar	A1-12-01 & A1-12-02	-	-	-	13,60,000	13,60,000	1. Aadhaar Card & PAN card 2. Form CA 3. EC Certificate 4. Legal Notice 5. Sale Agreement	1. Receipts or bank statement or Demand note from SDIL 2. Last email sen to allottee on 11th December 2019 (No response)	-	-	-	-	-	0.00%
472	Pramod kumar R & Mrs Rajani TR	A4-01-04	16,20,144	19,69,932	5,000	3,43,632	39,38,708			16,18,344	19,69,932	5,000	-	35,93,276	0.12%

473	Mr. Sandip Kumar	B5-14-02	-	-	-	28,11,333	28,11,333	1. Statement of Account 2. Covering Letter 3. Aadhaar Card 4. PAN Card	1. Receipts or Bank Statement or Demand Note or Disbursal Statement from SDIL.	-	-	-	-	-	0.00%
474	Rajani Kant Thakur	B2-02-02	16,77,144	19,97,513	5,000	3,50,423	40,30,080			16,77,144	19,97,513	5,000	-	36,79,657	0.13%
475	Rajnish Kumar & Rima Baranwal	B3-06-03	35,67,022	43,08,011	10,000	6,72,258	85,57,291			29,22,622	43,08,011	5,000	-	72,35,633	0.25%
476	Smita R Dhole and Raju D Dhole	B6-01-02	32,50,288	32,50,288	-	44,000	65,44,576			26,60,288	32,50,288	-	-	59,10,576	0.20%
477	Aashim kumar Rakshit	B4-12-04	27,92,357	30,74,601	-	2,99,600	61,66,558			25,87,717	30,74,601	-	-	56,62,318	0.20%
478	R Ramachandra	B1-05-01	18,53,372	20,59,024	-	-	39,12,396			17,35,172	20,59,024	-	-	37,94,196	0.13%
479	Ramakrishna Sobhan vandanapu	C7-G-04	17,66,798	19,37,118	-	3,21,561	40,25,477			15,26,231	19,37,118	-	-	34,63,349	0.12%
480	Ramanand S. Shanbhag & Mrs Geeta Ramanand Shanbhag	D3-13-02	21,85,711	22,21,811	-	37,749	44,45,272			18,07,811	22,21,811	-	-	40,29,622	0.14%
481	Marath Sreedharan Ramesh & Mrs TP Sindhu Ramesh	B3-08-03 & B3-08-04	36,77,578	44,10,597	10,000	6,71,880	87,70,055			34,56,697	44,10,597	5,000	-	78,72,294	0.27%
482	Ramesh V	A1-13-01	29,27,099	27,81,736	-	3,08,160	60,16,995			25,66,091	27,81,736	-	-	53,47,827	0.18%
483	Ranjeet Kumar & Archana Kumari	B6-07-01	17,82,400	21,26,973	10,000	36,533	39,55,905	1. Consumer Court Order dated 28th March, 2018 2. Statement of Accounts 3. Cancelled Cheque 4. HDFC Disbursement details (Total Amount INR 1273200) 5. PAN Card 6. Form CA 7. Agreement to Sell	1. Addendum Agreement 2. Balance receipts or bank Statement or Demand letter from SDIL or loan disbursal statement	12,73,200	21,26,973	5,000	-	34,05,173	0.12%
484	Mr. Sooraj S N	B1-G-02	-	-	-	40,87,269	40,87,269	1. Form CA 2. HDFC Loan Disbursement statement	1. Individual Proof 2. Demand notes or Demand Note from SDIL 3. Agreement to Sell	12,37,708	-	-	-	12,37,708	0.04%
485	Rattan singh	C8-02-04	17,28,011	19,69,039	10,000	2,90,432	39,97,482			15,72,281	19,69,039	5,000	-	35,46,320	0.12%
486	Ravindrakumar U biradar & Mrs Lata R Biradar	A2-14-03	20,55,698	24,05,233	10,000	3,54,022	48,24,953			20,55,698	24,05,233	5,000	-	44,65,931	0.15%
487	Mr. T N Vidyasagar and Mrs. V Sumathi	A2-11-03 & A2-11-04	-	-	-	33,20,000	33,20,000	1. Form CA 2. NOC from Pheonix 3. Aadhaar Card	1. Receipts or Demand Notes or Bank Statement or Disbursal Statement from SDIL 2. Agreement to Sell	-	-	-	-	-	0.00%
488	V Premchandran & Priya Premchandran	B3-13-01	20,05,183	24,11,300	25,000	17,000	44,58,483			19,44,134	24,11,300	5,000	-	43,60,434	0.15%
489	Pritam Dey , Somalika Dey	B5-G-02	16,63,144	20,15,434	10,000	3,63,098	40,51,676			16,63,144	20,15,434	5,000	-	36,83,578	0.13%
490	Pramod TP	C6-07-01	10,45,400	11,73,884	1,75,000	-	23,94,284			9,95,400	11,73,884	5,000	-	21,74,284	0.08%
491	H Anand & Srividya Anand	B5-07-02	24,04,300	-	-	3,10,300	27,14,600	Form-CA (Not Signed) Addendum Agreement Few pages of Agreement to Sell PAN Card	receipts/ Disbursement Statement from Bank/ Bank Statement	1,00,000	-	-	-	1,00,000	0.00%
492	Ranjana kishore Prasad & Animesh Kishore Prasad	B7-08-03	-	-	-	55,03,349	55,03,349	1. Form CA 2. Court order dated 28th March, 2018 3. Agreement to Sell (INR 100000 in advance)	1. Addendum Agreement 2. Receipts or bank statement or Demand letter from SDIL or Loan Disbursal statement	1,00,000	-	-	-	1,00,000	0.00%

493	Rohit Saigal and Namrata sinha	B2-12-01 & B2-12-02	-	-	-	81,04,201	81,04,201			38,16,790	-	-	-	38,16,790	0.13%
494	Srinivas Nagaraj Iyengar & Roopa Nagaraj	C7-G-01	30,41,461	34,99,674	-	6,24,880	71,66,015			30,41,461	34,99,674	-	-	65,41,135	0.23%
495	Prasad Kulkarni & Mayuri Basavaraj	B5-11-04	21,68,556	23,72,046	-	52,94,630	98,35,232			18,26,108	23,72,046	-	-	41,98,154	0.14%
496	Arul Vivilin S	B6-11-02	-	-	-	-	-	1. Form CA (Only the 1st Page) 2. Demand letter from SDIL dated 29th July, 2019 (Amount paid till date is INR 2736681)	1. Individual Proof 2. Form CA (Full form CA with breakup of claim amount) 3. Receipts or Disbursal Statement or Bank Statement from SDIL 4. Sale Agreement 5. Addendum Agreement	27,36,681	-	-	-	27,36,681	0.09%
497	Rachit Garg	D3-02-03	16,56,500	18,87,167	5,000	3,20,444	38,69,111			16,56,500	18,87,167	5,000	-	35,48,667	0.12%
498	Pankaj Surana	B6-14-03	-	-	-	29,03,599	29,03,599			-	-	-	-	-	0.00%
499	Raghavendra Nayak	A1-06-02	16,92,087	20,80,351	10,000	20,46,736	58,29,174			15,40,000	20,80,351	5,000	-	36,25,351	0.13%
500	Mrs.Melanie New Bigging	C2-09-03	-	-	-	-	-	1. Form CA (Not filled properly)	1. Addendum agreement 2. Receipts or bank statement or demand notes from SDIL or Loan Disbursal Statement 3. Agreement to Sell 4. Identity Proof 5. Form CA (With claim breaup details)	-	-	-	-	-	0.00%
501	Raghu C H	D1-07-03	18,76,656	20,92,070	-	2,90,300	42,59,026			11,00,748	20,92,070	-	-	31,92,818	0.11%
502	Raghuvendra Pratap Singh	C7-07-02	16,50,068	24,74,617	-	38,298	41,62,984			16,50,068	24,74,617	-	-	41,24,685	0.14%
503	Rahul Jain	B2-01-02	18,14,095	17,44,179	-	35,128	35,93,401			18,09,899	17,44,179	-	-	35,54,078	0.12%
504	Rahul Joshi and Chhabi Joshi	B1-13-01	19,50,865	23,33,893	10,000	3,48,257	46,43,015			19,50,865	23,33,893	5,000	-	42,89,758	0.15%
505	Rahul Sharma	B7-09-02	18,58,628	22,67,069	10,000	3,50,843	44,86,540			18,58,628	22,67,069	5,000	-	41,30,697	0.14%
506	Rajashekhhar Kendadamath & Chethana Kendadamath	B1-04-02	19,39,068	21,87,103	-	3,48,429	44,74,600			18,88,198	21,87,103	-	-	40,75,301	0.14%
507	Ramya K G	C7-09-04	18,24,766	20,85,116	5,000	2,86,760	42,01,642			18,24,766	20,85,116	5,000	-	39,14,882	0.14%
508	Deepak Kumar	B1-02-01	-	-	-	-	-	1. Aadhaar Card 2. Sale Deed 3. NOC from Pheonix 4. Receipts to the tune of INR 25000 is available	1. Form CA 2. Agreement to Sell 3. Receipts or Demand letter from SDIL or bank statement or loan disbursal statement	25,000	-	-	-	25,000	0.00%

509	Sibaranjan Mohapatra & Mousumi Singh	D2-07-01 & D2-07-02	33,59,832	38,03,751	30,000	6,16,320	78,09,903	1. Statement of Account 2. Passport Copy 3. Demand letter from SDIL dated 14th October, 2017 (Amount paid till date is INR 1680716) D2-7-2 4. Form CA 5. Receipts to the tune of INR 472764 is available 6. Demand Letter from SDIL dated 22nd May 2012 (Amount paid till date is INR 1045400) D2-7-1		27,26,116	38,03,751	5,000	-	65,34,867	0.23%
510	Atul D Nandedkar	A4-01-02	-	-	-	67,36,197	67,36,197			-	-	-	-	-	0.00%
511	HG Girish & Jayalakshmi Girish	B2-11-04	-	-	-	43,74,883	43,74,883			-	-	-	-	-	0.00%
512	Mrs. Jalaja Ramanunni	D5-10-03	-	-	-	64,52,735	64,52,735	1. Form CA 2. Sale Agreement	1. Identity Proof 2. Receipts or Bank Statement or Demand Notes or Disbursal Statement from SDIL	-	-	-	-	-	0.00%
513	Raj Munuswamy	D4-08-04	17,69,570	19,58,348	-	37,495	37,65,413	1. Court order dated 7th June, 2017 2. Statement of Account 3. Aadhaar Card 4. Receipts to the tune of INR 200000 is available 5. Demand Letter from SDIL dated 31st October 2013 (amount paid till date is INR 1655529) 6. Receipts to the tune of INR 48641 dated 26th November 2013)		17,04,170	19,58,348	-	-	36,62,518	0.13%
514	Kanaka Rajan	B5 G-03	-	-	-	18,87,135	18,87,135	1. Form CA 2. Indian Bank Statement 3. Receipts to the tune of INR 1406796 4. Statement of Account 5. Covering Letter 6. Sale Agreement 7. Aadhaar Card	1. Balance receipts or Bank Statement or Demand Notes or Disbursal Statement from SDIL. 2. Last email sent to allottee on 11th December 2019. (No response)	14,06,796	-	-	-	14,06,796	0.05%
515	Mr. Raja Sankaran & Mrs. Vidya Raja	A2-02-02	16,96,144	20,29,359	-	3,47,258	40,72,761			16,96,144	20,29,359	-	-	37,25,503	0.13%
516	Rajeev Ranjan & Mrs. Nitu Ranjan	B6-08-03	-	-	-	39,59,040	39,59,040			18,93,813	-	-	-	18,93,813	0.07%
517	Rajesh Das	C8-11-02	18,73,184	21,38,929	10,000	2,94,702	43,16,815			17,70,903	21,38,929	5,000	-	39,14,832	0.14%
518	Rajesh Kumar Kakkar	C1-13-01	18,35,063	21,04,046	10,000	3,27,031	42,76,140			18,35,063	21,04,046	5,000	-	39,44,109	0.14%
519	Rajesh Kumar Kakkar	C1-13-02	18,33,063	21,01,761	10,000	3,27,031	42,71,855			18,33,063	21,01,761	5,000	-	39,39,824	0.14%

520	N V Rajesh Narayana & N Subha	B3-G-01 & B2-G-02	33,99,438	40,59,068	10,000	6,12,141	80,80,647			25,28,738	40,59,068	5,000	-	65,92,806	0.23%
521	Rajesh V	B5-13-04	20,01,034	24,22,005	10,000	3,08,160	47,41,199			20,00,294	24,22,005	5,000	-	44,27,299	0.15%
522	Ravi Gupta & Swati Gupta	B4-G-01	17,11,044	20,87,890	-	6,48,066	44,47,000			17,11,044	20,87,890	-	-	37,98,934	0.13%
523	Major Pankaj Kumar	B2-14-01	15,56,332	18,36,178	-	37,692	34,30,202			11,67,275	18,36,178	-	-	30,03,453	0.10%
524	Ravi Shankar Prasad	B3-04-03 & B3-04-04	34,58,416	41,71,254	10,000	6,72,258	83,11,928	Form CA (Without any attachments)	1. Agreement to Sell 2. Addendum Agreement 3. Identity Poof 4. Receipts or loan disbursal statement or bank statement	-	41,71,254	5,000	-	41,76,254	0.14%
525	Ravindra Kumar Dwivedi and Aparna Shukla	B6-11-03 & B6-11-04	42,77,057	47,74,852	-	6,67,965	97,19,874	1. Demand Letter from SDIL dated 17th September, 2018 (Amount paid till date is INR 3917057) 2. Form CA 3. Statement of Accounts	1. Agreement to Sell 2. Addendum Agreement 3. Identity Poof 4. Receipts or loan disbursal statement or bank statement	39,17,057	47,74,852	-	-	86,91,909	0.30%
526	M. Thilagan	C2-11-02	21,22,685	34,57,513	-	-	55,80,198			17,50,615	34,57,513	-	-	52,08,128	0.18%
527	Prudvi Chekuri	B7-10-02	-	-	-	41,03,865	41,03,865			15,44,792	-	-	-	15,44,792	0.05%
528	Deep Moni Hazarika	B6-G-02	-	-	-	-	-	1. Statement of Accounts 2. PAN Card 3. Aadhaar Card 4. Form CA (not signed) 5. HDFC loan disbursal statement (Total disbursed amount is INR 1405308)	1. Agreement to Sel1 2. Addendum to Agreement 3. Receipts or bank statement or Demand letter from SDIL 4. Signed Form CA (Claim breakup required)	14,05,308	-	-	-	14,05,308	0.05%
529	Puneet R Deshpande	B2-05-03	16,85,872	20,45,126	5,000	3,48,921	40,84,919			16,85,872	20,45,126	5,000	-	37,35,998	0.13%
530	Ravindranath Divi	B5-08-04	17,26,713	20,66,418	-	38,955	38,32,087			17,26,713	20,66,418	-	-	37,93,131	0.13%
531	Ravinder Singh	C8-G-03	17,35,012	19,85,475	-	3,07,598	40,28,085			17,35,012	19,85,475	-	-	37,20,487	0.13%
532	MS Smita Jain	A2-01-03	16,20,303	19,55,985	-	3,46,062	39,22,350	1. Agreement to Sell 2. Statement of Accounts 3. Reimbursement letter from SDIL dated 14th October 2017 (Amount paid till date is INR 1619503) 4. Aadhaar Card 5. Form CA	1. Addendum Agreement 2. Balance receipts or bank statemnet or loan disbursal statementor demand letter from SDIL	16,20,303	19,55,985	-	-	35,76,288	0.12%
533	MS Kesar Devi Dugar	A2-01-04	16,19,503	19,64,237	-	3,50,435	39,34,175			16,16,241	19,64,237	-	-	35,80,478	0.12%
534	Robbie Joseph Thekenchery, Nikhila Rocky	B5-10-02	19,63,742	22,12,579	-	38,243	42,14,564			19,15,102	22,12,579	-	-	41,27,681	0.14%
535	Rohit Bhagat	D5-07-03	21,65,345	24,05,304	-	4,11,523	49,82,172			21,65,345	24,05,304	-	-	45,70,649	0.16%
536	Mr. Ronald S Pinto	B5-01-01	16,20,144	19,80,900	10,000	3,60,752	39,71,796			16,20,144	19,80,900	5,000	-	36,06,044	0.12%
537	Rugved Sanjay Ambekar	C7-13-03	-	-	-	34,35,994	34,35,994			29,21,294	-	-	-	29,21,294	0.10%
538	Srinivasan Rajiv	B1-06-04	17,55,347	21,27,916	-	3,50,342	42,33,605			15,43,460	21,27,916	-	-	36,71,376	0.13%
539	Mr. Bhaiya Sachish Chandra & Mrs Loveleen Sahay	C2-09-01	19,42,268	22,12,162	-	3,46,062	45,00,493			19,42,268	22,12,162	-	-	41,54,430	0.14%

540	Mani Remi Chandan	A1-08-01	-	-	-	-	-	1. Form CA 2. NOC from Pheonix 3. Aadhaar Card 4. Confirmation statement letter from SDIL (Amount paid till date 2929762)	1. Agreement to Sell 2. Addendum Agreement 3. Balance receipts or loan disbursal statement or demand note from SDIL or bank statement 4. Claim breakup	29,29,762	-	-	-	29,29,762	0.10%
541	Mrs. Samira & Mr. Daniel Suvethan	D1-09-01	20,83,094	23,02,025	-	2,90,966	46,76,085			20,83,094	23,02,025	-	-	43,85,119	0.15%
542	Mr. Samiran Sarkar & Mrs. Rumela Sarkar	C8-09-04	19,15,196	21,70,661	5,000	3,42,150	44,33,007			19,15,196	21,70,661	5,000	-	40,90,857	0.14%
543	Sanjeev Kumar	A3-03-03	16,20,144	19,64,511	10,000	3,47,974	39,42,629			16,20,144	19,64,511	5,000	-	35,89,655	0.12%
544	Santanu Kumar Mishra	D1-05-02	16,70,529	18,81,865	-	2,90,207	38,42,601			13,18,056	18,81,865	-	-	31,99,921	0.11%
545	Santosh C Byadgi	D5-09-02	33,91,999	36,19,926	-	45,578	70,57,503			33,91,999	36,19,926	-	-	70,11,925	0.24%
546	Satish R. Khyadi and Mrs. Uma D. Udikeri	C8-12-01	18,38,638	21,33,169	10,000	3,29,982	43,11,789			17,08,656	21,33,169	5,000	-	38,46,825	0.13%
547	Satish Shanmugham	D1-14-04	30,43,375	31,22,930	-	41,232	62,07,537	1. Agreement to Sell 2. Form CA 3. Statement of Account 4. Receipts to the tune of INR 749400 is available 5. HDFC payment details	1. Addendum Agreement 2. Balance receipts or bank Statement or demand letter from SDIL or loan disbursal statement 3. Identity Proof	7,49,400	31,22,930	-	-	38,72,330	0.13%
548	Saurabh Pratap Singh	D1-01-04	15,55,950	17,76,173	10,000	3,26,574	36,68,697	1. Statement of Accounts 2. Form CA 3. Receipts to the tune of INR 416708 is available 4. Aadhaar Card	1. Agreement to Sell 2. Addendum Agreement 3. Balance receipts or Bank Statement or Loan Disbursal statement or Demand letter from SDIL	4,16,708	17,76,173	5,000	-	21,97,881	0.08%
549	Manjunath Hukkeri	D4-07-03	-	-	-	-	-	1. Demand Note from SDIL dated 14h October 2017 (Amount paid till date is INR 1825681)	1. Identity Proof 2. Sale Agreement 3. Statement of Account 4. Receipts or Bank Statement or Loan Disbursal Statement from SDIL 5. Form CA	18,25,681	-	-	-	18,25,681	0.06%
550	Johnsy Shrikant Nipane and Shrikant Atmaramji Nipane	D1-11-03	18,16,212	20,59,188	10,000	3,49,792	42,35,192			17,67,572	20,59,188	5,000	-	38,31,760	0.13%
551	Rakesh J Parmar & Mrs Anita R Parmar	B7-06-02	19,03,486	21,16,166	5,000	3,49,549	43,74,201			18,78,350	21,16,166	5,000	-	39,99,516	0.14%
552	Rohini Kalkere Sudarshan	B3-10-02	16,40,652	19,55,478	10,000	3,46,936	39,53,066			16,40,652	19,55,478	5,000	-	36,01,130	0.12%
553	Roopesh Soni	D3-06-03	17,02,542	19,06,084	10,000	3,12,329	39,30,955			15,74,595	19,06,084	5,000	-	34,85,679	0.12%
554	Jagannadha Rao SV & Rajamani S	D4-14-03	20,03,995	22,17,863	-	43,467	42,65,325			19,10,429	22,17,863	-	-	41,28,292	0.14%
555	Sajith Kumar, Bhavna Vijay	B4-13-01 & B4-13-02	35,01,187	43,11,631	10,000	6,72,258	84,95,076			27,20,387	43,11,631	5,000	-	70,37,018	0.24%
556	Samir Kumar Biswal	C6-10-01	17,80,162	20,70,125	10,000	3,03,283	41,63,570			17,80,162	20,70,125	5,000	-	38,55,287	0.13%

557	Samiran Debnath	B1-09-03	17,26,715	23,82,573	-	37,910	41,47,198	1. Agreement to Sell 2. Demand letter date 18th May 2013 (Amount paid till date is INR 1664388) 3. NOC from Pheonix ARC 4. PAN Card 5. Aadhaar Card 6. Addendum Agreement 7. HDFC Loan disbursal statement 8. Statement of Account 9. Form CA 10. Receipts to tune of INR 444508 is available	1. Balance receipts or bank statement	16,64,388	23,82,573	-	-	40,46,961	0.14%
558	Sanjaya Jena	D4-08-02	28,77,475	27,81,983	-	3,21,285	59,80,743			28,77,475	27,81,983	-	-	56,59,458	0.20%
559	Sankerram Jagannathan	B4-08-02	19,26,355	22,89,927	10,000	3,62,979	45,89,261			19,26,355	22,89,927	5,000	-	42,21,282	0.15%
560	Santosh Kumar K and Divya P	A4-08-04	17,28,714	20,75,001	-	37,495	38,41,210			15,36,948	20,75,001	-	-	36,11,949	0.12%
561	Saroj Kumar Panigrahy	A2-09-02	29,37,553	25,28,109	10,000	3,46,123	58,21,785	1. SBI Bank Statement 2. HDFC loan disbursal statement 3. Aadhaar Card & PAN Card 4. Power of Attorney 5. Reimbursement letter from SDIL dared 26th September, 2017 (Amount paid till date is INR 2368628) 6. Receipts to the tune of INR 818925 is available 7. Court order dated 10th October 2014 8. Agreement to Sell and Addendum Agreement 9. Statement of Accounts 10. NOC from Pheonix	NIL	29,37,553	25,28,109	5,000	-	54,70,662	0.19%
562	Vandana Dinakar	C2- 12-01	-	-	-	24,73,000	24,73,000	Form CA	1. Identity Proof 2. Sale Agreement 3. Statement of Account 4. Receipts or Bank Statement or Loan Disbursal Statement from SDIL	-	-	-	-	-	0.00%
563	Tanuja Balusu & Satyen Bose Chava	D3-09-03	-	32,48,624	-	3,16,720	35,65,344			15,28,236	32,48,624	-	-	47,76,860	0.16%
564	Saurav Roy	C6-13-02	18,74,204	17,43,010	-	3,33,720	39,50,934			13,43,804	17,43,010	-	-	30,86,814	0.11%
565	Shirisha Vivekanand	B7-14-13	29,56,250	32,73,053	10,000	19,001	62,58,304			29,05,258	32,73,053	5,000	-	61,83,311	0.21%

566	V. Naryanan	B6-12-04	-	-	-	-	-	1. Agreement to Sell 2. Aadhaar Card	1. Form CA 2. Receipts or Bank Statement or Demand notes or Loan Disbursal statement from SDIL 3. Statement of accounts	-	-	-	-	-	0.00%
567	Mr. Saurabh Verma & Mrs Neha Verma	B2-13-03 & B2-13-04	38,59,518	46,57,834	25,000	6,97,798	92,40,150			38,49,118	46,57,834	5,000	-	85,11,952	0.29%
568	Mukesh Kumar	A4-01-01	-	-	-	29,01,831	29,01,831	1. Agreement to Sell 2. Form CA 3. Receipt to the tune of INR 85100	1. Identity Proof 2. Receipt or Bank Statement or Demand note or Loan Disbursal Statement from SDIL 3. Statement of Account 4. Last email sent to allottee on 11th Decemberr 2019 (No response)	85,100	-	-	-	85,100	0.00%
569	Jeevan Francis Pinto	C2-13-01	-	-	-	46,48,626	46,48,626	1. Loan sanction letter from HDFC bank (Disbursement statement is not available) 2. District Court Order 8th March 2018 3. Passport Copy 4. Form CA	1. Statement of Account 2. Receipts or Bank Statement or Demand Notes or Loan Disbursal Statement from SDIL.	-	-	-	-	-	0.00%
570	Sanjay Kumar Singh, Kumari Ranjana	C8-07-04	17,29,068	19,96,571	10,000	3,16,104	40,51,743			17,29,068	19,96,571	5,000	-	37,30,639	0.13%
571	Shaleen Vashisht	C6-11-02	16,91,106	19,71,240	10,000	3,28,091	40,00,437			16,22,865	19,71,240	5,000	-	35,99,105	0.12%
572	Sharaf Ahmad and Tahsin Rahman	D1-03-04	16,12,513	18,53,389	-	3,31,087	37,96,989	1. Form CA 2. Alotment Letter 3. Statement of Accounts 4. ID proof 5. Receipts to the tune of INR 1629050 is available	1. Addendum Agreement 2. Balance receipts or Bank statement or Loan disbursal statement or Demand letter	16,29,050	18,53,389	-	-	34,82,439	0.12%
573	Mrs.Jaya Karthikeyan	B4-05-02	-	-	-	37,23,597	37,23,597			-	-	-	-	-	0.00%
574	Mr. Inder Kumar Bhojwani	D4-06-04	-	-	-	-	-	Form CA (Word file not signed)	1. Agreement to Sell 2. Addendum Agreement 3. Receipts or bank statement or demand letter from SDIL or Loan disbursal statement 4. Signed Form CA	-	-	-	-	-	0.00%
575	Mr. Aneemesh Prasad	B7-08-03	-	-	-	-	-	1. Order dated 28th March 2018 2. Agreement to Sell (INR 100000 in advance)	1. Addendum Agreement 2. Receipts or Bank statement or Loan disbursal statement or Demand letter 3. Form CA	1,00,000	-	-	-	1,00,000	0.00%
576	Sheo Prakash Gupta and Mridula Gupta	D4-10-01	17,86,458	19,68,739	-	3,642	37,58,839			17,86,458	19,68,739	-	-	37,55,197	0.13%

577	Shilpa S Bandekar and Shridhar Mukund Bandekar	C8-03-03	18,55,412	18,80,740	5,000	1,31,060	38,72,212			18,55,412	18,80,740	5,000	-	37,41,152	0.13%
578	Mr. Shyam Sunder R	C5-04-03	18,07,778	22,14,494	10,000	3,03,203	43,35,475			18,07,778	22,14,494	5,000	-	40,27,272	0.14%
579	Siddesh Umashankar Hiremath & Veena. S.M	D5-06-03	23,14,952	25,28,034	10,000	4,29,222	52,82,208			23,14,952	25,28,034	5,000	-	48,47,986	0.17%
580	Mr Siddharth Garg	B1-04-03 & B1-04-04	34,74,466	41,92,753	10,000	6,72,053	83,49,272			34,74,466	41,92,753	5,000	-	76,72,219	0.26%
581	Siddharth Verma	B6-09-01	18,00,529	21,99,614	10,000	3,50,342	43,60,485			18,00,528	21,99,614	5,000	-	40,05,142	0.14%
582	Siddhartha Basu	C2-06-01 & C2-06-02	-	-	-	76,59,958	76,59,958			33,76,581	-	-	-	33,76,581	0.12%
583	Siva Subramanian V	A2-04-03 & A2-04-04	32,96,401	39,29,852	10,000	6,72,258	79,08,511			30,23,382	39,29,852	5,000	-	69,58,234	0.24%
584	Smitha Suresh	D5-08-01	30,47,816	33,03,580	-	46,992	63,98,388			30,47,816	33,03,580	-	-	63,51,396	0.22%
585	Parmjit Singh Bawa	A1-G-02	-	-	-	8,60,000	8,60,000	1. Sale Agreement 2. Form CA 3. Aadhaar Card	1. Statement of Account 2. Receipts or Bank Statement or Demand Notes or Loan Disbursal Statement from SDIL.	-	-	-	-	-	0.00%
586	Mrs. Sneha Sudha M	B1-10-01	19,35,792	23,04,116	-	3,25,280	45,65,188			18,87,151	23,04,116	-	-	41,91,267	0.14%
587	Somnath Chatterjee	D3-05-03	16,72,028	18,58,122	-	-	35,30,150			16,72,028	18,58,122	-	-	35,30,150	0.12%
588	Sounder Rajan Rajan & Srividya Kannan	B5 01-03 & B5-01-04	51,86,082	11,03,114	-	2,81,307	65,70,503	1. Letter to NOC for Pheonix 2. SBI home loan statement 3. Receipts to the tune of INR 2789632 is available 4. Statement of Accounts 5. Addendum Agreement 6. Tripartite Agreement 7. Form CA 8. Agreement to Sell 9. Receipts to the tune of INR 1406796 is available (for B5-G-3)	1. Balance receipts or bank statement or demand letter from SDIL or Loan Disbursal statement	41,96,428	11,03,114	-	-	52,99,542	0.18%
589	Syed Shoeb Nazeer & Zareena Yasmeen	C5-G-04	17,56,064	20,08,877	-	3,343	37,68,283			16,40,464	20,08,877	-	-	36,49,341	0.13%
590	V Sankaravijayan	A4-04-04	-	-	-	29,24,323	29,24,323	1. Form CA 2. Election Identity Card 3. Receipts to the tune of INR 1680457 is available 4. Consumer Court order 5. Statement of Account 6. Agreemnt to Sell 7. Court Order dated 24th November 2016		16,81,457	-	-	-	16,81,457	0.06%
591	Vijayakumar Chakravarthy & Sowmya Govindan	B4-09-01	-	-	-	25,61,672	25,61,672			20,87,978	-	-	-	20,87,978	0.07%
592	T. Chitti Babu	C2-08-03	18,00,134	19,71,699	-	3,13,440	40,85,273			16,44,151	19,71,699	-	-	36,15,850	0.12%
593	Shrikant Deshmukh & Mrs Mamta Deshmukh	C6-05-01	16,85,442	21,34,221	-	-	38,19,663			11,38,317	21,34,221	-	-	32,72,538	0.11%
594	Shrinivas Kulkarni	A1-06-03	35,67,322	43,47,706	10,000	6,89,948	86,14,976			27,04,572	43,47,706	5,000	-	70,57,278	0.24%
595	Shriram TS & Ms P Susheela	B5-03-02	15,43,374	18,32,799	-	37,593	34,13,766			14,06,796	18,32,799	-	-	32,39,595	0.11%

596	Shri Abhay Gopal Nakhate	A1-13-02	-	-	-	27,97,544	27,97,544	1.NOC from Pheonix 2. Form CA 3. Addendum Agreement (it is mentioned that amount paid is 2797544	1. Agreement to Sell 2. Receipts or bank statement or Demand notes from SDIL or Loan disbursal statement 3. Statement of Accounts	27,97,544	-	-	-	27,97,544	0.10%
597	Sudha Selvarangam	A2-13-02	22,37,972	23,91,156	-	39,747	46,68,875			19,32,593	23,91,156	-	-	43,23,749	0.15%
598	Subrata Roy	C7-04-01 & C7-04-02	37,09,401	42,76,239	10,000	6,16,320	86,11,960			29,31,153	42,76,239	5,000	-	72,12,392	0.25%
599	Subrata Nandi & Mrs Anindita Nandi	C5-11-04	-	-	-	-	-	1. Aadhaar Card 2. Receipts to the tune of INR 1841911 is available 3. Statement of Accounts 4. Form CA (Claim breakup is not available)	1. Demand letter from SDIL or bank statemnet or Loan disbursal statemnet 2. Agreement to Sell & Addendum Agreement 3. Form CA with claim breakup details	18,41,911	-	-	-	18,41,911	0.06%
600	Subodh kumar Singh, Nitu Kumari	D2-02-03	16,42,500	18,36,699	-	3,49,145	38,28,344			11,49,840	18,36,699	-	-	29,86,539	0.10%
601	Subharnab Majumdar & Madhusmita Dutta	B6 -10-03 & B6-10-04	33,68,703	41,55,799	-	7,14,828	82,39,330	1.PAN Card 2. Statement of Accounts 3. Form CA 4. Receipts to the tune of INR 2951795 is available	1. Balance receipts or bank statement or Demand letter from SDIL or loan disbursal statement 2. Agreement to Sell 3. Addendum to Agreement	29,51,795	41,55,799	-	-	71,07,594	0.25%
602	Srivastha K	C5-05-02	17,62,192	20,51,418	10,000	3,26,319	41,49,929			13,56,041	20,51,418	5,000	-	34,12,459	0.12%
603	Sriram Vikraman Sithalakshmi Amma	C2-14-01	29,79,229	31,79,202	-	2,82,823	64,41,254			29,79,229	31,79,202	-	-	61,58,431	0.21%
604	Srinivas Patro Tangudu and Sonali Patro	A4-13-01 & A4-13-02	38,31,018	44,67,888	10,000	7,06,095	90,15,001			34,12,737	44,67,888	5,000	-	78,85,625	0.27%
605	Sreenantee Bhattacharjee	D5-01-03	21,35,774	23,62,749	10,000	77,50,310	1,22,58,833			21,35,774	23,62,749	5,000	-	45,03,523	0.16%
606	Subhabrata Chatterjee & Monalisa Chatterjee	D03-03-03	16,30,000	19,13,310	25,000	2,77,264	38,45,574			13,65,665	19,13,310	5,000	-	32,83,975	0.11%
607	Leena Das & B Srinivasan	A2-10-03 & A2-10-04	34,81,584	42,51,484	-	6,97,700	84,30,768			32,22,168	42,51,484	-	-	74,73,652	0.26%
608	K Sriram	C8-04-02	16,66,525	19,14,287	5,000	3,24,070	39,09,882			15,44,005	19,14,287	5,000	-	34,63,292	0.12%
609	Sumit Kumar Singh	C6-09-02	17,57,648	20,30,504	10,000	3,627	38,01,779			17,57,648	20,30,504	5,000	-	37,93,152	0.13%
610	HG Suresh & S Muktha	B2-11-04	-	-	-	43,74,883	43,74,883			-	-	-	-	-	0.00%
611	A S Ashok	B3-01-03	-	-	-	-	-	1. Identity proof 2. Agreement to Sell	1. Statement of Account 2. Receipts or Bank Statement or Demand Notes or Loan Disbursal Statement from SDIL. 3. Agreement to Sell & Addendum Agreement 4. Form CA	-	-	-	-	-	0.00%

612	Sumitra Lohit Kumar & Lohit Kumar R.	C8-04-01	16,96,526	19,19,298	-	-	36,15,824	1. Court Order dated 23rd November 2016 2. Statement of Accounts 3. Receipts to the tune of INR 627282 is available 4. HDFC loan disbursal statement 5. Form CA	1. Agreement to Sell 2. Addendum Agreement 3. Balance receipts or bank statement or Demand letter from SDIL 4. Identity Proof	6,27,282	19,19,298	-	-	25,46,580	0.09%
613	Veena D. Bhat	B2- G-03	17,40,744	20,83,221	10,000	3,43,404	41,77,369			17,40,744	20,83,221	5,000	-	38,28,965	0.13%
614	M. Veluchamy & Mrs. Kanagarani	A1-10-04	27,98,226	-	-	-	27,98,226	1. Agreement to Sell 2. Absolute Sale Deed 3. Form CA 4. Aadhaar Card	1. Receipts or bank statement or demand letter from SDIL or loan disbursal statement 2. Statement of Accounts 3. Addendum Agreement	27,01,652	-	-	-	27,01,652	0.09%
615	Bijjam Venkateswarlu	D1-10-03	17,44,658	15,85,118	-	4,74,920	38,04,696	1. Statement of Accounts 2. Agreement to Sell 3. Passport Copy 4. Court Order dated 8th March, 2018 5. Demand Letter from SDIL dated 31st October, 2013 (Amount paid till date is INR 1696017) 6. Form CA	Receipts or Bank statement or Demand letter from SDIL or Loan Disbursal Statement	16,96,017	15,85,118	-	-	32,81,135	0.11%
616	D. Venkata Biswanath	B3-01-04	16,40,144	19,98,397	10,000	3,47,974	39,96,515			15,91,503	19,98,397	5,000	-	35,94,900	0.12%
617	VidyaSagar Nookala and Priya Gupta	B4-10-01 & B4-10-02	37,15,084	44,98,482	-	6,88,344	89,01,910			34,55,668	44,98,482	-	-	79,54,150	0.27%
618	Vijay Anand Ravindran and Mrs. Vanitha Anand	B1-11-01 & B1-11-02	35,63,000	43,10,179	5,000	47,378	79,25,557			35,63,000	43,10,179	5,000	-	78,78,179	0.27%
619	Mrs. Harini M	D4-05-03	-	-	-	31,50,000	31,50,000	Form CA	1. Agreement to Sell 2. Addendum Agreement 3. Identity Proof 4. Receipts or bank statement or demand letter from SDIL or loan disbursal statement	-	-	-	-	-	0.00%
620	Supriya Saravana & Sarvana B K	B2-10-03 & B2-10-04	37,31,234	44,64,269	-	47,148	82,42,651			37,31,234	44,64,269	-	-	81,95,503	0.28%
621	Suraj Ashok Doddannavar	B4-08-03	17,26,714	21,17,867	10,000	3,50,342	42,04,923		Receipts or Bank Statement or Demand Not from SDIL or Loan Disbursal Statement.	15,97,006	21,17,867	5,000	-	37,19,873	0.13%
622	Mr. SURENDRA KALWANIYAN & Mrs. Meghna Dhaka	B1-14-03	31,87,756	29,24,891	10,000	3,55,839	64,78,486			24,78,289	29,24,891	5,000	-	54,08,180	0.19%
623	Sushma T S	B6-12-01	17,71,299	20,44,701	-	37,593	38,53,593			15,96,437	20,44,701	-	-	36,41,138	0.13%
624	Suvadeep Dutta	D2-05-03	-	-	-	38,73,925	38,73,925			16,85,928	-	-	-	16,85,928	0.06%

625	Swati Sandeep Mahajan & Sandeep Madhusudan Mahajan	B2-08-04	17,26,714	21,13,477	5,000	3,50,152	41,95,343			17,26,714	21,13,477	5,000	-	38,45,191	0.13%
626	Syed Athaulla	C5-03-02	16,20,060	18,50,987	5,000	3,19,145	37,95,192			16,05,060	18,50,987	5,000	-	34,61,047	0.12%
627	Syed Nasir B	B5-03-03	16,65,144	19,88,956	10,000	3,12,440	39,76,540			16,00,436	19,88,956	5,000	-	35,94,392	0.12%
628	Tanzim Rahmathullah	D2-12-03	18,26,806	20,44,071	10,000	3,24,662	42,05,539			16,97,098	20,44,071	5,000	-	37,46,169	0.13%
629	Tapabrata Sarkar	B1-12-03	18,32,070	22,07,048	-	39,494	40,78,612			15,33,429	22,07,048	-	-	37,40,477	0.13%
630	Tarakranjan GUPTA	C2-10-02	19,78,612	21,19,820	10,000	3,46,062	44,54,494			19,24,262	21,19,820	5,000	-	40,49,082	0.14%
631	Vikas Dhaker	A1-07-02	16,93,586	20,73,011	10,000	3,49,324	41,25,921			13,95,346	20,73,011	5,000	-	34,73,357	0.12%
632	Vikas Kumar Sharma & Jennifer Sharma	C7-14-01	22,94,601	26,12,540	10,000	2,78,655	51,95,796			22,94,601	26,12,540	5,000	-	49,12,141	0.17%
633	Vikas Slathia	B1-05-02	19,12,272	20,55,012	5,000	3,70,245	43,42,529			19,12,272	20,55,012	5,000	-	39,72,284	0.14%
634	Vikas Dayanand Warad & Avinash Dayanand Warad	B4-12-02	18,13,040	21,81,886	10,000	3,46,062	43,50,988			18,13,040	21,81,886	5,000	-	39,99,926	0.14%
635	Manju Goyal	A1-G-04	-	-	-	8,60,000	8,60,000	1. Form CA 2. Agreement to Sell 3. Aadhaar card	1. Agreement to Sell 2. Addendum Agreement 3. Identity Proof 4. Receipts or bank statement or demand letter from SDIL or loan disbursal statement	-	-	-	-	-	0.00%
636	Vinay Ayachit & Rashmi Ayachit	D1-13-03	-	-	-	41,87,517	41,87,517			16,19,108	-	-	-	16,19,108	0.06%
637	Vinay Vishwakarma & Pravriti Sharma	B7-11-02 & B7-11-03	36,13,812	44,04,272	10,000	6,89,181	87,17,265			36,13,812	44,04,272	5,000	-	80,23,084	0.28%
638	Raj Kumar	B7-03-01	-	-	-	-	-	1. Aadhaar Card 2. PAN card 3. Form CA 4. Agreement to Sell	1. Addendum Agreement 2. Receipts or bank statement or Demand note from SDIL or Loan disbursal statement 3. Statement of Accounts 4. Form CA (with claim breakup)	-	-	-	-	-	0.00%
639	Vivekanand Mahalingam	D5-12-02	33,53,003	36,12,236	-	5,30,393	74,95,632			33,53,003	36,12,236	-	-	69,65,239	0.24%
640	Kulkarni vivekanand Anil and kulkarni Varsha Vivekanand	B2-08-03	17,46,714	21,30,912	5,000	3,63,163	42,45,789			17,46,714	21,30,912	5,000	-	38,82,626	0.13%
641	V K H Babaji	C8-08-04	17,50,582	19,38,659	-	3,877	36,93,118			16,56,450	19,38,659	-	-	35,95,109	0.12%
642	Brintha Mony & R.K. Mony	D2-09-01	29,81,714	-	-	-	29,81,714			29,81,714	-	-	-	29,81,714	0.10%
643	Gowri mohan and R Lakshmiddevamma	C6-02-04	16,69,413	18,99,045	10,000	3,45,503	39,23,962			16,69,413	18,99,045	5,000	-	35,73,458	0.12%
644	Shameema Z. A	D4-G-01 & D4-G-02	28,28,250	31,63,822	-	6,632	59,98,704	1. Cancelled Cheque 2. Bank Statement 3. Aadhaar Card 4. Agreement to Sell 5. Form CA 6. Statement of Accounts 7. Receipts to the tune of INR 1548800 is available	1. Addendum Agreement 2. Balance receipts aor Demand letter from SDIL or loan disbursal statement	15,48,800	31,63,822	-	-	47,12,622	0.16%
645	Yesuratnam Kodirekka	B1-08-03 & B1-08-04	36,45,078	43,39,723	-	46,795	80,31,596			34,47,797	43,39,723	-	-	77,87,520	0.27%
646	Praveen Kumar, Mani Mala	D1-07-02	-	-	-	-	-	1. Form CA 2. Confirmation Statement letter (dated On 12th February, 2018, Amount 2128946) 3. Aadhaar Card	1. Agreement to Sell 2. Addendum Agreement 3. Receipts or bank statement or demand letter from SDIL or loan disbursal statement 4. Claim breakup details	21,28,946	-	-	-	21,28,946	0.07%

647	Prashant Hiremath	D2-02-03	-	-	-	15,45,360	15,45,360	1. Form CA 2. Agreement to Sell 3. Demand Letter from SDIL (amount paid till date is INR 1415652)	1. Addendum Agreement 2. Identity Proof 3. Receipts or Bank statement or Demand letter from SDIL or Loan disbursal statement	14,15,652	-	-	-	14,15,652	0.05%
648	Vasant V shirol	C2-12-03	18,32,190	21,05,334	-	-	39,37,524			18,32,190	21,05,334	-	-	39,37,524	0.14%
649	Ranjan Pai	A1-02-01	-	-	-	1,10,000	1,10,000	1. Aadhaar Card 2. PAN Card 3. FormCA 4. Agreement to Sell	1. Addendum to Agreement 2. Receipts or bank statement or Demand letter from SDIL or Loan disbursal statement	-	-	-	-	-	0.00%
650	Veeresh gaddeppanavar & Mrs Swapna Kolli	A4-05-01 & A4-05-02	33,56,416	40,81,511	10,000	6,72,258	81,20,185	1. Statement of Accounts 2. Sale Agreements 3. Form CA 4. Court Order dated 22nd September, 2017 5. Receipts to the tune of INR 3344416 6. Demand letter from SDIL dated 31st December 2012 (Amount paid till date is INR 3158263)	1. Balance receipts or loan disbursal statemnet 2. Addendum Agreement 3. Identity Proofs	33,56,416	40,81,511	5,000	-	74,42,927	0.26%
651	Pravat Kumar Singh & Mrs.Jayalxmi Swain	C8-04-03 & C8-04-04	-	-	-	58,68,706	58,68,706	1. Identity proof 2. Demand Letter from SDIL dated on 20th May 2013 (Amount paid till date is 3346139) 3. Form CA	1. Receipts or bank statement or Loan disbursal statement 2. Agreement to Sell 3. Addendum to Agreement	33,46,139	-	-	-	33,46,139	0.12%
652	Puttamanche Gowda	A1-G-01	-	-	-	8,30,000	8,30,000	1. Legal opinion 2. Agreement to Sell	1. Addendum Agreement 2. Receipts or bank statement or Demand letter from SDIL or Loan Disbursal statemnet 3. Form CA 4. Identity Proof	-	-	-	-	-	0.00%
653	Mr. D Shivashankaran	D4-05-04	-	-	-	31,50,000	31,50,000	1. Form CA 2. Receipts to the tune of INR 1663720	1. Statement of Account 2. Receipts or Bank Statement or Demand Notes or Loan Disbursal Statement from SDIL. 3. Last email sent to allottee on 11th December 2019 (No response) 4. Identity Proof	16,63,720	-	-	-	16,63,720	0.06%

654	R Satish	A2-02-04	-	-	-	-	-	1. PAN Card 2. Form CA 3. Absolute Sale Deed	1. Addendum Agreement 2. Receipts or Bank statement or demand note from SDIL or Loan disbursal statement 3. Claim breakup details	-	-	-	-	-	0.00%
655	Virendra Rana	B1-12-04	21,07,970	22,44,408	-	39,473	43,91,851			19,67,570	22,44,408	-	-	42,11,978	0.15%
656	Vishal Jain & Khushboo Jain	B3-11-03	18,91,156	21,15,051	-	39,003	40,45,210			18,91,156	21,15,051	-	-	40,06,207	0.14%
657	Vishal Raju Oulkar	B1-05-04	17,86,578	21,84,705	-	3,08,160	42,79,443			14,72,871	21,84,705	-	-	36,57,576	0.13%
658	Vishal M Poonater	B2-04-03	16,67,040	20,27,119	10,000	3,74,127	40,78,286			15,58,240	20,27,119	5,000	-	35,90,359	0.12%
659	Vishal Rai & Deepti Shikha	D4-12-04	17,74,985	20,11,912	-	2,99,084	40,85,981			17,74,985	20,11,912	-	-	37,86,897	0.13%
660	M M Vishvanath	C8-13-02	18,70,552	21,26,125	10,000	3,37,502	43,44,179			13,46,550	21,26,125	5,000	-	34,77,675	0.12%
661	Vivek Yellampallekidambi/Gayathri Vinjamur Sampath	D5-08-04	40,13,788	42,20,459	10,000	5,79,713	88,23,960			38,96,575	42,20,459	5,000	-	81,22,034	0.28%
662	T. Suhuna	C6-06-04	24,72,606	25,05,202	-	-	49,77,808	1. Receipts to the tune of INR 1376506 is available 2. Reimbursement letter from SDIL dated 1st February, 2017 (Amount paid till date is INR 2472606) 3. Court Order dated 28th March, 2018 4. Form CA 5. Agreement to Sell 6. Aadhaar Card 7. Statement of Accounts	1. Addendum Agreement 2. Balance receipts or bank statement	24,72,606	25,05,202	-	-	49,77,808	0.17%
663	Mr. Sujit Khamari	B7-14-01	19,91,649	24,36,136	5,000	3,25,922	47,58,707			19,10,649	24,36,136	5,000	-	43,51,785	0.15%
664	Sujit Murlidhar Shet	A2-10-01	-	-	-	42,30,261	42,30,261			16,04,308	-	-	-	16,04,308	0.06%
665	Shaik Mohammad Bilal	A2-03-02	-	-	-	49,58,733	49,58,733	1. Form CA 2. Agreement to Sell 3. Statement of Account	1. Addendum Agreement 2. Receipts or Bank statement or demand note from SDIL or Loan disbursal statement 3. Identity Proof	-	-	-	-	-	0.00%
666	Dr. Sumita Krishnaswamy	A1-07-01	-	-	-	45,96,656	45,96,656	1. Aadhaar Card 2. NOC from Pheonix 3. Flatregistration details 4. Aadhaar Card 5. Form CA 6. Absolute Sale Deed 7. Declaration by Allotee	1. Addendum Agreement 2. Receipts or bank statement or Demand letter from SDIL or Loan Disbursal statement	-	-	-	-	-	0.00%
667	Mr. Sumit Saxena	C1-08-03 & C1-08-04	35,53,268	41,18,088	-	5,99,200	82,70,556			27,63,434	41,18,088	-	-	68,81,522	0.24%
668	Thirupurasundari P K	D4-13-04	28,07,340	10,10,640	-	-	38,17,980			23,27,633	10,10,640	-	-	33,38,273	0.12%

669	S. Saritha and E. Srikanth	D3-05-02	-	-	-	39,56,960	39,56,960	1. Demand letter dated 14th October 2017 (Amount paid till date is INR 1695928) 2. Form CA (Word copy) 3. Agreement to Sell (INR 100000 in advance)	1. Addendum Agreement 2. Identity proof 3. Scanned Copy of Form CA 4. Receipts or bank Statement or Loan disbursement Statement	16,95,928	-	-	-	16,95,928	0.06%
670	Mr. Tarunesh Ahuja	D2-11-01	17,86,722	19,99,658	10,000	3,30,446	41,26,826			17,86,722	19,99,658	5,000	-	37,91,380	0.13%
671	Mr. Tarunesh Ahuja	D2-11-02	17,86,722	19,98,802	10,000	3,30,446	41,25,970			17,86,722	19,98,802	5,000	-	37,90,524	0.13%
672	Ms Thara Jacob	B3-11-04	20,29,056	22,63,778	10,000	1,72,860	44,75,694			17,16,656	22,63,778	5,000	-	39,85,434	0.14%
673	Mrs. Elizabeth Thomas & Mr. P. Thomas Mathew	C2-11-04	18,00,335	20,91,340	-	3,03,880	41,95,555	1. Form CA 2. Agreement to Sell 3. Booking Application Form 4. Receipts to the tune of INR 1706550 is available 5. Demand letter from SDIL dated 20th May 2013 (Amount paid till date is INR 1716695)	1. Balance receipts or bank statement or loan disbursement statement 2. Addendum Agreement 3. Identity proof	17,16,695	20,91,340	-	-	38,08,035	0.13%
674	T V Prakash	B5-03-04	16,52,744	19,99,407	-	35,540	36,87,691			16,52,744	19,99,407	-	-	36,52,151	0.13%
675	M D Tufail	C5-10-03	19,72,752	17,96,426	-	3,03,880	40,73,058			19,72,752	17,96,426	-	-	37,69,178	0.13%
676	Tushar Soni	C1-12-04	18,13,720	21,02,652	10,000	3,45,603	42,71,975	1. ICICI Bank statement 2. Receipts to the tune of INR 1557879 3. Statement of Account 4. District Consumer dispute dated 3rd January, 2019 5. Form CA 6. Sale Agreement 7. ID Proof	Receipts to the tune of INR 255841	15,57,879	21,02,652	5,000	-	36,65,531	0.13%
677	Mr. Kappala Venkatachalapathy	C2-09-04	-	-	-	67,36,566	67,36,566			7,10,360	-	-	-	7,10,360	0.02%
678	Mr. Sharath Coorg	A1-10-02	-	-	-	78,00,000	78,00,000	1. NOC from Pheonix 2. Agreement to Sell 3. Form CA 4. Aadhaar Card	1. Addendum Agreement 2. Receipts or bank statement or Demand notes from SDIL or Loan disbursement statement	-	-	-	-	-	0.00%
679	Vijaykumar Hotti	C6-03-03	16,17,424	18,79,352	5,000	5,31,020	40,32,796			15,67,424	18,79,352	5,000	-	34,51,776	0.12%
680	Sudhir Kumar Anarasi	D5-09-04	41,04,524	42,34,722	10,000	5,39,181	88,88,427			41,04,524	42,34,722	5,000	-	83,44,246	0.29%
681	Sudhir Kumar Chakravarty	D5-10-02	21,68,617	19,10,760	-	5,61,083	46,40,459			21,68,617	19,10,760	-	-	40,79,377	0.14%
682	Shailendra kumar	B5-14-03 & B5-14-04	35,21,036	36,99,657	-	44,526	72,65,219			29,96,207	36,99,657	-	-	66,95,864	0.23%
683	Shiv Shankar Prasad & Gayatri Kumari	D1-02-02	16,12,651	18,07,830	-	2,99,600	37,20,081			16,12,651	18,07,830	-	-	34,20,481	0.12%
684	Subash Chandra Kumar V K	B6-07-04	17,86,400	21,21,998	10,000	3,49,778	42,68,176			17,37,759	21,21,998	5,000	-	38,64,757	0.13%

685	Mr. Shashank Khandelwal & Mrs Indu Khandelwal	C7-13-01	-	-	-	55,00,000	55,00,000	Form CA	1. Agreement to Sell 2. Addendum Agreement 3. Identity Proof 4. Receipts or bank statement or demand letter from SDIL or loan disbursal statement	-	-	-	-	-	0.00%
686	Rohit Nair	B3-02-01	16,93,004	20,10,569	10,000	3,46,062	40,59,635	1. Confirmation Statement letter from SDIL dated 12th February 2018 (Amount paid till date is INR 1693104)	1. Statement of Accounts 2. PAN Card 3. Aadhaar Card 4. Receipts or bank statement or loan disbursal statemnet 5. Form CA 6. Agreement & Addendum Agreement	16,93,004	20,10,569	5,000	-	37,08,573	0.13%
687	Shridhar Patil and Bhagyashri Patil	C8-06-01 & C8-06-02	35,84,256	39,92,877	-	36,654	76,13,787			33,89,695	39,92,877	-	-	73,82,572	0.25%
688	Sridhar CH	C1-07-02	25,20,099	18,56,873	-	18,400	43,95,372			25,20,099	18,56,873	-	-	43,76,972	0.15%
689	Ms. Sanjukta Dutta	A1-06-02	50,000	-	-	-	50,000			-	-	-	-	-	0.00%
690	Anand Bellan Raman	C5-05-03 & C5-05-04	35,70,834	49,13,410	25,000	6,07,028	91,16,272			34,73,914	49,13,410	5,000	-	83,92,324	0.29%
691	V Amarendranath	B3-02-03	18,49,844	18,03,597	5,000	32,840	36,91,281			18,49,844	18,03,597	5,000	-	36,58,441	0.13%
692	Anandkumar Iyer V	A2-11-02	27,26,289	25,88,571	-	6,10,813	59,25,673			18,00,349	25,88,571	-	-	43,88,920	0.15%
693	Meenakshi Vishwanathan	A2-11-01	27,93,789	26,43,724	-	6,10,813	60,48,326	1. NOC from Pheonix 2. Form CA 3. Aadhaar Card 4. Absolute Sale Deed 5. Receipts to the tune of INR 1748715 is available 6. Agreement to Sell 7. Addendum Agreement 8. Bank Statement to the tune of INR 600000	1. Demand letter from SDIL or balance receipts	23,48,715	26,43,724	-	-	49,92,439	0.17%
694	Minal Mishra & Animesh Kumar Mishra	C6-03-01	16,36,064	19,04,159	5,000	34,375	35,79,598	1. Agreement to Sell 2. Form CA 3. Statement of Account 4. Aadhaar Card & PAN Card 5. Court Order dated 10th October 2014 6. Receipts to the tune of INR 1556875 is available	1. Balance receipts or bank statement or demand letter from SDIL or loan disbursal statement 2. Addendum Agreement 3. Claim breakup	15,56,875	19,04,159	5,000	-	34,66,034	0.12%

695	Mr. Aditya Shankaranarayana Bandimatt	C8-10-01 & C8-10-02	-	-	-	-	-	1. Public Announcement 2. Reimbursement letter from SDIL dated 1st February, 2017 (Amount paid till date is INR 5348169) 3. Statement of Accounts 4. Rental Agreement 5. PAN Card 6. Agreement to Sell	1. Addendum Agreement 2. Receipts or Bank Statement or Loan disbursal statement or Bank Statement 3. Claim breakup details	53,48,169	-	-	-	53,48,169	0.18%
696	Amresh Singh & Priyanka Singh	D5-13-04	37,32,867	14,58,845	-	-	51,91,712	1. Form CA 2. ID Proof 3. Agreement to sell 4. Addendum agreement 5. Receipts from SDIL		37,32,867	14,58,845	-	-	51,91,712	0.18%
697	Amaresh Lakshminarayana & Tenati Archana	B6-03-01 & B6-03-02	34,49,438	41,42,537	10,000	6,98,070	83,00,045	1. Form CA 2. ID Proof 3. Agreement to sell 4. Receipts from SDIL 5. Statement of account		34,49,438	41,42,537	5,000	-	75,96,975	0.26%
698	Rekha Amrendranath	B2-01-01	18,49,844	18,03,597	5,000	32,840	36,91,281			18,49,844	18,03,597	5,000	-	36,58,441	0.13%
699	Anita Sandya Samuel Halli	D4-01-02	17,50,562	17,98,060	-	32,088	35,80,710			11,84,200	17,98,060	-	-	29,82,260	0.10%
700	Anoop K K	D5-03-03	22,29,948	22,75,225	-	3,64,145	48,69,318			10,98,800	22,75,225	-	-	33,74,025	0.12%
701	Anthoni Sammy T	C6-G-02	-	-	-	38,27,052	38,27,052			28,14,009	-	-	-	28,14,009	0.10%
702	Ashishkumar Ramdas Dhawane	C8-09-03	17,57,065	19,83,506	-	39,238	37,79,809			17,57,065	19,83,506	-	-	37,40,571	0.13%
703	Girish Koujalagi	B3-07-01	18,01,460	21,94,984	10,000	3,45,589	43,52,033			16,43,051	21,94,984	5,000	-	38,43,035	0.13%
704	Ramesh Pujeri	C5-10-02	17,27,162	19,87,166	10,000	3,36,819	40,61,147			16,93,562	19,87,166	5,000	-	36,85,728	0.13%
705	P.G.Govindan	B4-08-01	28,93,245	5,55,080	-	-	34,48,325			28,93,245	5,55,080	-	-	34,48,325	0.12%
706	Partha Sarathi Ghosh & Gargi Ghosh Hazra	D3-11-03 & D3-11-04	32,76,451	37,52,517	-	6,82,140	77,11,107	1. Statement of Accounts 2. Form CA 3. PAN Card	1. Agreement to Sell 2. Addendum to Agreement 3. Receipts or Bank Statement or Demand letter from SDIL or Loan disbursal statement	-	37,52,517	-	-	37,52,517	0.13%
707	Partha Pratim Hazarika & Mrs. Madhumita Barua	A2-08-03 & A2-08-04	58,65,610	-	-	54,89,427	1,13,55,037	1. Form CA 2. Absolute Sale Deed 3. Agreement to Sell 4. Statement of Accounts	1. Identity proof 2. Receipts or Bank Statement or Demand letter from SDIL or Loan disbursal statement	-	-	-	-	-	0.00%
708	Pooja Bera	D2-04-02	16,86,214	18,93,039	-	3,44,167	39,23,420			7,02,965	18,93,039	-	-	25,96,004	0.09%
709	Mr. Shashikanth VS Vuppuluri	A2-G-02	-	-	-	52,00,000	52,00,000	1. Agreement to Sell 2. News paper advertisement 3. NOC from Pheonix 4. Public Announcement 5. Form CA	1. Identity Proof 2. Addendum Agreement 3. Receipts or bank statement or demand notes from SDIL or Loan disbursal	-	-	-	-	-	0.00%

710	Mrs. Nethra Prabhakar	A1-14-02	19,97,288	24,47,560	10,000	3,56,265	48,11,113	1. Receipts to the tune of INR 1997289 is available 2. Aadhaar Card 3. PAN Card 4. Agreement to Sell 5. Form CA 6. Statement of Account	1. Demand letter from SDIL or bank Statement or Loan Disbursal Statement 2. Addendum Agreement	19,97,289	24,47,560	5,000	-	44,49,849	0.15%
711	Kalariya Jivrajbhai J	D2-11-03	17,99,552	19,93,439	-	3,900	37,96,891	1. Bank Statement 2. Statement of Accounts 3. Aadhaar Card 4. Form CA	1. Balance receipts or bank statement or Loan disbursal statement or Demandnote from SDIL. 2. Agreement to Sell 3. Addendum Agreement	17,78,853	19,93,439	-	-	37,72,292	0.13%
712	Pramod Dhoke	D4-13-02	18,59,640	21,04,081	10,000	3,24,662	42,98,383	1. Statement of Account 2. Agreement to Sell 3. Consumer Court order dated 10th October 2014 and 28th March 2018 4. Aadhaar Card 5. Form CA 6. Receipts to the tune of INR 1859640 is available	1. Addendum Agreement 2. Demand letter from SDIL or bank statement or Loan Disbursal statement	18,59,640	21,04,081	5,000	-	39,68,721	0.14%
713	Mr. Pramod Kumar Mohapatra & Mrs Ranjita Mahapatra	C6-07-04	19,60,000	21,82,042	10,000	47,89,762	89,41,804			19,60,000	21,82,042	5,000	-	41,47,042	0.14%
714	S N D PRASAD	C5-01-02	27,52,448	20,75,666	-	3,13,440	51,41,554	1. Aadhaar Card 2. PAN Card 3. Agreement to Sell 4. HDFC disbursal statement 5. Demand letter from SDIL dated 29th July, 2019 (Amount paid till date is INR 2714848)	1. Receipts or Bank statements or Demand letter from SDIL 2. Addendum Agreement 3. Statement of Accounts 4. Form CA	27,14,848	20,75,666	-	-	47,90,514	0.17%
715	S N D PRASAD	C7-04-03	25,36,495	20,65,802	-	3,13,440	49,15,737			19,55,920	20,65,802	-	-	40,21,722	0.14%
716	S N D PRASAD	D2-04-01	26,08,584	20,29,095	-	3,13,440	49,51,119			19,48,501	20,29,095	-	-	39,77,596	0.14%
717	Rajesh Gupta & Renuka Gupta	B5-13-03	19,34,934	23,59,701	10,000	3,50,342	46,54,977			14,21,226	23,59,701	5,000	-	37,85,927	0.13%
718	Madhusmita Dutta & Subharnab Majumdar	B6-10-02	17,86,192	21,84,175	10,000	3,33,840	43,14,207	1. PAN Card 2. Agreement to Sell 3. Statement of Accounts 4. Form CA 5. Receipts to the tune of INR 1548200 is available	1. Balance receipts or Bank Statements or Demand letter from SDIL or Loan Disbursal Statement 2. Addendum Agreement	15,48,200	21,84,175	5,000	-	37,37,375	0.13%
719	Mr. Vinod Kumar VK	B2-14-02	-	-	-	18,50,000	18,50,000	1. Sale Agreement 2. Form CA	1. Identity Proof 2. Receipts or Demand notes or Disbursal Statement or Bank Statement from SDIL 3. Statement of Accounts	-	-	-	-	-	0.00%
720	Sita Rama Prasad	A4-G-02	16,67,144	19,63,532	10,000	3,12,440	39,53,116			16,52,144	19,63,532	5,000	-	36,20,676	0.12%

721	Simmy Peter & Sajjan Antony	B5-06-03 & B5-06-04	37,97,535	38,45,770	-	1,09,147	77,52,452			28,26,491	38,45,770	-	-	66,72,261	0.23%
722	Mrs. Smitha Chavan & Shrinivas Subhash Gauli	C8-03-02	16,65,969	19,20,820	10,000	3,36,324	39,33,113			16,65,969	19,20,820	5,000	-	35,91,789	0.12%
723	Mrs. Sushma Barnal	C7-02-04	16,58,512	18,87,793	-	3,14,580	38,60,885	1. Addendum Agreement 2. Statement of Accounts 3. Form CA 4. Identity Proof 5. Receipts to the tune of INR 1643011 is available	1. Agreement to Sell 2. Receipts to the tune of INR 15501	16,43,011	18,87,793	-	-	35,30,804	0.12%
724	Sudhir Degaonkar	B4-02-02	17,13,939	15,66,336	-	9,49,560	42,29,835			16,98,939	15,66,336	-	-	32,65,275	0.11%
725	Rajendra Jamakhandi	C5-05-01	26,15,352	27,84,912	10,000	3,23,241	57,33,505			26,15,352	27,84,912	5,000	-	54,05,264	0.19%
726	RADHIKA VENKATESH	B1-06-01	18,10,586	21,80,557	-	34,249	40,25,392			17,77,546	21,80,557	-	-	39,58,102	0.14%
727	Mr Rajesh Shanmugam	C2-08-04	17,87,634	22,59,576	-	-	40,47,210			16,88,994	22,59,576	-	-	39,48,570	0.14%
728	Mr. Rakesh Kumar Ranjan & Mrs Arti Kumari	B2-01-03	21,94,734	22,26,319	10,000	3,50,441	47,81,494			21,94,734	22,26,319	5,000	-	44,26,053	0.15%
729	Ranjith Pathak	C7-13-02	19,09,151	21,48,276	-	39,399	40,96,826			19,09,151	21,48,276	-	-	40,57,427	0.14%
730	Ravi Bhushan	A2-09-03	22,43,375	22,53,873	-	37,593	45,34,841	1. Statement of Accounts 2. Agreement to Sell 3. Aadhaar Card 4. PAN Card 5. Form CA 6. Receipt to the tune of INR 353200 is available 7. Confirmation statement letter from SDIL (Amount paid till date is INR 2242976)	1. Addendum Agreement 2. Balance receipts or bank statement or Loan disbursement statement	22,42,976	22,53,873	-	-	44,96,849	0.16%
731	CDR Tomy P Tharian	C1-06-03	26,21,587	27,60,000	-	3,35,090	57,16,677			26,21,587	27,60,000	-	-	53,81,587	0.19%
732	Ashish kriplani & Chanderkant kriplani	A1-10-01	17,69,792	14,95,855	10,000	3,44,881	36,20,528			9,22,800	14,95,855	5,000	-	24,23,655	0.08%
733	Astha Raman	C8-02-01	16,43,012	18,95,644	-	3,39,190	38,77,846			16,43,012	18,95,644	-	-	35,38,656	0.12%
734	Vipin Makhija		-	-	-	38,65,820	38,65,820	1. Statement of Accounts 2. Form CA	1. Identity Proof 2. Receipts or Demand notes or Disbursal Statement or Bank Statement from SDIL 3. Statement of Accounts 4. Sale Agreement	-	-	-	-	-	0.00%
735	devarajan ethirajan	C8-05-02	16,88,043	19,63,201	10,000	3,23,125	39,84,369			16,88,043	19,63,201	5,000	-	36,56,244	0.13%
736	Dilip CG & CK girish	C6-14-04	21,68,914	25,08,283	-	61,41,281	1,08,18,478			21,68,914	25,08,283	-	-	46,77,197	0.16%
737	Nawaid alam	D2-04-03	16,34,036	18,71,780	-	3,65,779	38,71,595			10,32,436	18,71,780	-	-	29,04,216	0.10%
738	adnan ahmad	D2-04-04	16,50,544	18,92,014	-	3,65,779	39,08,337			14,11,150	18,92,014	-	-	33,03,164	0.11%
739	Thillai Eswari	A2-05-01	18,75,831	22,44,181	-	3,48,921	44,68,933			18,75,831	22,44,181	-	-	41,20,012	0.14%
740	Girish Koujalagi	B3-07-01	18,01,400	21,94,984	10,000	3,45,589	43,51,973			16,43,051	21,94,984	5,000	-	38,43,035	0.13%
741	Vinayak K kamath	D4-10-04	26,98,098	27,62,560	-	3,24,053	57,84,711			26,98,098	27,62,560	-	-	54,60,658	0.19%
742	Shivesh Jha	B5-03-01	16,35,244	20,04,666	5,000	3,52,186	39,97,096			16,35,244	20,04,666	5,000	-	36,44,910	0.13%
743	Suma V	B3-04-02	-	-	-	30,38,473	30,38,473	1. Addendum Agreement 2. Form CA 3. NOC from Pheonix 4. Public Announcement of Sovereign	1. Agreement to Sell 2. Receipts or bank statement or Demand notes from SDIL or Loan disbursement statement 3. Statement of Accounts	-	-	-	-	-	0.00%

744	Mr. Suman Kumar Dhole	B7-05-03	-	-	-	39,38,111	39,38,111	1. Statement of Accounts 2. Sale Agreement 3. PAN Card 4. Form CA 5. Confirmation 6. Addendum Agreement 7. Aadhaar Card	1. Receipts or Bank Statement or Demand notes from SDIL or Loan Disbursal Statement	16,62,772	-	-	-	16,62,772	0.06%
745	Bindiya Muttin	D3-08-02	21,07,480	22,88,384	-	3,23,393	47,19,257			13,77,802	22,88,384	-	-	36,66,186	0.13%
746	Bhimsen U Kulkarni	A2-07-04	25,09,095	25,39,624	-	-	50,48,719			24,93,300	25,39,624	-	-	50,32,924	0.17%
747	Paripurna Nand Pandey & Kumkum Pandey	B5-11-02	18,69,515	22,86,291	-	-	41,55,806	1. Form CA 2. Statement of Account 3. Agreement to Sell 4. Receipts to the tune of INR 1783115 is available 5. Consumer court order dated 28th March, 2018 6. Aadhaar Card	1. Addendum agreement 2. Balance receipts or bank statement or Demand notes from SDIL or Loan Disbursal Statement	17,83,115	22,86,291	-	-	40,69,406	0.14%
748	Anitha Mannan	B4-14-01	30,27,092	32,22,587	-	-	62,49,679			29,03,150	32,22,587	-	-	61,25,737	0.21%
749	Mr. Tarun Mohapatra	C1-14-02	-	-	-	55,91,875	55,91,875	1. Passport Copy 2. Form CA 3. Aadhaar Card	1. Agreement to Sell 2. Addendum to Agreement 3. Receipts or bank statement or demand note from SDIL or Loan disbursal statement 4. Statement of Account	-	-	-	-	-	0.00%
750	Ranjeet Kumar	C6-08-04	18,08,634	20,81,836	10,000	3,24,662	42,25,132	1. Statement of Account 2. Receipts to the tune of INR 1624794 is available 3. Consumer Court order dated 7th June 2017 4. Form CA 5. Agreement to Sell 6. Aadhaar Card	1. Addendum Agreement 2. Demand Letter from SDIL or bank statement or Loan Disbursal Statement or Balance Receipts	16,24,794	20,81,836	5,000	-	37,11,630	0.13%
751	Zaheer Abdeen	D4-G-03 & D4-G-04	28,28,250	31,63,220	-	6,632	59,98,102			17,51,800	31,63,220	-	-	49,15,020	0.17%
752	Sekar R & Chitra S	D4-11-03 & D4-11-04	37,83,374	41,93,730	-	5,99,200	85,76,304	1. Form CA 2. Aadhaar Card 3. Statement of Account 4. Agreement to Sell	1. Addendum Agreement 2. Receipts or Bank Statement or Demand Letter from SDIL or Loan Disbursal Statement	-	41,93,730	-	-	41,93,730	0.14%
753	Indrani Bhattacharjee	B6-08-04	18,27,314	22,23,435	3,25,280	37,764	44,13,793			18,27,214	22,23,435	5,000	-	40,55,649	0.14%
754	Panga Murali Mohan	D4-10-03	17,29,458	19,59,338	-	3,39,337	40,28,133			17,29,458	19,59,338	-	-	36,88,796	0.13%
755	Abrol ML	C2-08-01	16,69,784	19,78,891	-	3,02,760	39,51,435			16,35,983	19,78,891	-	-	36,14,874	0.12%
756	Abrol ML	C1-10-04	17,62,452	20,23,115	-	3,23,898	41,09,465			16,50,252	20,23,115	-	-	36,73,367	0.13%

757	Shishir khurana & kiran abrol	C1-07-03 & C1-07-04	35,39,609	40,54,499	-	3,31,697	79,25,805			35,39,609	40,54,499	-	-	75,94,108	0.26%
758	Vijay V Malamardi	D5-11-03	-	-	-	52,01,661	52,01,661	1. Statement of Account 2. Receipts to the tune of INR 1800384 3. NOC from Karnataka Bank Ltd 4. Loan Disbursal Statement 5. Aadhaar Card 6. Form CA 7. Sale Agreement 8. Complaint to District Court on 31st July 2017	1. Balance receipts or Bank Statement or Demand Notes or Disbursal Statement from SDIL. 2. Last email sent to allottee on 11th December 2019. (No response)	18,00,384	-	-	-	18,00,384	0.06%
759	Naveen Kak & puja bagati	D4-03-02	16,29,500	18,12,697	10,000	2,90,117	37,42,314			16,01,013	18,12,697	5,000	-	34,18,710	0.12%
760	Samrat Banerjee & Mrs. Suhita Banerjee	D3-G-02	17,48,477	19,45,684	10,000	3,08,160	40,12,321	1. Statement of Accounts 2. PAN Card 3. Aadhaar Card 4. Receipts to the tune of INR 1599513 is available 5. Form CA	1. Balance receipts or demand letter from SDIL or bank statement or loan disbursal statement 2. Addendum Agreement	17,48,477	19,45,684	5,000	-	36,99,161	0.13%
761	Mr. Sourabh Chandra Prakash	B5-01-02	-	-	-	-	-			-	-	-	-	-	0.00%
762	Prasad senegapalli	D5-10-01	41,26,746	41,94,103	10,000	5,86,778	89,17,627	1. PAN Card 2. Driving Licence 3. Form CA 4. Demand Letter from SDIL (Amount paid till date is INR 4130536) 5. Statement of Account 6. ICICI Bank Statement 7. Receipts to the tune of INR 2650602 8. Agreement to Sell	1. Addendum to Agreement 2. Loan Disbursal Statement or balance receipts pending	41,30,536	41,94,103	5,000	-	83,29,639	0.29%
763	Supratim Mukherjee	C2-13-02	18,46,204	21,36,244	-	2,91,394	42,73,842			16,34,564	21,36,244	-	-	37,70,808	0.13%
764	Mr. Sumit Pandey	D4-07-04	17,15,136	19,34,376	10,000	2,99,600	39,59,112			17,15,136	19,34,376	5,000	-	36,54,512	0.13%
765	Mrs. Sudipa Roy & Mr. Deepanjan Roy	C7-07-03	17,50,533	19,92,757	10,000	3,25,373	40,78,663			17,50,533	19,92,757	5,000	-	37,48,290	0.13%
766	Sujit Kumar Dhar	C5-06-04	17,65,106	19,80,741	-	3,35,164	40,81,011			17,65,106	19,80,741	-	-	37,45,847	0.13%
767	Ashish Kumar Nandy	C7-06-04	17,07,554	19,66,258	-	3,03,414	39,77,226			17,07,554	19,66,258	-	-	36,73,812	0.13%
768	M Subramani	D2-03-04	32,90,500	4,93,575	-	35,534	38,19,609	1. Agreement to Sell 2. Bank Statement 3. Booking Application Form 4. Receipts to the tune of INR 1384164 is available 5. Demand letter dated 22 May 2012 (Amount paid till date is INR 947400)	1. Addendum Agreement 2. Balance receipts or bank statement or loan disbursal statement	13,84,164	4,93,575	-	-	18,77,739	0.06%
769	Senthil Kumar Ganapathy	C8-07-01	17,29,067	19,74,864	10,000	2,90,340	40,04,271			17,29,067	19,74,864	5,000	-	37,08,931	0.13%
770	S. SankarNarayanan	C6-09-03	18,43,148	6,32,717	-	-	24,75,865			18,43,148	6,32,717	-	-	24,75,865	0.09%
771	S. SankarNarayanan	D5-14-01	34,03,265	36,59,665	5,000	16,745	70,84,675			34,03,265	36,59,665	5,000	-	70,67,930	0.24%

772	Devraj vishwanathan & vishwanathan mahadevan	D2-02-02	-	-	-	40,99,106	40,99,106	1. Identity Proof 2. Statement of Account 3. Order dated 29th November 2018 4. Form CA 5. Agreement to Sell (INR 100000 in Advance) 6. Addendum Agreement 7. Receipts to the tune of INR 1798100 is available	Demand letter or bank statement or loan disbursal statement	19,98,100	-	-	-	19,98,100	0.07%
773	Kameswararao Talluri	B1-10-02	17,21,200	21,14,016	-	3,46,062	41,81,278			17,21,200	21,14,016	-	-	38,35,216	0.13%
774	Chandra Karpuram	B3-10-01	17,69,792	21,56,587	10,000	3,46,062	42,82,441			10,36,592	21,56,587	5,000	-	31,98,179	0.11%
775	Anurag Dwivedi	C8-11-04	18,56,626	20,98,148	10,000	3,03,651	42,68,425			18,08,333	20,98,148	5,000	-	39,11,481	0.13%
776	Samrat Banerjee	D3-G-02	17,48,477	19,45,684	10,000	3,08,160	40,12,321			16,99,836	19,45,684	5,000	-	36,50,520	0.13%
777	Chandra Karpuram	B3-10-01	17,69,792	21,56,587	10,000	3,46,062	42,82,441			10,36,592	21,56,587	5,000	-	31,98,179	0.11%
778	Manjunath F patil	A1-09-03 & A1-09-04	38,02,706	45,61,980	-	47,427	84,12,113			30,52,706	45,61,980	-	-	76,14,686	0.26%
779	Himadri sekhar chowdhury and swagata sen	C2-09-02	17,71,248	4,84,816	-	20,634	22,76,698			15,97,510	4,84,816	-	-	20,82,326	0.07%
780	G D Gupta	C2-06-04	19,16,256	20,60,775	-	-	39,77,031			19,16,256	20,60,775	-	-	39,77,031	0.14%
781	Srinivasan Rajeev	B1-06-04	17,55,347	21,27,916	-	3,50,342	42,33,605			15,43,460	21,27,916	-	-	36,71,376	0.13%
782	Shilpi Sirohi	B6-06-02	17,10,186	20,73,776	10,000	3,33,840	41,27,802		Receipts or bank statement or Demand note or loan disbursal statement	11,69,946	20,73,776	5,000	-	32,48,721	0.11%
783	Sharmistha Pal	B3-12-04	28,11,030	-	-	-	28,11,030			28,11,030	-	-	-	28,11,030	0.10%
784	Satish Hipparagi	D2-01-01 & D2-01-02	37,38,820	40,22,659	-	6,20,898	83,82,377			37,38,820	40,22,659	-	-	77,61,479	0.27%
785	Satheesh Menon	B2-13-01	22,27,853	24,87,709	-	2,40,411	49,55,973		1) ID Proof	22,27,853	24,87,709	-	-	47,15,562	0.16%
786	Sameer Ahmed Mokashi and Nashat Anjum	B6-G-04	16,40,144	19,61,226	10,000	3,55,362	39,66,732			16,40,144	19,61,226	5,000	-	36,06,370	0.12%
787	SAI SAKTI CHINARI	C6-04-03	16,48,078	19,13,189	10,000	3,21,593	38,92,860			16,48,078	19,13,189	5,000	-	35,66,267	0.12%
788	Kundan Kumar Bharti	D4-11-01 & D4-11-02	38,07,224	42,58,770	10,000	6,27,592	87,03,586	1. Statement of Account 2. Agreement to Sell 3. Receipts to the tune of INR 3777224 is available 4. Aadhaar Card 5. Consumer Court order dated 10th October 2014	1. Addendum to Agreement 2. Balance receipts or Bank Statement or Demand notes from SDIL or Loan disbursal statement	37,77,224	42,58,770	5,000	-	80,40,994	0.28%
789	Atanu kumar Mishra & saswati das	D1-G-04 & D2-G-04	-	-	-	75,00,000	75,00,000	1. Form CA 2. Demand letter from SDIL dated 14th October, 2017 (Paid till date is INR 1629000) 3. Identity Proof (Aadhaar & PAN) 4. Cancelled Cheque	1. Agreement to Sell 2. Addendum Agreement 3. Bank Statement or receipts from SDIL or Loan Disbursal Statement	16,29,000	-	-	-	16,29,000	0.06%
790	Rivu Das	B2-11-02	18,07,756	22,20,377	10,000	3,31,985	43,70,118		1)Receipts for the payment made to SDIL	17,91,156	22,20,377	5,000	-	40,16,533	0.14%

791	Saleem Ahmed	D1-03-03	17,19,500	19,21,409	10,000	3,33,136	39,84,045		1)Receipts for the payment made to SDIL	16,84,500	19,21,409	5,000	-	36,10,909	0.12%
792	Shaik Ahmed	D2-10-01	19,28,098	21,70,186	10,000	3,11,882	44,20,166			19,28,098	21,70,186	5,000	-	41,03,284	0.14%
793	Shaik Ahmed	D2-10-02	19,28,097	21,77,485	10,000	3,45,379	44,60,961			19,28,097	21,77,485	5,000	-	41,10,582	0.14%
794	Shivakumar B	B1-04-04	-	-	-	30,70,489	30,70,489		1) No claim bifurcation available	15,08,840	-	-	-	15,08,840	0.05%
795	Mr.Shidhappa.S.Gadekar	A2-09-01	17,48,028	19,12,857	10,000	3,24,360	39,95,245		1) ID Proof	17,48,028	19,12,857	5,000	-	36,65,885	0.13%
796	Mr. Senthil Gnana Venkatesh & Mrs Yamunadevi	D2-08-01	13,23,165	13,69,519	-	3,08,160	30,00,844	1. Statement of Accounts 2. HDFC loan disbursal statement 3. Demand letter from SDIL dated 20th May 2013 (Amount paid till date is INR 1537722) 4. Booking Form 5. Receipts to the tune of INR 50000 is available 6. Passport Copy 7. Form CA	1. Balance receipts or bank statement	13,23,165	13,69,519	-	-	26,92,684	0.09%
797	ANANDAN RAMANATHAN	A2-G-03	17,04,144	19,76,739	-	35,047	37,15,930			17,04,144	19,76,739	-	-	36,80,883	0.13%
798	Mr. ALOK RANJAN Mrs. MONA VERMA	D5-10-04	35,12,014	37,82,748	-	5,62,628	78,57,390		1)Receipts for the payment made to SDIL	28,02,157	37,82,748	-	-	65,84,905	0.23%
799	Mr. Sudipta Deb and Mrs. Mousumi Datta	A2-12-03 & A2-12-04	38,16,790	45,80,717	10,000	6,62,782	90,70,289			38,16,790	45,80,717	5,000	-	84,02,507	0.29%
800	Mohamed farhathullah	C1-10-01	-	-	-	-	-		1) Form CA 2)Agreement 3) Claim bifurcation 4) ID proof 5) Receipts	-	-	-	-	-	0.00%
801	Prabhakar Raju	B4-11-02	-	-	-	-	-		1) Form CA. 2) Statement of account. 3) Agreement 4) Copy of receipts. 5) ID proof	-	-	-	-	-	0.00%
802	Mr. Alexander G	B1-09-02	17,13,640	21,05,741	10,000	3,46,062	41,75,443			17,13,640	21,05,741	5,000	-	38,24,381	0.13%
803	Vijay R	C5-08-03 & C5-08-04	34,21,800	38,33,092	-	6,06,911	78,61,803			34,21,800	38,33,092	-	-	72,54,892	0.25%

1,57,12,65,778 1,53,95,30,791 59,51,912 63,53,97,190 3,75,21,45,671

1,35,70,34,154 1,53,95,30,791 15,85,000 - 2,89,81,49,945 100.00%